

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF JULY 2026.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA TRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 700/2026	01.07.2026	M/s. SHARN OVERSEAS PVT. LTD. VS M/s. ASHIANA SELECT	VARUN GUPTA	9810476767	GUPTA.VARUN1@GMAIL.COM	02.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 708/2026	01.07.2026	INDIAN BANK VS JULIE KUMAR	SUSHIL KUMAR RAI	9717568635	RAI.SUSHIL3133@GMAIL.COM	25.06.2026 & 02.03.2020
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM 711/2026	01.07.2026	ABC VS XYZ	SHRAVAN BANSAL	8447887541	UNITEDMARK@UNITEDANDUNITED.COM	26.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 712/2026	01.07.2026	HARPREET SINGH VS DHRUB KHANDELWAL	DHARMENDRA KUMAR	9873476464	DALIPANAND991@GMAIL.COM	11.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 713/2026	01.07.2026	STATE BANK OF INDIA VS KUSUMA & ANR.	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	10.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 748/2026	06.07.2026	M/s. GONSAIR LOGISTICS PVT. LTD. VS M/s. ALMEHTAB INDUSTRIES PVT. LTD.	RAKESH KUMAR SHARMA	9868040826	sharmarakeshadv1@gmail.com	12.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 770/2026	09.07.2026	STATE BANK OF INDIA VS MUKESH KUMAR	SWEETY SOOD	9811786067	sweetysood11@gmail.com	27.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 777/2026	11.07.2026	CANARA BANK VS JAPNEET SINGH	VIPIN VERMA	9873101002	pranay7advoc@gmail.com	07.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM 791/2026	14.07.2026	BATA INDIA LIMITED VS S. B. SINGH & ORS.	MAHABIR	9811694997	contact@litmuslegal.com	10.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 805/2026	16.07.2026	VISHAL VERMA VS SAVITA	SANTOSH KUMAR	9313780408	sbpandey7@yahoo.com	08.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 823/2026	20.07.2026	M/s. SHREE GANESH ENTERPRISE VS M/s. HARE KRISHNA TRADERS	RAJU SHARMA	7503326662	rajusharmaadv@gmail.com	22.05.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 853/2026	24.07.2026	M/s. B. D. CREDITS LTD. VS SUNIL KUMAR PANDEY & ANR.	DEEPAK YADAV	9999980081	deepakyadadvocate@gmail.com	07.05.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-855/2026	24.07.2026	CANARA BANK VS RENISH ENGINEERS FABRICATORS	SAURABH KUSHAWAHA	8882449168	sk.lawnexus@gmail.com	24.04.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-856/2026	24.07.2026	M/S. DEV AGRO INTERNATIONAL VS M/s. PYAARI MAA TRADER	SHOBHIT GUPTA	8447052623	SANDJLAWASSOCIATES1@GMAIL.COM	22.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-861/2026	25.07.2026	MANTHAN CREATIONS VS MOHD. SHAHZAR	SHASHANK SHARMA	9560417636	SHASHANKSHARMA.ADVOCATE@GMAIL.COM	22.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-871/2026	28.07.2026	GAUTAM GUPTA VS CAPITAL INFRA TECH PRIVATE LIMTIED	BIRENDRA KUMAR	9953706868	GOYAL.HARSH345@GMAIL.COM	24.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-872/2026	28.07.2026	UNION BANK OF INDIA VS SONI	KAMALJIT SINGH RANOT	9890410729	KAMALJITSINGH RANOT@GMAIL.COM	25.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-876/2026	28.07.2026	VASU GUPTA VS MOHD. ZUBAIR SIDDIQUI	SANTOSH KUMAR	9313780408	SBPANDEY7@YAHOO.COM	26.07.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-877/2026	28.07.2026	OPH JEWELLER VS PADMAJA TURLAPATI	MANU BAKSHI	9899454560	FATUMLAWOFFICES@GMAIL.COM	28.07.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/703/2026	01-07-2026	ARUN KUMAR MURARKA TRADING ASSOCIATES Vs M/S TRUPATI UDYOG Vs KQUALITY FOOD INDUSTRIES	AVANTIKA CHAUDHARY(P),	7906104344	info@oriensip.com	09.06.2026
			306	CS (COMM)	CS (COMM)/722/2026	02-07-2026	ANURADHA CHIRIPALLI AND ORS Vs CARE HEALTH INSURANCE LTD	Kanav Gupta(P),	9811045845	advsumitguptaoffice@gmail.com	11.06.2026
			306	CS (COMM)	CS (COMM)/740/2026	04-07-2026	MSB PUBLISHERS PVT LTD Vs EDUCATIONAL BOOK STORES	Karan Jain(P),	9810367549	advocatekj@gmail.com	11.06.2026
			306	CS (COMM)/	CS (COMM)/762/2026	08-07-2026	ADIDAS AG OWNER / PROP UNIGLO ENTERPRISES Vs aastha sharma(P),	9718209970	aastha@thelegist.com	03.07.2026	
			306	CS (COMM)/	CS (COMM)/758/2026	08-07-2026	MUNISH ANAND MUNICIPAL CORPORATION OF DELHI Vs SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	02.07.2026	
			306	CS (COMM)/	CS (COMM)/804/2026	16-07-2026	UBAID UR REHMAN VS IRFANUDDIN	ANANT RAO(P),	9654962359	jabbarhussain1968@gmail.com	14.07.2026

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			306	CS (COMM)/	CS (COMM)/811/2026	17-07-2026	M/S BSAKHI RAM GIRDHARI LAL PVT LTD Vs M/S NAVKAR METAL	AYUSHI GUPTA(P),	8700704504	kgslegalcorp@plp@gmail.com	20.08.2025
			306	CS (COMM)/	CS (COMM)/883/2026	31-07-2026	LAXMI ENTERPRISES Vs NIGAM FINE ART CO. AND ORS	Sonali Sardana	8743904246	ch.aakash86@gmail.com	29.07.2026
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-696/2026	01.07.2026	DAYA DISTRIBUTION AND TECHNOLOGIES PVT. LTD. VS HARI OM	HEMANT SHARMA	9999737322	HEMANT.SHARMA407@GMAIL.COM	12.06.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-697/2026	01.07.2026	MS SURENDER KISHAN GUPTA VS MCD	SATYENDER KUMAR SINGH	9811162525	SKSINGHL16@GMAIL.COM	10.06.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-699/32026	01.07.2026	KAMAL GUPTA VS MCD	PANKAJ ROY KOTRA	9811070396	PANKAJKOTRA034@GMAIL.COM	10.06.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-728/2026	02.07.2026	SATPAL CHOUDHARY VS ANORMA WANA CONSTRUCTION PVT. LTD.	TARUN SINGH MAWANA	9990939308	KTPARTNERSLLP@GMAIL.COM	15.06.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-729/2026	02.07.2026	HINDUSTAN ENTERTAINMENT AND HOSPITALITY VS GG ENTERTAINMENT PVT. LTD.	SUHAIL KHAN	9711190303	SUHAILKHANADV@GMAIL.COM	22.05.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-747/2026	06.07.2026	RENU JINDAL VS MS AP ENTERPRISES	SHARVAN DEV	7703894232	SDEV9213295609@GMAIL.COM	--
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-793/2026	14.07.2026	LAXMI ENTERPRISES VS MS HAUT MONDE HOSPITALITIES PVT. LTD.	ABHAY PANDEY	9958760086	ADVOCATEABAY PANDEY@GMAIL.COM	--
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-807/2026	16.07.2026	STATE BANK OF INDIA VS KALICHARAN	SUCHITA DIXIT	8896002838	advocatesuchita@gmail.com	14.07.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-808/2026	16.07.2026	VIKRAM VS MCD	VIDYA SAGAR SHARMA	8279971561	-	08.07.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-812/2026	17.07.2026	UCO BANK VS SUNIL KUMAR ROY AND ANR	MANOJ KUMAR	9211938138	MANOJKUMARADVOCATE81@GMAIL.COM	31.07.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-816/2026	18.07.2026	KB FASHIONS PVT. LTD. VS VIKRANT ARORA	SIDHANT BANGA	9999369931	SIDDHANTBANGA04@GMAIL.COM	29.06.2026
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM-815/2026	18.07.2026	DALJIT KAUR ANAND VS MS FLAVOR OF SOUTH WALA PVT. LTD.	RAKESH SHUKLA	89899454835	RKS108@GMAIL.COM	--
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/826/2026	20.07.2026	ANIL NARENDRA VS M/S OCIO TOURS PVT. LTD.	SYED MEESHAM ASHGAR	9599953459	NA	--

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			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/825/2026	20.07.2026	MS SARDARI LAL AND CO. VS MS JSB AND CO.	ANIL SETHI	981109342	ASETHIADVOCATE@YAHOO.COM	08.05.2026	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS COMM/824/2026	20.07.2026	UNIVERSAL ALUMINIUM HOUSE VS DINESH SINGH	A J GUPTA	9811105872	GUPTAAKSHAY@OUTLOOK.COM	10.07.2026	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/831/2026	22.07.2026	BANK OF BARODA VS MR. ROHTAS	SHAILENDER SISODIA	8130237770	Shailender.sisodia@gmail.com	--	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/832/2026	22.07.2026	BANK OF BARODA VS MR. KRISHNA KUMAR DAS	SHAILENDER SISODIA	8130237770	Shailender.sisodia@gmail.com	--	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/833/2026	22.07.2026	YOGINDER KUMAR JAIN VS C & BAGGARWAL MASSCON PVT. LTD.	JATIN BAGGARWAL	9953283177	jka.legal@gmail.com	10.07.2026	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/834/2026	22.07.2026	BANK OF BARODA VS AZAD SINGH	SHAILENDER SISODIA	8130237770	Shailender.sisodia@gmail.com	--	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/835/2026	22.07.2026	BANK OF BARODA VS AJAN KUMAR JAIN	GEETANJALI SHARMA	8447833470	vjansa@bankofbaroda.com	--	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/850/2026	24.07.2026	YOGESH MALIK VS NIVESH PANCHAL	YESH PAL SINGH	9717375409	NA	22.07.2026	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/865/2026	27.07.2026	RAJ KUMAR MITTAL VS M/S LOKESH OIL MILL LIMITED	SUNIL KUMAR	9711179823	NA	26.06.2026	
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/Comm/880/2026	30.07.2026	NISHA CHOPRA VS SACHIN KUMAR ARYA	ANKIT GUPTA	9953030485	ANKIT.GUPTA@GMAIL.COM	29.07.2026	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	CS (COMM)/751/2026	CS (COMM)/751/2026	06-07-2026	KAMAL GUPTA VS MUNICIPAL CORPORATION OF DELHI	DEVENDER KUMAR JAIN(P),	9811070396	PANKAJKOTRAO34@GMAIL.COM	04.07.2026	
			ROOM NO.304	CS (COMM)/773/2026	CS (COMM)/773/2026	10-07-2026	MAHABIR PRASAD PROP PERFECT TRADE Vs GANPATI MACHINE AND SPARES PVT LTD	GAURAV KUMAR(P),	9811753008	kamalvijayadvocate@gmail.com	08.06.2026	
			ROOM NO.304	CS (COMM)/787/2026	CS (COMM)/787/2026	13-07-2026	NIKE V/S ASHOK KUMAR	kaastha sharma(P),	9810481016	mail@thelegist.com	10.07.2026	
			ROOM NO.304	CS (COMM)/796/2026	CS (COMM)/796/2026	15-07-2026	M/S HARI KISHAN SHRI KISHAN AND BROS Vs BEYOND THE WALLS	AJAY BAHL(P),	9811222542	Bahl_ajay@hotmail.com	14.07.2026	
			ROOM NO.304	CS (COMM)/800/2026	CS (COMM)/800/2026	16-07-2026	ARUN VERMA PROP OF ASHOK ELECTRONICS Vs PIONEER POLYMERS PRIVATE LIMITED	Rohit Jain(P),	9868619417	adv.rohidh@gmail.com	14.07.2026	

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			ROOM NO.304	CS (COMM)/840/2026	CS (COMM)/840/2026	23-07-2026	BANK OF BARODA Vs Kamlesh	SAGAR(P), 8130237770	shailender.sisodia@gmail.com	21.07.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/733/2026	01-07-2026	SACHDEVA AUTO CENTRE Vs RAJ KUMAR VALECHA	VINEET KALRA(P), 999927-1724	vineetkalralegal@gmail.com	18-06-2026
			305	RECOVERY	CS (COMM)/731/2026	02-07-2026	SMT MANJU JAIN Vs MR LALMAN AND OTHERS	CHITRA SINGH(P), 7042655532	N/A	29-05-2026
			305	RECOVERY	CS (COMM)/732/2026	02-07-2026	Gaurav Gupta Vs Kamaljeet Kaur	Atul Rathi(P), 9810540219	atulsuathi@hotmail.com	08-06-2026
			305	RECOVERY	CS (COMM)/752/2026	06-07-2026	Rajat Saluja Vs VIRENDER SINGH SISODIYA alias SONU SISODIYA	Varun Sakhuja(P), 9211489286	Adwarunsakhuja@gmail.com	11-06-2026
			305	RECOVERY	CS (COMM)/753/2026	07-07-2026	MAHESHWARI (MAHESHWARI COMPANY) Vs VANSS ALUMINIUM DESIGN LLP AND ANR	COSANJAY GOEL(P), 9810554030	sanjaygoel.com@gmail.com	28-06-2026
			305	RECOVERY	CS (COMM)/754/2026	07-07-2026	M/s Shree Sai Printers Vs M/s Laxmi Prakashan Books Pvt Ltd	Vijay Kumar(P), 9810169432	N/A	29-06-2026
			305	RECOVERY	CS (COMM)/775/2026	10-07-2026	DANISH SHAKEEL Vs ICICI BANK LTD	RAKESH SRIVASTAVA(P), 9911116314	N/A	
			305	RECOVERY	CS (COMM)/784/2026	11-07-2026	JAGRITI PLASTICS LTD Vs KIRTIMAN CEMENTS PACKAGING INDUSTRIES LTD	Rakesh Kumar(P), 9711771000	{Rakesh.advocatel S@gmail.com	11-04-2022
			305	RECOVERY	CS (COMM)/790/2026	13-07-2026	MOHD ASIF Vs SHRI JAIMAL SINGH	Anand Singh(P), 9868347568	ANAND.2905(a)G MAIL.COM	04-10-2024
			305	RECOVERY	CS (COMM)/792/2026	14-07-2026	ARUN KUMAR GOYAL Vs PRAKASH NAGPAL	Sandeep Jindal(P), 89204-36824	N/A	11-06-2026
			305	RECOVERY	CS (COMM)/799/2026	15-07-2026	Mahalakshmi Textile Traders Private limited Vs Ms Anu Ohri	Ankit Gupta(P), 9717134040	advocateankitg@gmail.com	10-07-2026
			305	RECOVERY	CS (COMM)/821/2026	18-07-2026	Bank of Baroda Vs Piyush Tripathi	Geetanjali Sharma(P), 7905900322	jawaha@bankofbaroda.com	16-07-2026
			305	RECOVERY	CS (COMM)/868/2026	27-07-2026	USHA RANI AGGARWAL Vs NIKHIL GOEL	SACHET SHARMA(P), 9871273111	Advocatesachetsharma@gmail	23-07-2026
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/716/2026	CS (COMM)/716/2026	02-07-2026	SWARNIM INVESTMENT AND FINANCE PVT LTD Vs M/S INTERNATIONAL TRACTORS LTD AND ORS	AMAN KUMAR GOLA(P), 99312212065	sbgdelhi@gmail.com	07.07.2026

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			410	CS (COMM)/715/2026	CS (COMM)/715/2026	02-07-2026	DAYANAND ANGLOMILIND VEDIC COLLEGE TRUSTS AND MANAGEMENT SOCIETY Vs DAV MODEL HIGHER SECONDARY SCHOOL	SRIVASTAVA(P),	8750391412	thejuralsolutions@gmail.com	09.06.2026
			410	CS (COMM)/735/2026	CS (COMM)/735/2026	03-07-2026	UNION BANK OF INDIA Vs NEERA NIGAM AND ORS	ALOK KUMAR(P),	9911000126	ALOKADV2001@GMAIL.COM	16.06.2026
			410	CS (COMM)/734/2026	CS (COMM)/734/2026	03-07-2026	VIVA BOOKS PRIVATE LTD Vs NISHANT RASTOGI	Narender Vashishta(P),	9811140704	nvashishta@gmail.com	08.06.2026
			410	CS (COMM)/755/2026	CS (COMM)/755/2026	08-07-2026	DEE PEE BOTTALLING SOLUTION Vs M/S Bg BREVERAGE P LTD	ROSHAN KUMAR(P),	9818732254	roshankumaradvocate@gmail.com	25.05.2026
			410	CS (COMM)/765/2026	CS (COMM)/765/2026	09-07-2026	SMT REEMA GUPTA Vs SHRI TITU BHATI	Vikrant Arora(P),	7982794683	varora1971@gmail.com	30.06.2026
			410	CS (COMM)/772/2026	CS (COMM)/772/2026	10-07-2026	BAJAJ RESOURCES PRIVATE LTD Vs ASHOK KUMAR AND ORS	Manoj Kumar(P),	9868650379	manojkr_singh@hotmail.com	08.06.2026
			410	CS (COMM)/785/2026	CS (COMM)/785/2026	13-07-2026	SHRI SUMIT SHARMA Vs SHRI KEWAL KISHAN SHARMA	AKASH TOMAR	9868930507		10.06.2026
			410	CS (COMM)/794/2026	CS (COMM)/794/2026	15-07-2026	ANUKUL ENTERPRISES PRIVATE LIMITED Vs MR RAJKUMAR CHANANA	ANIL KUMAR SHARMA	9953686474	aniladvocate1982@gmail.com	01.07.2026
			410	CS (COMM)/809/2026	CS (COMM)/809/2026	17-07-2026	KISHAN KUMAR Vs MANJIT SINGH	rajeev kumar tewari(P),	99312276651		03.06.2026
			410	CS (COMM)/810/2026	CS (COMM)/810/2026	17-07-2026	M/S TATA CAPITAL CABLES INDIA PVT LTD Vs RAJIV DIXIT	rajeev kumar tewari(P),	99312276651		13.05.2026
			410	CS (COMM)/838/2026	CS (COMM)/838/2026	23-07-2026	PUNJAB NATIONAL BANK Vs RUCHI JAIN PROP OF RUCHIKA FAB	Sh. Mohit Raj	8800792205	mohitrajadvocate@gmail.com	04.07.2026
			410	CS (COMM)/837/2026	CS (COMM)/837/2026	23-07-2026	MANMEET SINGH Vs KHURANA MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	09.07.2026
			410	CS (COMM)/869/2026	CS (COMM)/869/2026	28-07-2026	RAHUL NAGPAL AND ANR Vs ARUN TANEJA	Yogesh Chhabra(P),	9871204245	Noorkeshav.46@gmail.com	24.07.2026
			410	CS (COMM)/873/2026	CS (COMM)/873/2026	29-07-2026	M/S J D INDUSTRIES (INDIA) LIMITED Vs M/S M INFRASTRUCTURE PRIVATE LIMITED	sanjoit ray(P),	9811698170	sanjoitnp@gmail.com	23.07.2026
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 706/2026	01.07.2026	RAM PRAKASH MUNICIPAL CORPORATION OF DELHI	VS ANIRUDDH KHANDELWAL	9953539599	legal.aniruddh@gmail.com	08.06.2026

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			COURT ROOM 302	CIVIL SUIT	CS(COMM)705/2026	01.07.2026	M/S ATC LOGISTICAL SOLUTIONS PVT. LTD. VS CHINAR FORGE LIMITED	M.S. PANWAR	9811441760	mspanwarandsons@gmail.com	02.06.2026
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM)547/2026	02.07.2026	TATA CAPITAL LTD VS TRANSCO LOGISTICS PVT. LTD.	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM)719/26	02.07.2026	DHARMENDRA KUMAR & CHOLAMANDALAM INSURANCE COMPANY LIMITED & ANR.	RAM ANUGRAH & ORS. SINGH	9711232231	advramanugrahsingh@gmail.com	06.06.2026
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM)537/2026	16.06.2026	TATA CAPITAL LTD VS AJAB SINGH CONSTRUCTION	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM)736/2026	03.07.2026	M. DUTTA TEXTILE VS RUCHIMED RETAIL VENTURES LLP & ORS.	RAVINDER RAWAT	9810689456	advravinderrawat@gmail.com	11.06.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM)738/2026	03.07.2026	M/S S.K. EDUCATIONS PVT LTD. VS SANDEEP KUMAR & ANR.	AARZOO ANEJA	9540129000	Aneja.aarzoo@gmail.com	22.05.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM)737/2026	03.07.2026	PUSHPA AGGARWAL VS DEVINDRA SINGHAL	SANA ANSARI	9818053386	ansari-rbse@yahoo.com	11.05.2026
			COURT ROOM 302	CIVIL SUIT	OMP(1) COMM 565/2026	04-07-2026	TATA CAPITAL LTD VS IQBAL SINGH 3949	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM)746/2026	06.07.2026	STATE BANK OF INDIA VS MR. FURQUAN ALI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	10.06.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM)750/2026	06.07.2026	KRBL LIMITED VS PRASAD RICE MILL & ANR.	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@uniteddandunited.com	04.07.2026
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM)599/2026	10.07.2026	TATA CAPITAL LTD. VS VIRENDRA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM)600/2026	10.07.2026	TATA CAPITAL LTD. VS NEERAJ BANSAL	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM)7711/2026	11.07.2026	JAGRITI PLASTIC LTD. VS AARAV PACKAGING PVT. LTD.	RAKESH KUMAR	9711771000	rakesh.advocate18@gmail.com	09.10.2026
			COURT ROOM 302	CIVIL SUIT	CS (COMM)786/2026	13.07.2026	ROBIN MITTAL VS MUKESH KUMAR	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	03.07.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM)788/2026	13.07.2026	INFINITY INDUSTRIES PVT. LTD. VS M/S SUNDHINDRIES & ORS.	VARUN DHINGRA	9899547705	@varun_dhingra@gmail.com	07.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COURT ROOM 302	CIVIL SUIT	OMP(1)(COMM) 648/2026	16.07.2026	TATA CAPITAL LTD VS AAKASH KAMAL SHARMA	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM)/801/ 2026	16.07.2026	M/S ESS AAR COURIER PVT LTD VS M/S EXCEL BOOK PVT LTD.	MANJEET SINGH	9555178859		08.06.2026
					CS(COMM) 819/2026	18.07.2026	SUCHITA DOBHAL VS MS BAJAJ ALLIANZ LIFE INSURANCE CO. LTD.	PRASHANT BHARDWAJ	9990986021	psbhardwaj@gmail.com	11.11.2025
					CS(COMM) 822/2026	20.07.2026	AMAN GOYAL VS ASHOK KUMAR SHARMA	MANISH MIGLANI	9811107462	manish_migalni@yahoo.com	13.07.2026
					OMP(1)(COMM) 652/2026	22.07.2026	TATA CAPITAL LTD VS NAND RAM SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
					OMP(1)(COMM) 653/2026	22.07.2026	TATA CAPITAL LTD VS SATISH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
					OMP(1)(COMM) 654/2026	22.07.2026	TATA CAPITAL LTD VS VIKAS KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
					CS(COMM)/839/ 2026	23.07.2026	MS S.K. EDUCATIONS PVT LTD VS BACHPAN INTERNATIONAL PUBLIC SCHOOL AND ANR.	AARZOO ANEJA	9540129000	aneja.aarzoo@gmail.com	07.07.2026
					CS(COMM) 845/2026	23.07.2026	M/S A.D. BRASS EMPORIUM VS VISTA RETAILS PVT LTD.	ANUJ ARORA	9999238801	anujaroraadv@gmail.com	08.07.2026
					CS(COMM) 857/2026	24.07.2026	DEV AGRO INTERNATIONAL VS NAZAR MOHAMMAMAD & ORS	SHOBHIT GUPTA	8447052623	sandjlawassociates1@gmail.com	22.07.2026
					CS(COMM) 859/2026	24.07.2026	M/S SILVER ARTS VS M/S LALA RAM PRATAP SWARNKAR & ORS.	ANIS AHMED	9818843330		05.06.2026
					OMP(1) COMM 670/2026	30.07.2026	TATA CAPITAL LTD. VS RK ROADLINES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	Possession and Recovery of Rent/Damage s/Mesne profit: SECTION 9	CS (COMM)698/2026	01-07-2026	ANIL NARENDRA Vs MS COLOURS MULTIMEDIA PVT LTD AND ORS	SYED MEESAM ASGHAR	9599953459	syedmeesam.adv16@gmail.com	RS. 80,000/- DATED 08.02.2024
			308	Recovery of Money	CS (COMM)704/2026	01-07-2026	Ankur Garg Vs Baljeet Singh Saini	Mahesh Katayen	9810133604	tridentlaw@hotmail.com	RS. 42,950/- DATED 11.06.2026
			308	RECOVERY	CS (COMM)725/2026	02-07-2026	ANAND SAINI Vs LALIT CHHOKAR	SHALU KARDAM	9811041494	NOT AVAILABLE	RS. 15,101/- DATED 12.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			308	Trade Mark Act1999:134	CS (COMM)769/2026	09-07-2026	XXXXXXVsXXXXX	Aastha Sharma	9810481016	mail@,thelegist.com	RS. 7,500/- DATED 03.07.2026
			308	RECOVERY	CS (COMM)817/2026	18-07-2026	BASHESHWAR AND SONSHUF VALLABH STUDIO	LAL Rajeev Bansal Vs	8377998979	acquitylawassociates@gmail.com	RS. 12,500/- DATED 06.07.2026
			308	RECOVERY	CS (COMM)818/2026	18-07-2026	Rajneesh verma sole proprietorof IndotexVsMs Satnam Enterprises	Sahil Ahuja	8588057040	nayatilegal@gmail.com	RS. 26,550/- DATED 07.07.2026
			308	RECOVERY	CS (COMM)848/2026	24-07-2026	ESCON INTERNATIONALPRIVATE LIMITED Vs JAYACHANDRA BEARINGSINDIA PRIVATE LIMITED	MANISH SINGHAL	9811529112	mangla.ipr@gmail.com	RS. 11,500/- DATED 26.06.2026
			308	RECOVERY	CS (COMM)870/2026	28-07-2026	USB PUBLISHERS DISTRIBUTORS PVT. LTD. VS. VENKTESHWAR BOOK AGENCY	RAJESH KUMAR	9899986979	RAJESHKUMAR@RKCO.IN	COURT FEES NOT FILED
9	SH. ANIL ANTIL DISTRICT JUDGE COMMERCIAL COURT-09	CENTRAL			CS (COMM)/702/2026	01-07-2026	BAKSHI BROS AGENCY PVT LTD Vs ASHWANI SHARMA PROP MS SUPER INDIA FIRESAFETY	Dalip Sharma(P),	9313513674	DALIPSHARMAADV@GMAILCOM	02.06.2026
					CS (COMM)/701/2026	01-07-2026	BIMLA PATHAK SOLE PROPRIETOR OF CANDID HOME FURNITURE Vs SAI HOTEL AND TESORT PVT LTD THROUGH ITS DIRECTOR	ANIL KUMAR(P),	9958265878	advocateanil64@gmail.com	09.06.2026
					CS (COMM)/768/2026	09-07-2026	Arihant Jain Vs Neetu Rajput	MANISH KUMAR SINGH(P),	953575001	THEMKSLAWHOUSE@GMAIL.COM	22.07.2026
					CS (COMM)/767/2026	09-07-2026	Canara Bank Vs JAI NANDAN TIWARI	ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@gmail.com	29.06.2026
					CS (COMM)/779/2026	11-07-2026	DABUR INDIA LTD Vs PUNITHA RAMANATHAN AND ORS	Hemant Gupta(P),	9811085066	vakilhra@hotmail.com	03.07.2026
					CS (COMM)/778/2026	11-07-2026	Sangeeta Sharma Vs STATE BANK OF INDIA	Dr Anurag Kumar Agarwal(P),	9810059650	INFO@ASVASSOCIATES.COM	15.06.2026
					CS (COMM)/795/2026	15-07-2026	Sh Rohit Aggarwal Vs SmtLaxmi devi	Tarun Sharma(P),	8287833433		23.12.2025
					CS (COMM)/803/2026	16-07-2026	Abhishek Kumar Vs MUNICIPAL CORPORATION OF DELHI	SANJAY KUMAR(P),	9968010672	lawyer.sanjay@gmail.com	13.07.2024
					CS (COMM)/829/2026	21-07-2026	MANOJ KUMAR JAIN PROPRIETOR OF ORIENT TRADERS Vs VIJAY KUMAR AGGARWAL PROPRIETOR OF ALPNA VISUAL	AKSHAT JAIN(P),	8287831539	AKSHATJAINASOCIATES@GMAIL.COM	17.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					CS (COMM)/841/2026	23-07-2026	Anil Chugh Vs Sunstar Fabrics	Anil Kumar Mishra(P),	8920381420	ady.animishral'@e-mailcom	08.07.2026
					CS (COMM)/842/2026	23-07-2026	Ms Baisakhi Ram Girdhari Lal Vs Ms Navkar Metals	AYUSHI GUPTA(P),	8700704504	kgslegalcorp LLP@gmail.com	
					CS (COMM)/866/2026	27-07-2026	MS CAXTON PRESS PVT LTD Vs SUBODH GUPTA	NITIN GOEL(P),	958617492	mnglawoffice@gmail.com	23.07.2026
					CS (COMM)/885/2026	31-07-2026	SAROJ BALA Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	21.06.2026
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/764/2026	08-07-2026	M/s JOIN PACK MACHINES PVT LTD Vs M/s BILT GRAPHIC PAPER PRODUCTS	Jatin Sethi	8860070760	jatinsethi@gmail.com	01.07.2026
			307	Civil	CS (COMM)/783/2026	11-07-2026	XXXXX Vs XXXX	aastha sharma	9718209970	aastha@thelegist.com	03.07.2026
			307	Civil	CS (COMM)/828/2026	21-07-2026	STATE BANK OF INDIA Vs VEER SINGH	Sweety Sood	9811786067	massodadvocate@gmail.com	01.07.2026
			307	Civil	CS (COMM)/814/2026	17-07-2026	M/S YIESHU MARKETING PVT LTD Vs RAMESH TIWARI	Kapil Kher	9891072729	anilkher@gmail.com	13.07.2026
			307	Civil	CS (COMM)/847/2026	24-07-2026	M/s Teranxt Global India Pvt Ltd Vs Prince Sharma	SHIVANI TOMAR	9810580541	lawaffair@gmail.com	17.07.2026
			307	Civil	CS (COMM)/860/2026	25-07-2026	GOPAL KABRA Vs M/s TEXMILL SPARES PVT LTD AND ORS	Ajay Fatyal	9812193958	adv.fatyal.ajay@gmail.com	23.07.2026
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/709/2026	01-07-2026	Yogesh Malik Vs Yogesh Sethi	Yesh Pal Singh	9717375409	-	09.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/714/2026	01-07-2026	SUPREME KNITTING AND GENERAL MILLS Vs MRS SEEMA JAISWAL AND ANR	Naveen Kumar	9811149039	nks49039@gmail.com	08.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/744/2026	06-07-2026	SHISHPAL Vs Municipal Corporation of Delhi	Satyendra Kr Singh	9811161525	sksingh116@gmail.com	04.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/745/2026	06-07-2026	Ms Aman Paper Agency Vs Ms Renu Enterprises	Tafseer Ahmed	7065395870	advtafseerahmed@gmail.com	09.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/756/2026	08-07-2026	ADIDAS AG Vs ASHOK KUMAR	Pramod Kr Singh	9718209970	aastha@thelegist.com	03.07.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COURT ROOM 309	CS (COMM)	CS (COMM)/759/2026	08-07-2026	DEEPALI JAIN Through SPA Holder, namely Sh Deepak Jain Vs SAPNA SHARMA	Bhuwan Sharma	9212297696	adv.bhuwansharma@gmail.com	03.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/763/2026	08-07-2026	MS BANSAL GLASS PVT LTD THROUGH ITS DIRECTOR DEVANSH BANSAL Vs DEEPAK GUPTA PROP OF STARK INDUSTRIES	Ayush Garg	9871267420	-	30.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/776/2026	11-07-2026	M/s KARAN CLOTHING PVT. LTD Vs Bhagwati Parasad	Suraj Gupta	9266641386	vakilsurejgupta@gmail.com	06.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/781/2026	11-07-2026	GEETA BALA Vs MICROSAFE EXPRESS PVT. LTD	Khushboo Yadav	9891759630	msgandhico@gmail.com	08.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/789/2026	13-07-2026	MS YORKER HOLIDAYS SERVICES PVT LTD Vs MS INFLUENCE TECHNOLOGIES PVT. LTD	Amjad Khan	8920952108	Corporatelawyer.dhc@gmail.com	10.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/797/2026	15-07-2026	VED PRAKASH Vs THE DELHI STATE CO-OPERATIVE BANK LTD	Hritik Rattan	8800219973	hritikrattan01@gmail.com	01.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/798/2026	15-07-2026	ASHOK KUMAR Vs NISHA CHAWLA	P R Kashyap	9800543365	prkashyapadv1203@gmail.com	10.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/806/2026	16-07-2026	M/S SARDARI LAL AND COMPANY Vs JSB AND COMPANY	Anil Sethi	9811109342	-	08.05.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/830/2026	21-07-2026	CANARA BANK Vs BALI YADAV	Pratap Chandra Rana	-	-	10.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/843/2026	23-07-2026	MANISH JAIN Vs HARSHVARDHAN	Adv Gautam Singh	8130377981	contact@altusjurislawoffices.com	10.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/844/2026	23-07-2026	Gaurav Jain Vs Ajit Pal Singh	S B Pandey	9313780408	sbpandey7@yahoo.com	10.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/852/2026	24-07-2026	CANARA BANK Vs ANITA	Arun Yadav	9910431437	arunyadav803@gmail.com	22.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/854/2026	24-07-2026	DEV AGRO INTERNATIONAL Vs CHETAN GANDHI	Shobhit Gupta	8447052623	sandjlawassociatesl@gmail.com	22.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/863/2026	27-07-2026	VRS MEDIA COMMUNICATION PRIVATE LIMITED Vs FRONTIER PUBLICATIONS PRIVATE LIMITED (ASOMVA VILLAGE)	Bhavesh Nimker	8586079217	Advnimker.8586@gmail.com	16.07.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/867/2026	27-07-2026	PUNJAB NATIONAL BANK Vs AMAN MAHNA	Paras Aggarwal	9810600656	parasaggarwaladv@gmail.com	22.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	707/2026	10-06-2026	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY Vs DAV SCHOOL SILIGURI	VIVEK SRIVASTAVA (MILIND SRIVASTAVA)	9210107303, 875039141	thejuralsolutions@gmail.com	01-07-2026
			401	CS (COMM)	710/2026	09-06-2026	SANJEEV JAIN Vs SANGEETA JAIN	Sachin Jain, Kumar	9136136336	advskjain@gmail.com	01-07-2026
			401	CS (COMM)	726/2026	16-06-2026	UNION BANK OF INDIA Vs AKHIL ARORA	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	02-07-2026
			401	CS (COMM)	741/2026	01-07-2026	DELTA ENTERPRISES Vs RK ELECTRICALS AND TRADERS THROUGH PROPRIETOR NAMELY	MILIND GARG	9711133630		04-07-2026
			401	CS (COMM)	742/2026	16-06-2026	CANARA BANK Vs RASHID AHMED SINCE DECEASED THROUGH LEGAL HEIRS	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	04-07-2026
			401	CS (COMM)	757/2026	04-07-2026	XXXXX Vs XXXXX	Pramod Singh	9810481016	mail@thelegist.com	08-07-2026
			401	CS (COMM)	813/2026	16-07-2026	RISHI ANAND MOHAMMED ALIAS RAJU Vs KARRTIK ASIF SHARMA		9811027856	tarunsharmalawoffice@yahoo.co.in	17-07-2026
			401	CS (COMM)	851/2026	22-07-2026	Shiv Kumar Bansal Vs Umesh Chander	J.K.A. & Associates	99532833177	jka.legal@gmail.com	24-07-2026
			401	CS (COMM)	862/2026	23-07-2026	M/S KVG AGRON PRIVATE LIMITED Vs M/S SINGH AND SINGH ENTERPRISES	Naveen Kumar	-9555481152	NAVKUMARI1512@GMAIL.COM	25-07-2026
			401	CS (COMM)	879/2026	29-07-2026	DABUR INDIA LIMITED Vs SHRI BALAJI FOOD INTERNATIONAL	Prabhu Tandon	9818499323	litigation@aswathhlegal.com	30-07-2026
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)/721/2026	02-07-2026	JASVINDER KAUR Vs Municipal Corporation of Delhi	satyendra kumar Singh(P),	9811161525	sksingh116@gmail.com	09.06.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/723/2026	02-07-2026	VISHAL SAGAR Vs Subhash Kumar	Abhishek Kukkar	9958438405	NA	12.06.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/724/2026	02-07-2026	ALKA AGGARWAL Vs JONU	Sharad jain(P),	8860499812	advshradjain@gmail.com	11.06.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/730/2026	02-07-2026	PHUSHPA AGGARWAL Vs MEENU CHAUHAN	DEVISana Ansari(P),	9818053386	ansari_rbs@yahoo.com	11.05.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/720/2026	02-07-2026	ARHAM TRADING Vs DNG CLOTHING	Shubham kumar(P),	9810815307	vineet.legal@gmail.com	21.05.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/749/2026	06-07-2026	MANISH JAIN HUF Vs AKIRA INTERNATIONAL	NITIN GUPTA	7838527984	NA	01.05.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/760/2026	08-07-2026	Anand Bajoria Vs TNSI RETAIL PVT LTD	PRAVEEN SINGHAL	9711615956	adv.karanarora@gmail.com	12.06.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/766/2026	09-07-2026	Sanjiv kumar goel Vs DEEPAK MAHAJAN	RAJEEV KUMAR(P),	8285326357	NA	18.06.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/771/2026	09-07-2026	Shabuddin Dharmender Kumar	PRIYANKA CHAUDHARY(P),	9810756193	adv.mehdl@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/774/2026	10-07-2026	STATE BANK OF INDIA Vs IMRAN AHMAD	JEEWAN PARKASH GUPTA(P),	9810099243	JPGADVOCATE@GMAIL.COM	09.07.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/802/2026	16-07-2026	UNION BANK OF INDIA Vs ARUN KUMAR SON SH VINOD BHANDARI PROP OF CHANNEL 69	Sandeep .(P),	8800892099	dariwalsandeep905@gmail.com	11.05.2025
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/820/2026	18-07-2026	MUNISH ANAND Vs MUNICIPAL CORP OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	02.07.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/846/2026	23-07-2026	S K JAIN RUBBERS PRIVATE LIMITED Vs FIDELITY INFRACON AND ENGINEERING PRIVATE LIMITED	SAKET GAKHAR(P),	9911893100	advbatra@gmail.com	17.07.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/881/2026	30-07-2026	BRLJ MOHAN Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	021.07.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/882/2026	30-07-2026	Daulat Ram Rastogi Vs ASHWANI SHARMA	Himanshu Gupta(P),	8527962690	SBA.HIMANSHU@GMAIL.COM	23.07.2026
14	SH. KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	ASHUTOSH WEST	201	CS	CS (COMM)/588/2026	01-07-2026	FOOTWEAR KLIKSHRAM Vir Vats Vs INDIA PVT LTD Vs PUNITA TIWARI	Shram Vir Vats(P),	9818365011	vatsadvocate1978@gmail.com	10-06-2026
				CS	CS (COMM)/589/2026	01-07-2026	STATE BANK OF INDIA Vs RAJ BALA	MANOJ PANDEY(P),	8130506139	advpandeymanoj@gmail.com	12-06-2026
				CS	CS (COMM)/612/2026	06-07-2026	CANARA BANK Vs RAM SWAROOP PROPRIETOR OF M/S BOMBAY TAILORS AND ORS	SANJAY AGGARWAL(P),	9811179161	LEGALYUKTI63@GMAIL.COM	20-04-2026
				CS	CS (COMM)/617/2026	08-07-2026	NARESH KUMAR BHARDWAJ-- Vs VARDHMAN YARNS AND THREADS LTD	Manisha Parmar(P),	9999699762	manisha.parmar1025@gmail.com	12-06-2026
				CS	CS (COMM)/618/2026	08-07-2026	SARAOGI SUPER SALES PVT LTD Vs MOHAMMAD SHAMSHAD ALAM PROP M/S SAINA SUIT COLLECTION	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	06-07-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS	CS (COMM)/642/2026	14-07-2026	UNION BANK OF INDIA Vs CHINKEYS PROPRIETOR OF M/S KRISHNA GLASS HOUSE	Arun Kumar Shukla(P),	8586863313	connect@snslegal.in	09-07-2026
				CS	CS (COMM)/650/2026	17-07-2026	PARIKSHIT SEHGAL Vs VJAY MISHRA(P), ONLINE PROMOTION WAY Vs TATA TELESERVICES LIMITED		9899454835	fkst108@gmail.com	12-06-2025
				CS	CS (COMM)/651/2026	17-07-2026	JAY PRAKASH PANDEY Vs NATCO INDUSTRIAL INSTRUMENTATION-- Vs JYOTI KHURANA PROPRIETOR	ARSH BHALLA(P),	9711575152	LEGALBHALLA@GMAIL.COM	15-07-2026
				CS	CS (COMM)/660/2026	18-07-2026	PUNJAB NATIONAL BANK Vs LATIFOON NISHA AND ORS	SABHYA JAIN(P),	9717610124	SABHYAJAIN08@GMAIL.COM	17-07-2026
				CS	CS (COMM)/672/2026	22-07-2026	Punjab National Bank Vs ABHISHEK GUPTA KUMAR PROP OF M/S ABHIGOSHA KYA(P), ENTERPRISES	AVADHESH SHAKYA(P),	9810362626	akshakya01@gmail.com	21-07-2026
				CS	CS (COMM)/671/2026	22-07-2026	AMARJIT SINGH KHURANA-- Vs SANDEEP KAUSHIK PROP OF M/S SHRI SAI MOTORS	ABHINAV(P),	9899498684	arjuns198818@gmail.com	21-07-2026
				CS	CS (COMM)/670/2026	22-07-2026	BANK OF BARODA Vs TELETECH SYSTEM THROUGH ITS PROPRIETOR DEEPA SHARMA	Roma Bhatara(P),	9311338803	romabhatara@gmail.com	13-07-2026
				CS	CS (COMM)/669/2026	22-07-2026	IDBI BANK LTD Vs ANKUKSH JAIN PROP OF M/S NEW FONE ZONE	Vivek Kumar(P),	9811867703	kumarvivekadvg@gmail.com	20-07-2026
				CS	CS (COMM)/673/2026	23-07-2026	PARVEEN KUMAR GARG (Prop of Products)-- Vs M/S RUDRA CONSTRUCTIONS	DEEPAK KUMAR BANSAL(P),	8130334335	rudra2023constructions@gmail.com	13-04-2026
				CS	CS (COMM)/678/2026	24-07-2026	M/S KIT MARKETING PVT LTD Vs M/S JMC INFRA TECH PVT LTD	RAJEEV JHA(P),	9873921590	rajeevjha2004@yahoo.co.in	22-07-2026
				CS	CS (COMM)/684/2026	25-07-2026	RAJNIT KAUR Vs AJAY KUMAR MALIK	Arpit Batra(P),	9911111176	advocate@arpitbatra.com	16-09-2025
				CS	Counter Claim/36/2026	27-07-2026	KOTHARI FOODS PRIVATE LIMITED Vs ANTIZE FOODS PRIVATE LIMITED	DEEPAK YADAV(P),	9871085028	ashwani@trulegal.co.in	14-07-2026
				CS	CS (COMM)/687/2026	27-07-2026	PUNJAB NATIONAL BANK Vs M/S GITANJALI ENTERPRISES AND ANR	SANCHEET SHARMA(P),	9548667393	sssanchit09@gnaiil.com	22-07-2026
				CS	Counter Claim/37/2026	30-07-2026	M/s BHAWNA MOTELS AND RESORTS PVT LTD Vs M/s RAKESH TIMBER TRADERS AND ANR	ABHISHEK SINGH(P),	8447060945	legal.prahi@gmail.com	01-07-2026
				CS	CS (COMM)/706/2026	31-07-2026	Precision System Control Vs Sumpreet Singh Proprietor TFC Logistics and Ors	Jeet Singh Arora(P),	9811765540	Jsarora.58@gmail.com	28-07-2026

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15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS(COMM)	619/2026	08.07.2026	ON CLOUDS GmbH VS. RAJA TRADING COMPANY	SHRAVAN BANSAL	6201970125	unitedmark@uniteddandunited.com	04.07.2026
				CS(COMM)	620/2026	08.07.2026	SARAOGI SUPER SALES VS. SWEETY KESHARI	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	06.07.2026
				CS(COMM)	623/2026	09.07.2026	JYOTI KUMAR ARYA VS. JAGDISH PRASAD LAWANIA	VIKAS ARORA	9811414400	aroralawoffice@alio.net.in	06.07.2026
				CS(COMM)	624/2026	09.07.2026	JOHNLEE PHARMACEUTICALS PVT LTD VS. STARZAC FORMULATION PVT LTD	UTSAV JAIN	9082798662	advomanishbhojwani@gmail.com	07.07.2026
				CS(COMM)	625/2026	09.07.2026	VIKAS SACHDEVA VS. SUDHA CHAWLA	RAKESH SEHGAL	9818417141	rakeshkumarsehgal1964@gmail.com	22.06.2026
				CS(COMM)	630/2026	10.07.2026	SURJIT SINGH GANDHI VS. WINSOFT EDUCARE PVT LTD	AMAR NARAIN	8882570497	ninaniapoojai@gmail.com	31.12.2025
				CS(COMM)	645/2026	14.07.2026	UNION BANK OF INDIA VS. ANJALI	ARUN KR. SHUKLA	9312400295	connect@snlegal.in	07.07.2026
				CS(COMM)	675/2026	23.07.2026	SUBHASH CHANDER VS. ANISH TREHAN	RAJEEV TEWARI	9312276651	rtewari88@gmail.com	21.07.2026
				CS(COMM)	686/2026	27.07.2026	BANK OF BARODA VS. M/S D AND G FASHION PVT LTD.	RAJPAL SINGH	9910597841	rpsindian@gmail.com	29.08.2025
				CS(COMM)	690/2026	29.07.2026	ICICI BANK LTD VS. JASMEET SINGH MARWAH	MANISH YADAV	9818030800	induslegalia@gmail.com	24.07.2026
				CS(COMM)	691/2026	29.07.2026	GREEN STAPLE PVT LTD VS. MS R S SARDAR	SANJAY JAIN	8860635799	communications@lexcorp.org.in	27.07.2026
				CS(COMM)	692/2026	29.07.2026	EASTERN BEARINGS PVT LTD VS. LAXMI ROOP PVT LTD	GAGAN KUMAR	9654224557	advsunilsinghp@gmail.com	26.02.2026
				CS(COMM)	709/2026	31.07.2026	ANISH BHOLA VS. JATIN SEHRAWAT	ANISH BHOLA	9811452022	anishbhola@yahoo.com	29.07.2026
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		Execution (Comm)/222/2026	01-07-2026	The South Indian Bank Ltd Vs PERTIUS SERVICES PVT LTD	Parveen Garg(P),			
				CS (COMM)/583/2026		01-07-2026	Rajesh Arora Proprietor Asha Metal Udyog Vs MARS BOTTLETS THROUGH PARTNERS	RAJESH BANATI(P),	9810294894	rajeshbanati@yahoo.co.in	08-06-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					Execution (Comm)/236/2026	01-07-2026	CANARA BANK Vs MUKHTIYAR SINGH	CHITRA MALHOTRA(P),			
					CS (COMM)/582/2026	01-07-2026	Union Bank Of India Vs Deepa Gandhi	Deepa Gupta(P),	9312298558	advocate.deepa.gupta@gmail.com	
					CS (COMM)/581/2026	01-07-2026	RAJESH AGARWAL Vs BHAGWAN DASS	SHANTNU AGGARWAL(P),	9999347367	officeof1p@gmail.com	05-06-2026
					Execution (Comm)/221/2026	01-07-2026	PUNJAB NATIONAL BANK Vs SARVESH KAKAR	PRANSHU VASHISTH(P),			
					CS (COMM)/579/2026	01-07-2026	NEERAJ BHATI Vs MS BATHWEL	Aditya Madan(P),	9810128667	adityamadanlaw@gmail.com	15-04-2026
					Execution (Comm)/247/2026	06-07-2026	STATE BANK OF INDIA Vs MANOJ KUMAR NAINWAL	JAWAHAR CHAWLA(P),			
					Execution (Comm)/248/2026	06-07-2026	Punjab National Bank Vs Pankaj Srivastava	Nitesh Sharma(P),			
					Execution (Comm)/246/2026	06-07-2026	Sanjeev Kumar Goel Vs Mothers Pride Dwarka A Unit of Sant Namdev Educational Society	Digvijay Singh(P),			
					CS (COMM)/621/2026	08-07-2026	SARAOGI SUPER SALES PVT LTD Vs KHOOSURAT APPARELS PRIVATE LIMITED	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	06-07-2026
					ExCOMM Award by Arb Comm/106/2026	08-07-2026	KOTAK MAHINDRA BANK LIMITED Vs DEEPAK	RITESH(P),			
					CS (COMM)/633/2026	10-07-2026	AJAY SACHDEVA PROP MS SS ENTERPRISES Vs SUPER MARCHE 37 TRADERS LLP THOROUGH ITS DESIGNATED PARTNER	JJ TYAGI(P),			
					Misc DJ/746/2026	11-07-2026	Multani Pharmaceuticals Pvt Ltd Vs Unimareck Healthcare Ltd	ANKIT BATRA(P),			
					CS (COMM)/643/2026	14-07-2026	Sandeep Soni Vs Bhure Khan	CHARIT GOYAL(P),	8595653336	sulekhchandco(5)gmail.com	12-07-2026
					Execution (Comm)/258/2026	15-07-2026	Shri Hari Om Tandon Vs Sh Mukesh Kumar	skyz(P),			
					CS (COMM)/646/2026	16-07-2026	E SPRINTO GREEN ENERGY PVT LTD Vs ENWIRE AUTOMOTIVE SOLUTIONS LLP	Rashi Anand(P),	8882440743	inep@upsealegal.com	10-07-2026

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					Execution (Comm)/261/2026	18-07-2026	Neptune Container Line And Logistics Private Limited Vs Sh Harkishan Singh Viridi	Manish Khurana(P),			
					Execution (Comm)/262/2026	18-07-2026	LEVI STRAUSS AND CO Vs SALMAN AND ANR	Shravan Bansal(P),			
					CS (COMM)/662/2026	20-07-2026	NEVA POLYMERS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE Vs MS HEMKUNTI TRADERS AND ORS	Seema Gupta(P),	9871255299	Not Mentioned	07-05-2026
					CS (COMM)/677/2026	24-07-2026	Vineet Garg Vs satgur engineering works	MUKESH KUMAR(P),	9873967070	a111anJet;p0,jac<ls and1;ompa11y.	
					CS (COMM)/676/2026	24-07-2026	Johnlee Pharmaceuticals Private Limited Vs Maxford Healthcare and Ors	Utsav jain(P),	8527214201	jainutsav21@gamil.com	
					OMP (COMM)/1258/2026	125-07-2026	IDFC FIRST BANK LTD Vs NALIN KUMAR JHA	SANJEEV PATHAK(P),			
					OMP (COMM)/1269/2026	128-07-2026	IDFC FIRST BANK LTD Vs MUSHAHID HUSSAIN	SANJEEV PATHAK(P),			
					OMP (COMM)/1270/2026	128-07-2026	IDFC FIRST BANK LTD Vs ABHA SINGHAL	SANJEEV PATHAK(P),			
					CS (COMM)/693/2026	29-07-2026	Hariom Aggarwal Vs JAP BUILDCON PVT LTD	Mamta sarna(P),	9716948836	sumitsama@gmail.com	23-07-2026
					OMP (COMM)/1276/2026	129-07-2026	Yes Bank Ltd Vs DEEN MOH	ADV. LALIT PANDEY(P),			
					OMP (COMM)/1277/2026	129-07-2026	Yes Bank Ltd Vs ARVIND KUMAR	ADV. LALIT PANDEY(P),			
					Execution (Comm)/284/2026	31-07-2026	M/S ZedProcessors and Suppliers Vs Futomic Diners llp and others	xyz(P),			
					CS (COMM)/704/2026	31-07-2026	Pradeep Bansal Vs Eiffel India Through its partner Sh Akshay Aggarwal	Ashish Negi(P),	9999029218	Shailnegi1984@gmail.com	28-07-2026
					CS (COMM)/705/2026	31-07-2026	JASMEET SINGH Vs SHWETA JAIN	Mohit Kapoor(P),	9999927207	Not Mentioned	27-07-2026
47	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	cs (comm)	CS (COMM)/573/2026	01-07-2026	JAI BHARAT STEEL TRADERS Vs BRIGHT BAR INDUSTRIES	9999309192	DILRAJ SINGH		04-06-2026

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				cs (comm)	CS (COMM)/578/2026	01-07-2026	Sonia Vs Bijendra	7011398178	AJAY	LAWMANFIGHTBACK@GMAIL.COM	09-05-2026
				cs (comm)	CS (COMM)/584/2026	01-07-2026	State Bank of India Vs Vikash	9315165656	KRISHAN SHARMA	ADVKRISHNA1411@GMAIL.COM	01-06-2026
				cs (comm)	CS (COMM)/591/2026	01-07-2026	Aparna Industries Vs Sanmeet Singh Bagga	9810134864	SAMEER DEWAN	SAMEERDEWAN123@GMAIL.COM	09-06-2026
				MISC DJ	Misc DJ/676/2026	01-07-2026	Ms Capital Industrial Enterprises Vs Ms PS Enterprises and Anr	8595653336	CHARIT GOYAL	SULEKHCHANDCOO@GMAIL.COM	01-06-2026
				OMP (COMM)	(DOMP (COMM.)/1105/2026	01-07-2026	AXIS BANK LTD Vs HARNEK SINGH	9210585331	SUNTA	INDEXLAW@GMAIL.COM	Nil
				OMP (COMM)	(DOMP (COMM.)/1107/2026	01-07-2026	YES BANK LIMITED Vs BHARTI LOGISTICS	7455023130	ANANJAY SINGH	ASAPLEGALANDADVOCATES@GMAIL.COM	Nil
				cs (comm)	CS (COMM)/592/2026	02-07-2026	Union Bank Of India Vs Chetan Gandhi	9312292558	DEEPA	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	21-05-2026
				cs (comm)	CS (COMM)/601/2026	02-07-2026	AQUALITE INDUSTRIES PRIVATE LIMITED Vs APURBADHAN HALDER PROPRIETOR OF ARCHANA PRODUCTIONS	9599043045	ARCHIT	LEGAL@SIGNALLEGAL.IN	18-06-2026
				cs (comm)	CS (COMM)/602/2026	02-07-2026	AQUALITE INDUSTRIES PRIVATE LIMITED Vs ARORASTYLESAVVY IMPEX PRIVATE LIMITED	9599043045	ARCHIT	LEGAL@SIGNALLEGAL.IN	18-06-2026
				cs (comm)	CS (COMM)/603/2026	02-07-2026	UNION BANK OF INDIA Vs DEBONAIR SECURITY SERVICE PVT AND ORS	9599043045	ARCHIT	LEGAL@SIGNALLEGAL.IN	18-06-2026
				OMP (COMM)	(DOMP (COMM.)/1127/2026	02-07-2026	Shriram Finance Ltd Vs NAUSHAD AHMAD	9811133644	MANOJ	MANOJK.ADV@GMAIL.COM	Nil
				OMP (COMM)	(DOMP (COMM.)/1135/2026	02-07-2026	Shriram Finance Ltd Vs UJJWAL METAL WORKS	9811133644	MANOJ	MANOJK.ADV@GMAIL.COM	Nil
				cs (comm)	CS (COMM)/605/2026	03-07-2026	Mr Praveen Garg Vs Mr Harsh Goel	9811053833	SATISH	laliadvocates@yahoo.in	09-06-2026
				cs (comm)	CS (COMM)/606/2026	03-07-2026	KAPIL KUMAR BANSAL Vs PR FOOTWEAR	9810600656	PARAS	parasaggarwaiaadvgl,corn	08-06-2026
				cs (comm)	CS (COMM)/607/2026	03-07-2026	KAPIL KUMAR BANSAL Vs SANDIP DAYARAM BOKOLIYA	9810600656	PARAS	parasaggarwaiaadvgl,corn	08-06-2026

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				OMP (COMM)	(D OMP (COMM.)/1142/2026	03-07-2026	YES BANK LTD Vs SUFFILSHAD BARKATI	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1143/2026	03-07-2026	YES BANK LTD Vs TARUN KUMAR	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1144/2026	03-07-2026	YES BANK LTD Vs MANOJ KUMAR GUPTA	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1145/2026	03-07-2026	AXIS BANK LTD Vs RADHESYAM S O CHHAVILE	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				MISC DJ	Misc DJ/712/2026	04-07-2026	MR. DEVRAJ Vs M/S- EVERPURE INFRA PVT. LTD. AND ORS				Nil
				OMP (COMM)	(D OMP (COMM.)/1147/2026	04-07-2026	YES BANK LTD Vs MUKESH NAGPAL	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1148/2026	04-07-2026	YES BANK LTD Vs YASHPAL KISHAN LAL	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1149/2026	04-07-2026	YES BANK LTD Vs MANISH KUMAR	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1150/2026	04-07-2026	YES BANK LTD Vs MANISH KUMAR	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1151/2026	04-07-2026	AXIS BANK LTD Vs JAGDISH SO LALMAN	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1161/2026	04-07-2026	Yes Bank Ltd Vs UMAR NADEEM	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1162/2026	04-07-2026	Yes Bank Ltd Vs TARANJIT SINGH	9811669863	SACHIN	legal@Katvalassociaates.com	Nil
				cs (comm)	CS (COMM)/610/2026	06-07-2026	CMG LOGISTIC PVT LTD Vs RAJESH CHAWLA	9810511644	JITENDER GARG	ADVJITEN@YAHOO.COM	07-05-2026
				cs (comm)	CS (COMM)/611/2026	06-07-2026	JASPAL SINGH ARORA Vs SATYA PAL	9654800446	KOMAL	ADVKOMALCHIBER@GMAIL.COM	09-06-2026
				OMP (COMM)	(D OMP (COMM.)/1163/2026	06-07-2026	AXIS BANK LTD Vs ANIL KUMAR	9210585331	SUNITA	INDEXLAW@GMAIL.COM	Nil

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				OMP (COMM)	(D (COMM.)/1167/2 026	06-07-2026	Yes Bank Ltd Vs MANJU SINGH	9210585331	SUNITA INDEXLAW@GM AIL.COM	Nil
				cs (comm)	CS (COMM)/615/20 26	07-07-2026	ANNIKA INFRABUILDCON Vs MS VIVAAN CONTECH INDIA PVT LTD	8745810344	AMAN SHARMA ADVAMAN123@G MAIL.COM	02-07-2026
				cs (comm)	CS (COMM)/616/20 26	07-07-2026	PRADEEP KATARIA Vs Bank of Baroda	9599043045	ARCHIT LEGAL@SIGNAL EGAL.IN	01-07-2026
				cs (comm)	CS (COMM)/622/20 26	09-07-2026	SHREE KARANGAR TEXTILE PVT LTD Vs TARUN RELHAN	9599043045	ARCHIT LEGAL@SIGNAL EGAL.IN	02-07-2026
				cs (comm)	CS (COMM)/631/20 26	10-07-2026	Union Bank Of India Vs NEELAM MANCHAND	9911118926	RAVI KUMAR KUMARRAVI@YA HOO.COM	12-06-2026
				OMP (COMM)	(D (COMM.)/1201/2 026	10-07-2026	YES BANK LTD Vs SANJEEV KUMAR SHARMA	9811669863	SACHIN legal@Katvalassoc iates.com	Nil
				OMP (COMM)	(D (COMM.)/1202/2 026	10-07-2026	IDFC FIRST BANK LTD Vs RAJIVE KUMAR	9811133644	MANOJ MANOJK.ADV@G MAIL.COM	Nil
				OMP (COMM)	(D (COMM.)/1203/2 026	10-07-2026	IDFC FIRST BANK LTD Vs KANISHK CHANDRAYAN	9811133644	MANOJ MANOJK.ADV@G MAIL.COM	Nil
				OMP (COMM)	(D (COMM.)/1204/2 026	10-07-2026	IDFC FIRST BANK LTD Vs SANDEEP KISHORILAL	9811133644	MANOJ MANOJK.ADV@G MAIL.COM	Nil
				cs (comm)	CS (COMM)/634/20 26	11-07-2026	Amar Nath Chanana Vs AVV Hospitality LLP	9810600656	PARAS parasaggarwaiadv gjl,corn	Nil
				cs (comm)	CS (COMM)/635/20 26	11-07-2026	MS MECH INDUSTRY THROUGH ITS ATTORNEY Vs MS ADITI POWER EQUIPMENTS PRIVATE LIMITED Through its Director	8826079887	MANISH MAKHLJA MANADV@YAHOO OM.COM	19-07-2026
				cs (comm)	CS (COMM)/636/20 26	11-07-2026	Ms Success Impex Pvt Ltd Vs Ms Voltaic Power Pvt Ltd	8595653336	CHARIT GOYAL SULEKHCHANDC O@GMAIL.COM	08-07-2026
				cs (comm)	CS (COMM)/637/20 26	11-07-2026	Ramesh Chander Soni Vs AK Industries and Ors	8595653336	CHARIT GOYAL SULEKHCHANDC O@GMAIL.COM	08-07-2026
				cs (comm)	CS (COMM)/638/20 26	13-07-2026	Tarun Kumar Gupta Vs Kaliraman Industries Pvt Ltd	45640851	BHARAT GUPTA legistauxiliary@g mail.com	02-07-2026
				cs (comm)	CS (COMM)/639/20 26	13-07-2026	UNION BANK OF INDIA Vs HARVINDER SINGH ALIAS HARIVINDER SINGH SALUJA	9911000126	ALOK KUMAR ALOK.ADV2001@ GMAIL.COM	09-07-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				cs (comm)	CS (COMM)/640/2026	13-07-2026	UNION BANK OF INDIA Vs ASHOK KUMAR	9911000126	ALOK KUMAR	ALOK.ADV2001@GMAIL.COM	09-07-2026
				cs (comm)	CS (COMM)/641/2026	14-07-2026	SANGEETA MITTAL ALIAS SANGEETA ALIAS SANJEETA MITTAL Vs CARE HEALTH INSURANCE LIMITED	99991 107 1	SUMIT GARG	SUMITGARG6000@GMAIL.COM	26-02-2026
				MISC DJ	Misc DJ/763/2026	15-07-2026	Shriram Finance Ltd Vs UJJWAL METAL WORKS	9811133644	Manoj	MANOJADV125@GMAIL.COM	Nil
				cs (comm)	CS (COMM)/647/2026	16-07-2026	IDBI BANK LTD Vs KARTICK CHANDER MUKHERJEE	9811867703	VIVEK SINGH	kumarvivekadvg@gmail.com	14-07-2026
				cs (comm)	CS (COMM)/648/2026	16-07-2026	Utsav Ravi Through his SP A Holder Ms Pratima Ravi Vs MS RT JCO AND SONS	8595653336	PRATIMA	Shanna.yoges1750@gmail.com	08-01-2026
				cs (comm)	CS (COMM)/653/2026	18-07-2026	SARAOGI SUPER SALES PVT LTD Vs RAKESH KUMAR	8285672608	VARUN BEDI	advocatevarunbedi@gmail.com	06-07-2026
				cs (comm)	CS (COMM)/656/2026	18-07-2026	Bharat Petroleum Corporation Ltd Vs Mohd Yusuf	9871046745	KUNAL KALRA	ADV.KALRA.@GMAIL.COM	09-07-2026
				cs (comm)	CS (COMM)/658/2026	18-07-2026	CANARA BANK Vs KUSHAL PAL SINGH	9811179171	SANJAY	ADVYUKTIDHAM A@GMAIL.COM	20-04-2026
				MISC DJ	Misc DJ/771/2026	18-07-2026	MS AQUALITE INDUSTRIES PVT LTD Vs MS ASIAN ENTERPRISE	9810511644	JITENDER GARG	ADVJITEN@YAHOO.COM	07-05-2026
				cs (comm)	CS (COMM)/663/2026	20-07-2026	BABITA GUPTA Vs SUSHIL SHARMA	9871503007	PUSHP SAINI	satvarnleQaoffices@gmail.com	29-06-2026
				cs (comm)	CS (COMM)/664/2026	20-07-2026	ZION INTERNATIONAL FOOD INGREDIENTS PVT LTD Vs VEENA DEVI	9711894248	NIKITA GUPTA	ADVNIKITAGUPTA@GMAIL.COM	11-06-2026
				OMP (COMM)	(D)OMP (COMM.)/1239/2026	20-07-2026	YES BANK LTD Vs DINESH KAMAR	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1240/2026	20-07-2026	YES BANK LTD Vs SACHIN KUMAR	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1241/2026	20-07-2026	YES BANK LTD Vs SANJAY SAHNI	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1242/2026	20-07-2026	YES BANK LTD Vs SURESH SHYAM LAL	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM)	(D)OMP (COMM.)/1243/2026	20-07-2026	YES BANK LTD Vs PRANVESH KUMAR PATHAK	9717028845	SANJEEV PATHAK litigation@sreslegal.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1244/2026	20-07-2026	Shriram Finance Ltd Vs PARAG	9717028845	SANJEEV PATHAK litigation@sreslegal.com	Nil
				cs (comm)	CS (COMM)/665/2026	21-07-2026	UNION BANK OF INDIA Vs SONU CHAURASIYA	9312400295	ARUN SHUKLA connect@snslegal.in	09-07-2026
				cs (comm)	CS (COMM)/667/2026	21-07-2026	Agrico Organics Pvt Ltd Vs ADVANTA AGRITECH	9873967070	Amandeep AMANDEEP@AD SANC COMPANY.COM	09-06-2026
				OMP (COMM)	(D)OMP (COMM.)/1252/2026	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs PAWAN KUMAR MISHRA	0120-4351287	LALIT PANDAY LALITPANDAY@GMAIL.COM	Nil
				OMP (COMM)	(D)OMP (COMM.)/1253/2026	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs GAGAN TANEJA	0120-4351287	LALIT PANDAY LALITPANDAY@GMAIL.COM	Nil
				OMP (COMM)	(D)OMP (COMM.)/1254/2026	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs GAGAN TANEJA	0120-4351287	LALIT PANDAY LALITPANDAY@GMAIL.COM	Nil
				cs (comm)	CS (COMM)/679/2026	24-07-2026	SHIV NARESH SPORTS Vs NEW JEANS CORNER	9990410999	YATENDER KHATRI yatenderkhatri@hotmail.com	12-06-2026
				cs (comm)	CS (COMM)/680/2026	24-07-2026	SHIV NARESH SPORTS Vs FASHION POINT	9990410999	YATENDER KHATRI yatenderkhatri@hotmail.com	12-06-2026
				cs (comm)	CS (COMM)/681/2026	24-07-2026	SHIV NARESH SPORTS Vs BHAGWATI SPORTS	9990410999	YATENDER KHATRI yatenderkhatri@hotmail.com	12-06-2026
				cs (comm)	CS (COMM)/682/2026	24-07-2026	SHIV NARESH SPORTS Vs MSR FITNESS AND FANCY WORLD	9990410999	YATENDER KHATRI yatenderkhatri@hotmail.com	12-06-2026
				cs (comm)	CS (COMM)/683/2026	24-07-2026	SHIV NARESH SPORTS Vs DAGAR ENTERPRISES	9990410999	YATENDER KHATRI yatenderkhatri@hotmail.com	12-06-2026
				cs (comm)	CS (COMM)/694/2026	29-07-2026	BANK OF BARODA Vs AMRIT PAL SINGH	9312292558	DEEPA ADVOCATE.DEEPA.GUPTA@GMAIL.COM	27-07-2026
				OMP (COMM)	(D)OMP (COMM.)/1278/2026	29-07-2026	YES BANK LTD Vs SHWETA NITIN DONGARE	9717028845	SANJEEV PATHAK litigation@sreslegal.com	Nil
				OMP (COMM)	(D)OMP (COMM.)/1279/2026	29-07-2026	YES BANK LTD Vs SUKHPREET SINGH	9717028845	SANJEEV PATHAK litigation@sreslegal.com	Nil

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				OMP (COMM)	(D OMP (COMM.)/1280/2026	29-07-2026	YES BANK LTD Vs RAJESH RAJESH	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1284/2026	29-07-2026	Yes Bank Ltd Vs AKHIL KAPOOR	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1285/2026	29-07-2026	Yes Bank Ltd Vs ARVIND SINGH	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				cs (comm)	CS (COMM)/703/2026	30-07-2026	MAAN ENTERPRISES Vs HINDALCO INDUSTRIES LIMITED	9990410999	RISABH KAPOOR	KAPOORADV@YAHOO.COM	29-07-2026
				OMP (COMM)	(D OMP (COMM.)/1290/2026	30-07-2026	IDFC FIRST BANK LTD Vs MAYANK GUPTA	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1291/2026	30-07-2026	IDFC FIRST BANK LTD Vs SAIRAF KHAN SAIFI	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				OMP (COMM)	(D OMP (COMM.)/1292/2026	30-07-2026	IDFC FIRST BANK LTD Vs NARENDRA KUMAR	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
				cs (comm)	CS (COMM)/710/2026	31-07-2026	Lakshmi Float Glass Limited Vs JASJIT SINGH PROP GHAI GLASS AND HARDWARE	9958987839	KESHAV	INFO@BAVELEGAL@GMAIL.COM	22-06-2026
				OMP (COMM)	(D OMP (COMM.)/1301/2026	31-07-2026	Yes Bank Ltd Vs SANJEEV KUMAR	9717028845	SANJEEV PATHAK	litigation@sreslegall.com	Nil
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/572/2026	CS (COMM)/572/2026	01-07-2026	PARVEEN KUMAR GARG Proprietor of GARG ROADLINES Vs M/S SCC PROJECTS PRIVATE LIMITED Through its directors	DEEPAK KUMAR BANSAL	9899951648 9811515015	BANSALASSOCIATESLAWFIRM@GMAIL.COM	22.1.2026
				CS (COMM)/593/2026	CS (COMM)/593/2026	02-07-2026	Union Bank Of India Vs Sant Ram	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	nil
				CS (COMM)/594/2026	CS (COMM)/594/2026	02-07-2026	BANK OF BARODA Vs Joginder Singh	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	nil
				CS (COMM)/595/2026	CS (COMM)/595/2026	02-07-2026	M/s HINDUSTAN TRADERS Vs M/s ESKAY ENTERPRISES	Saurav Kumar	9643101207 8505946080 9810104364	asrlegalalliamce9@gmail.com	01.01.2026
				CS (COMM)/604/2026	CS (COMM)/604/2026	02-07-2026	Bharat Bhushan Wadhwa Vs PARI ANAND SONI	Nitin Arora	9818189667	nitin.arora465@gmail.com	01.01.2026
				CS (COMM)/609/2026	CS (COMM)/609/2026	04-07-2026	OM LOGISTICS LIMITED Vs FLEXITUFF VENTURES INTERNATIONAL LIMITED	SARUN FAGGARWAL	9810163624	ADVOCATEARUN23@GMAIL.COM	11.06.2026

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				CS (COMM)/613/2026	CS (COMM)/613/2026	06-07-2026	M/s Gonsai Logistics Pvt Ltd Through its Director Sh Pankaj Mehndiratta Vs M/s New Arcana India And Ors	Rakesh Kumar Sharma	9868040826 9818666198	sharmarakeshadv@gmail.com	12.06.2026
				CS (COMM)/614/2026	CS (COMM)/614/2026	06-07-2026	Shri Deepak Sethi Vs M/s Uniworld Transerv Pvt Ltd	ANJALI NEHRA	9811626201	not provided	12.06.2026
				CS (COMM)/626/2026	CS (COMM)/626/2026	09-07-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Piyush Mahajan And Ors	GAURAV MALHOTRA	999797229	not provided	27.11.2026
				CS (COMM)/628/2026	CS (COMM)/628/2026	09-07-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs SACHIN SAXENA And Anr	GAURAV MALHOTRA	999797229	not provided	25.05.2026
				CS (COMM)/632/2026	CS (COMM)/632/2026	10-07-2026	Indian Bank Vs Usha Pandey and anr	Aditya Goel	9540828585	advadltvagoei@hotmail.com	07.07.2026
				CS (COMM)/649/2026	CS (COMM)/649/2026	16-07-2026	AMBEY ENTERPRISES Vs SHREE RUDRA CONFECTIONARY PVT LTD	GAURAV MITTAL	9911704639	adv.ankit87@yahooa.com	29.05.2024
				CS (COMM)/652/2026	CS (COMM)/652/2026	18-07-2026	SARAOGI SUPER SALES PVT LTD Vs KHOOBSURAT APPARELS PRIVATE LIMITED	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	06.07.2026
				CS (COMM)/654/2026	CS (COMM)/654/2026	18-07-2026	SARAOGI SUPER SALES PVT LTD Vs DEEPAK KUMAR	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	06.07.2026
				CS (COMM)/657/2026	CS (COMM)/657/2026	18-07-2026	M/s Bharat Petroleum Corporation Ltd Vs M/S MK Oil Transporters Pvt Ltd	Kunal Kalra	9871028645	kkaka.adv@gmail.com	23.07.2026
				CS (COMM)/659/2026	CS (COMM)/659/2026	18-07-2026	CANARA BANK Vs RISHI VERMA	SANJAY AGGARWAL	9811179161	legalyukti63@gmail.com	11.01.2023
				CS (COMM)/661/2026	CS (COMM)/661/2026	18-07-2026	Sh A P S Oberoi Proprietor Vs SUBROTO TOOLS AND ANR	AVADHESH KUMAR SHAKYA	9810362626	akshakyao@gmail.com	12.05.2026
				CS (COMM)/674/2026	CS (COMM)/674/2026	23-07-2026	Punjab National Bank Vs ANITA GUPTA PROP OF M/S ANITA ENTERPRISES	R K Sharma	9810379033	rk.shanna.advl@gmail.com	21.07.2026
				CS (COMM)/685/2026	CS (COMM)/685/2026	27-07-2026	Patel Jivaa Sales Pvt Ltd Vs Hari Narayan Sarathi Proprietor of Sarathi Electronics	BLJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	04.04.2025
				CS (COMM)/698/2026	CS (COMM)/698/2026	29-07-2026	Bank of Maharashtra Vs Rohan Oberoi And Anr	Sanskar Aggarwal	7838837246 9999239545	snbega.litigation@gmail.com	17.07.2026
				CS (COMM)/699/2026	CS (COMM)/699/2026	30-07-2026	HARI KRIPAN EDUCATION PRIVATE LIMITED Vs Ashok Kumar and ors	Manish Yadav	9818050800	INDUSLEGALIA@GMAIL.COM	nil

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19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/700/2026	CS (COMM)/700/2026	30-07-2026	ICICI BANK LTD Vs PRIYANKA AND ANR	Manish Yadav	9818050800	INDUSLEGALIA@GMAIL.COM	24.07.2026
				CS (COMM)/701/2026	CS (COMM)/701/2026	30-07-2026	ICICI BANK LTD Vs SUNIL GOSAIN	Manish Yadav	9818050800	INDUSLEGALIA@GMAIL.COM	24.07.2026
				CS (COMM)/702/2026	CS (COMM)/702/2026	30-07-2026	ICICI BANK LTD Vs RAJU PRASAD GUPTA	MARIMUTHU P	9555966566	advpmarimuthu@gmail.com	24.07.2026
				CS (COMM)/707/2026	CS (COMM)/707/2026	31-07-2026	INDIAN BANK Vs Jasvinder Singh	MARIMUTHU P	9555966566	advpmarimuthu@gmail.com	23.07.2026
			403 Extn Block	M-Ex/274/2026	M-Ex/274/2026	01-07-2026	ALUTECH INDUSTRIES Vs Kanwal Kumar Kandhari				
				CS (COMM)/574/2026	CS (COMM)/574/2026	01-07-2026	Shri Naresh Kumar Batra Vs Smt Anu Babbar	ANANT RAO	9811272521		12.06.2026
				CS (COMM)/575/2026	CS (COMM)/575/2026	01-07-2026	Bank of Maharashtra Vs Bobby	BLJAY MOHAN GOSWAMI	9015893668	advbmg2016@gmail.com	11.06.2026
				CS (COMM)/576/2026	CS (COMM)/576/2026	01-07-2026	Union Bank Of India Vs Ritu Gandhi	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	09.06.2026
				CS (COMM)/577/2026	CS (COMM)/577/2026	01-07-2026	THE SOUTH INDIAN BANK LTD Vs LALIT AGGARWAL	PARVEEN GARG	9811141796	parveengargofficial@gmail.com	16.06.2026
				CS (COMM)/586/2026	CS (COMM)/586/2026	01-07-2026	Punjab National Bank Vs Anil Kumar	TANVEER KAUSAR	9540049758	tanveerkausar110@gmail.com	16.06.2026
				Misc DJ/679/2026	Misc DJ/679/2026	01-07-2026	Wasim Khan Vs Ravi Sahani				
				OMP (COMM.)/1111/2026	OMP (COMM.)/1111/2026	01-07-2026	IDFC FIRST BANK LIMITED Vs VIVEK KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	
				CS (COMM)/596/2026	CS (COMM)/596/2026	02-07-2026	NUTSLANE ORGANICS PRIVATE LIMITED Vs GEBURT PLAST PRIVATE LIMITED	SUNIL WALI	9654981794	waliadvocate@gmail.com	16.06.2026
				CS (COMM)/597/2026	CS (COMM)/597/2026	02-07-2026	MS SHIVAM METAL Vs MS SHAKTI SALES CORPORATION	AMIT GARG			
				CS (COMM)/598/2026	CS (COMM)/598/2026	02-07-2026	VISHWAS SINGHAL Vs VAREX INFRA SERVICES PVT LTD	SHALU KARDAM	9811041494	radheyshyamadv@gmail.com	22.06.2026

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				CS (COMM.)/599/2026	CS (COMM.)/599/2026	02-07-2026	AQUALITE INDUSTRIES PRIVATE LIMITED Vs MANISH AGARWAL PROPRIETOR OF MARUTI ENTERPRISE	ARCHIT SINGHAL	9599043045	legal@legalsigma.in	22.06.2026
				CS (COMM.)/600/2026	CS (COMM.)/600/2026	02-07-2026	shivalik exim private limited Vs Jaichitra INC	HIMANSHU GARG			22.06.2026
				OMP (COMM.)/1128/2026	(D)OMP (COMM.)/1128/2026	02-07-2026	Shriram Finance Ltd Vs ROHIT	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	30.06.2026
				OMP (COMM.)/1129/2026	(D)OMP (COMM.)/1129/2026	02-07-2026	Shriram Finance Ltd Vs MAHAJAFI	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	30.06.2026
				OMP (COMM.)/1131/2026	(D)OMP (COMM.)/1131/2026	02-07-2026	Shriram Finance Ltd Vs GUFARAN	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	30.06.2026
				OMP (COMM.)/1132/2026	(D)OMP (COMM.)/1132/2026	02-07-2026	YES BANK LTD Vs NEPAL SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegals.com	29.06.2026
				OMP (COMM.)/1133/2026	(D)OMP (COMM.)/1133/2026	02-07-2026	IDFC FIRST BANKS LIMITED Vs RUKSANABEGUM	SANJEEV PATHAK	9717028845	litigation@srcslegals.com	15.06.2026
				Execution (Comm.)/241/2026	Execution (Comm.)/241/2026	03-07-2026	Union Bank of India Vs Zahir Abbas				
				OMP (COMM.)/1146/2026	(D)OMP (COMM.)/1146/2026	03-07-2026	YES BANK LIMITED Vs NAVIN KUMAR CHANDIWAL	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	03.07.2026
				OMP (COMM.)/1158/2026	(D)OMP (COMM.)/1158/2026	04-07-2026	Yes Bank Ltd Vs MOHD RIZWAN	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	02.07.2026
				OMP MISC (COMM.)/4/2026	OMP MISC (COMM.)/4/2026	07-07-2026	SHRI DURGASCAFFOLDING Vs SHIV ELECTRIC	GURSAT SINGH			06.07.2026
				OMP (COMM.)/1181/2026	(D)OMP (COMM.)/1181/2026	07-07-2026	IDFC FIRST BANK LTD Vs HARINDER SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegals.com	06.07.2026
				OMP (COMM.)/1182/2026	(D)OMP (COMM.)/1182/2026	07-07-2026	IDFC FIRST BANK LTD Vs PAHLAD JAILAL	SANJEEV PATHAK	9717028845	litigation@srcslegals.com	06.07.2026
				Ex.COMM Award by Arb. Comm./107/2026	Ex.COMM Award by Arb. Comm./107/2026	09-07-2026	KOTAK MAHINDRA BANK LIMITED Vs SHUBHAM AGGARWAL				
				CS (COMM.)/627/2026	CS (COMM.)/627/2026	09-07-2026	SARAOGI SUPER SALES PVT LTD Vs KUSUM DEVI	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	07.07.2026

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				CS (COMM)/629/2026	CS (COMM)/629/2026	09-07-2026	SARAOGI SUPER SALES PVT LTD Vs MOHD SAHEEM	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	07.07.2026
					OMP (COMM.)/1197/2026	10-07-2026	YES BANK LTD Vs URVASHI YADAV	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	08.07.2026
				OMP (COMM.)/1198/2026	OMP (COMM.)/1198/2026	10-07-2026	YES BANK LTD Vs WASEEM MOHD ALIM	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	08.07.2026
				Execution (Comm.)/254/2026	Execution (Comm.)/254/2026	11-07-2026	OM LOGISTICS LIMITED Vs MARTIN BROWN BIO SCIENCES PVT LTD				
				OMP (COMM.)/1214/2026	OMP (COMM.)/1214/2026	11-07-2026	YES BANK LTD Vs ALI IRFAN KHAN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	10.07.2026
				OMP (COMM.)/1215/2026	OMP (COMM.)/1215/2026	11-07-2026	YES BANK LTD Vs PRIYANKA CHUGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	10.07.2026
				OMP (COMM.)/1216/2026	OMP (COMM.)/1216/2026	11-07-2026	YES BANK LTD Vs RAVI CHANDRA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	10.07.2026
				CS (COMM)/644/2026	CS (COMM)/644/2026	14-07-2026	CANARA BANK Vs JAI PARKASH SINGH	SANJAY AGGARWAL	9811179161	legalyukti63@gmail.com	11.07.2026
				Ex.COMM Award by Arb. Comm./109/2026	Ex.COMM Award by Arb. Comm./109/2026	15-07-2026	AXIS BANK Ltd Vs VARUN MAURYA				
				Execution (Comm.)/260/2026	Execution (Comm.)/260/2026	16-07-2026	ASHOK BABBAR Vs JITENDER VERMA				
				Misc DJ/766/2026	Misc DJ/766/2026	16-07-2026	MS MAHALAXMI LUMBERS PVT LTD Vs MS BADAYAS KITCHEN				
				CS (COMM)/655/2026	CS (COMM)/655/2026	18-07-2026	SHIV NARESH SPORTS Vs SHRI SHYAM ENTERPRISES	YATENDER KHATRI	9990410999	yatenderkhatrigmail.com	17.07.2026
				Misc DJ/772/2026	Misc DJ/772/2026	18-07-2026	ROHIT JAIN Vs SUPER MARCHE 37 TRADERS LLP				
				OMP (COMM.)/1232/2026	OMP (COMM.)/1232/2026	18-07-2026	Shriram Finance Ltd Vs ANEES	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	17.07.2026
				OMP (COMM.)/1233/2026	OMP (COMM.)/1233/2026	18-07-2026	Shriram Finance Ltd Vs SONU	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	17.07.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)/1234/2026	(D)OMP (COMM.)/1234/2026	18-07-2026	Shriram Finance Ltd Vs SUNIL KUMAR	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	17.07.2026
				Execution (Comm.)/268/2026	Execution (Comm.)/268/2026	21-07-2026	MS AQUALITE INDUSTRIES PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE Vs NASIRULLAH PROPRIETOR OF MS				
				Execution (Comm.)/269/2026	Execution (Comm.)/269/2026	21-07-2026	APS OBEROI Vs Remso Control Technologies Pvt Ltd				
				CS (COMM)/666/2026	CS (COMM)/666/2026	21-07-2026	Ms Subhiksh Steel Impex Pvt Ltd Throug Mr Bal Ram Kumar AR Vs Sumit Babbar Prop of Ms Herman Exports and Imports	VIKAS BHATIA	9811379676	vkshbt6@gmail.com	20.07.2026
				OMP (COMM.)/1246/2026	(D)OMP (COMM.)/1246/2026	21-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs SANSKAR GLOBAL BUILDMATE LIMITED	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	20.07.2026
				CS (COMM)/668/2026	CS (COMM)/668/2026	22-07-2026	Union Bank Of India Vs Shri Ashwani kumar Jindal	RAKHI BUDHIRAJA	9871158578	rakhibudhiraja@gmail.com	20.07.2026
				OMP (COMM.)/1255/2026	(D)OMP (COMM.)/1255/2026	22-07-2026	COOLSCOOP INDIA PVT LTD Vs SUNGEET HOSPITALITY THROUGH ITS PROPRIETOR GEETIKA MALIK	ANUJ ARORA	9999238801	anujaroraadv@gmail.com	20.07.2026
				CS (COMM)/688/2026	CS (COMM)/688/2026	27-07-2026	MS ELECTRICITY AND ELECTRONICS Vs RISHABH BANSAL	SHALU KUMARI	9910655622		23.07.2026
				M-Ex/288/2026	M-Ex/288/2026	29-07-2026	Chirag Madhok Prop M2 Industries Vs mohd faizan				
				CS (COMM)/695/2026	CS (COMM)/695/2026	29-07-2026	Flight Shop Vs HJ Real Estate OPC Pvt Ltd	ARPIT JAIN	9811595800	arpitjain2099@gmail.com	28.07.2026
				CS (COMM)/696/2026	CS (COMM)/696/2026	29-07-2026	Lakshmi Float Glass Limited Vs Srinagar Glass and Wood Private Limited	VIBHOR GARG	9811352998	vibhor@gmail.com	25.07.2026
				CS (COMM)/697/2026	CS (COMM)/697/2026	29-07-2026	MS IMPERIAL FOODS AND OTHERS Vs MS NUTECH DIARY ENGINEERS PVT LTD	SHANTANU SAGGARWAL	9319934092		25.07.2026
				OMP (COMM.)/1281/2026	(D)OMP (COMM.)/1281/2026	29-07-2026	Yes Bank Ltd Vs ARUN KUMAR	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	29.07.2026
				OMP (COMM.)/1282/2026	(D)OMP (COMM.)/1282/2026	29-07-2026	IDFC FIRST BANK LTD Vs ADNAN MD	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25.07.2026
				OMP (COMM.)/1283/2026	(D)OMP (COMM.)/1283/2026	29-07-2026	IDFC FIRST BANK LTD Vs RITIKA KATHURIA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	25.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)/1288/2026	(1)OMP (COMM.)/1288/2026	30-07-2026	Yes Bank Ltd Vs JAIL VEER SINGH	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	29.07.2026
				OMP (COMM.)/1289/2026	(1)OMP (COMM.)/1289/2026	30-07-2026	Yes Bank Ltd Vs SACHIN CHAUHAN	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	29.07.2026
				Ex.COMM Award by Arb. Comm./122/2026	Ex.COMM Award by Arb. Comm./122/2026	31-07-2026	HDB FINANCIAL SERVICES LIMITED Vs Arpit Kumar				
				CS (COMM.)/708/2026	CS (COMM.)/708/2026	31-07-2026	PUNJAB NATIONAL BANK Vs SONIKA	SANCHEET SHARMA	9548667393	sssanichit9@gmail.com	30.07.2026
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM.)	430/2026	01.07.2026	M/S PACIFIC TRAVELS Vs M/S INFOTECH PVT. LTD. AND ORS.	S.M. AGGARWAL & ASSOCIATES	8076663931, 8595655395	appoloconsulatancy.official@gmail.com	22.06.2026
			1	OMP (MISC. COMM)	49/2026	02.07.2026		DIVYAM AGARWAL	1147470761	office@alclegal.in	01.06.2026
			1	OMP (COMM.)	119/2026	02.07.2026		VINOD KUMAR RAI	9811603482	vinod.kumar.raai@gmail.com	01.07.2026
			1	OMP (COMM.)	120/2026	02.07.2026		VINOD KUMAR RAI	9811603482	vinod.kumar.raai@gmail.com	01.07.2026
			1	CS (COMM.)	434/2026	02.07.2026		SHIVAM SHARMA	9654548555	legal@shivamsharma.info	01.05.2026
			1	CS (COMM.)	435/2026	02.07.2026		VERDAAN JAIN	9811590094	chambersofverdaanjain@gmail.com	29.06.2026
			1	CS (COMM.)	441/2026	04.07.2026	DAGA TRADING COMPNAY PVT. LTD V/S ROHIT DHAWAN ADN ORS.	SANJAY KUMAR MISHRA	9818336108	sanjayk.advocate@gmail.com	03.07.2026
			1	OMP (COMM.)	(1)/177/2026	04.07.2026		TRAUN SINGLA	9810202014	tarunsingla@yahoo.com, mcllawoffice@gmail.com	24.06.2026
			1	CS (COMM.)	448/2026	06-07-2026		DEEPAK KUMAR SINGH	7985038524, 7572078632	dsalsindia@gmail.com	04.07.2026
			1	Misc DJ	1043/2026	06-07-2026		KARAN SETHI	9810110500	karansethibiz@gmail.com	04.07.2026
			1	OMP (COMM.)	122/2026	07.07.2026		VIDIT GUPTA AND TRIVESH SHARMA	9910995511	a445defcol@gmail.com	06.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			1	CS (COMM.)	460/2026	08.07.2026		ARUN KUMAR SHUKLA	9312400295	connect@snslegal.in	07.07.2026
			1	CS (COMM.)	461/2026	08.07.2026		SIDDHARTHA YADAV AND CO.	9811087543	siddharthayadavadvocate@gmail.com	07.07.2026
			1	CS (COMM.)	469/2026	09-07-2026		TRIPLE ACES PARTNERS AND ASSOCIATES	8127907710	TRIPLEACESPARTNERS@GMAIL.COM	08.07.2026
			1	OMP (COMM.)	128/2026	10-07-2026		ANUP KUMAR NAGAR, SHUBHANSHU SINGH, ANIL KUMAR	9899425214, 7982550857	NA	18.06.2026
			1	CS (COMM)	479/2026	13.07.2026	GIANTLOK INDIA PVT LTD VS PUNEET BALI AND ANR	RITVIK JHA	7987224188	ritvik@adplawoffices	06.07.2026
			1	CS (COMM)	478/2026	13.07.2026	DEUTSCHE BANK AG VS M/S UTTAM SUPER BRANDS LLP	SURI AND COMPANY, LAW FIRM	9971357074	litigation@surico.in	13.06.2026
			1	CS (COMM)	477/2026	13.07.2026	MUKESH KHANNA VS GURPREET SINGH MEHTA AND ANR	MOHAN VIDHANI	9811083706	PATENT@VIDHANIL.COM	07.07.2026
			1	CS (COMM)	476/2026	13.07.2026	SHUBHAM GOLDIEE MASALE PVT LTD VS VEENITA MISHRA	SHRAVAN KUMAR BANSAL	9250419569	UNITEDMARK@UNITEDANDunited.com	06.07.2026
			1	OMP (COMM.)	131/2026	14.07.2026		ANUBHA DHULIA	7032442135, 01145589530	contact@nautiyaalgal.com	13.07.2026
			1	CS (COMM.)	486/2026	14.07.2026		SHAILESH KUMAR	9891285888	advshaileshkumar@gmail.com	13.07.2026
			1	CS (COMM.)	487/2026	14.07.2026		SHAILESH KUMAR	9891285888	advshaileshkumar@gmail.com	13.07.2026
			1	OMP(I) (COMM)	181/2026	15.07.2026	DEEPANSH GUPTA VS M/S REVFIN SERVICES PRIVATE LIMITED	RISHABH YADAV	8368077862	ADV.RISHABHYADAV2000@GMAIL.COM	09.07.2026
			1	CS (COMM)	493/2026	15.07.2026	ANIL BHARDWAJ VS ANKIT SOOD	TUSHAR PAHADIA	9205252195	INFILEGALT@GMAIL.COM	08.06.2026
			1	CS (COMM.)	495/2026	16-07-2026		ERAM KHAN	9717099220	eramadv2000@gmail.com	15.07.2026
			1	CS COMM. NO.	498/2026	17.07.2023	BANK OF INDIA V/SH ANSH RAJ KHOSLA	SMLCI ASSOCIATES	89868113796	bkmldelhi@gmail.com	16.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			1	OMP (COMM.)	(D)183/2026	18-07-2026		PRATAP SHARMA AND DHAMAN TREVEDI	9810729487	pratap.sharma12@gmail.com	17.07.2026
			1	CS (COMM.)	499/2026	18-07-2026		AMIT KUMAR SINGH	7011848842	amit.advocate13@gmail.com	17.07.2026
			1	OMP (COMM.)	(E)14/2026	20-07-2026		SIDDHARTH ARORA	9839211111	siddhartharora@live.com	30.06.2026
			1	OMP (COMM.)	(D)185/2026	20-07-2026		NITIN DAHIYA AND ASSOCIATES	9899777772	office@nitindahiya.com	18.07.2026
			1	OMP (COMM.)	(D)186/2026	20-07-2026		NITIN DAHIYA AND ASSOCIATES	9899777772	office@nitindahiya.com	18.07.2026
			1	Ex.COMM Award by Arb. Comm.	108/2026	21-07-2026		SANJAY BANSAL, MANOJ PANDEY, SWATI BANSAL	9711196108	gkbpartners@gmail.com	14.07.2026
			1	Ex.COMM Award by Arb. Comm./109/2026	109/2026	21-07-2026		SANJAY BANSAL, MANOJ PANDEY, SWATI BANSAL	9711196108	gkbpartners@gmail.com	14.07.2026
			1	OMP (COMM.)	(D)187/2026	21-07-2026		ARV CHAMNBERS OF LAW	9811326407	support@arvlawchambers.co.in	20.07.2026
			1	CS (COMM.)	504/2026	21-07-2026		DEEPAK KUMAR AND ASSOCIATES	8210181575	NA	28.04.2026
			1	OMP (COMM.)	140/2026	22-07-2026		ADV. SHRUTI GOYAL AND ADV. ANSHUL GOYAL	9403296919, 8171791636	advanshulgoel01@gmail.com	20.07.2026
			1	Ex.COMM Award by Arb. Comm.	114/2026	23-07-2026		T.S. AJUJA, VARUN S AHUJA, YUKTA BATRA AND YASHIKA	9971673660	alo@ahujalawoffices.com	22.07.2026
			1	OMP (COMM.)	143/2026	23-07-2026		ANUJ K. SINHA	9811551781	sinhaanujk@gmail.com	03.07.2026
			1	OMP (COMM.)	(D)189/2026	23-07-2026		NITIN DAHIYA	9899777772, 9540877772	office@nitindahiya.com	22.07.2026
			1	CS (COMM.)	507/2026	23-07-2026		PRERNA KAPOOR	9350979777	adv.pernakapoor@gmail.com	22.07.2026
			1	CS (COMM.)	509/2026	24-07-2026		KUSHAGRA BANSAL AND ASHISH CHAUHAN	9999448797	kushagrabansal@akassociates.org.in	23.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			1	CS (COMM.)	510/2026	24-07-2026		MOHD. ANAS	9818729629	NA	06.03.2026
			1	CS (COMM.)	511/2026	24-07-2026		AKSHAY SRIVASTAVA AND KRATI ITWARI	9810844052	mail@careintellect.com	23.07.2026
			1	OMP (MISC.) (COMM.)	60/2026	25-07-2026		MUKUL BHIMANI	9810543151	MUKUL.BHIMANI@UNILEGALSOLUTIONS.COM	18.07.2026
			1	OMP (COMM.)	146/2026	25-07-2026		ADVOCATE KIRAN SINGH AND JAYA GARG	9810568956	NA	21.07.2026
			1	CS (COMM.)	512/2026	25-07-2026		AAKASH CHOUDHARY	8743904246	ch.aakash86@gmail.com	16.07.2026
			1	CS (COMM.)	515/2026	27-07-2026		SURI COMPANY, LAW FIRM	89971357074	litigation@surico.in	14.07.2026
			1	CS (COMM.)	537/2026	31-07-2026		PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	30.07.2026
21	SH. KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	SANJAY NEW DELHI	25	CS (COMM)	427/2026	01-07-2026	M/S DURGA SHAKTI CONSTRUCTION PVT LTD Vs DELHI METRO RAIL CORPORATION LTD AND ANR	RAJNI YADAV(P),	8700926126	synergylegal80@gmail.com	25.06.2026
			25	CS (COMM)	429/2026	01-07-2026	M/S NIKKI RANJAN SHARMA Vs M/S LIFE OF PHARMACEUTICALS PVT LTD	Vivek Malhotra(P),	8588901609	not provided	24.06.2026
			25	CS (COMM)	428/2026	01-07-2026	MS NIKKI RANJAN SHARMA Vs M/S VALEO ENTERPRISES	Vivek Malhotra(P),	8588901609	not provided	04.06.2026
			25	CS (COMM)	432/2026	02-07-2026	BANK OF INDIA Vs BALJIT	Sumit kumar(P),	8826307745		05.06.2026
			25	CS (COMM)	433/2026	02-07-2026	JCDECAUX ADVERTISING INDIA PRIVATE LIMITED Vs M/S SQUARE COMMUNICATIONS PRIVATE LIMITED AND ORS	VARUN RAJPAL(P),	9899893624		06.06.2026
			25	CS (COMM)/	438/2026	03-07-2026	COMMITTED CARGO CARE LIMITED Vs SHREE VINAYAK CARGO	MOHIT VASHISTH(P),	8800420067	vashisthlawchambers@gmail.com	11.05.2026
			25	CS (COMM)	CS (COMM)	03-07-2026	COMMITTED CARGO CARE LIMITED Vs INTER CONTINENTAL LOGISTICS	MOHIT VASHISTH(P),	8800420067		11.05.2026
			25	CS (COMM)	440/2026	04-07-2026	NORTHERN STEELS AND GENERAL MILLS PRIVATE LIMITED Vs GIAN NIRMAL PRIVATE LIMITED	SANJAY KUMAR(P),	9818336108		07.06.2026

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			25	CS (COMM)	442/2026	04-07-2026	ANI Media Private Limited Vs Awaaz India Digital	Sidhant Kumar(P),	9964037586		12.06.2026
			25	CS (COMM)	449/2026	06-07-2026	Hippostores Technology Private Limited Vs Pinnacle Superstructures Private Limited	Harish Malik(P),	7838855710		28.06.2026
			25	CS (COMM)	452/2026	06-07-2026	ABC Vs XYZ	Shravan Bansal(P),	0120-4939659	unitedmark@uniteddandunited.com	01.07.2026
			25	CS (COMM)	451/2026	06-07-2026	UNION BANK OF INDIA Vs DEEPAK	Jitendra Garg(P),	9810197621		22.06.2026
			25	CS (COMM)	450/2026	06-07-2026	Hippostores Technology Private Limited Vs Om Fire Safety Company Private Limited	Harish Malik(P),	7838855710	malik.harish01@gmail.com	30.06.2026
			25	CS (COMM)	457/2026	07-07-2026	HAL Offshore Ltd Vs GOVIND TAK	PRATEEK TEWARI(P),	9818900024		08.06.2026
			25	CS (COMM)	456/2026	07-07-2026	Unicorn Denmart Limited Vs Izee Medical Laboratories Private Limited	Gunjan Kumar(P),	9313350568	gk@cgk.legal	10.07.2026
			25	CS (COMM)	455/2026	07-07-2026	Hippostores Technology Private Limited Vs SANJAY KUMAR PROPRIETOR OF M/S SAN INFOTECH SERVICES	Deepak Gupta(P),	7838855710		29.06.2026
			25	CS (COMM)	459/2026	08-07-2026	GROOM TOWN SRIJAN PRIVATE LIMITED Vs M/S ADHIRAJ AGENCIES	SRIJAN TIWARI(P),	9899966225		18.06.2026
			25	CS (COMM)	465/2026	08-07-2026	MR SANJIV RANJAN AND ANR Vs AEQUUS TOYS PVT LTD	Chandra Shekhar Yadav(P),	9810209981	legal.shebang@gmail.com	03.06.2026
			25	CS (COMM)	468/2026	09-07-2026	SHUBHAM GOLDIEE MASALE PVT LTD Vs JAYANTIBHAI	Shravan Bansal(P),	0120-4939659	unitedmark@uniteddandunited.com	01.07.2026
			25	CS (COMM)	467/2026	09-07-2026	Movin Express Pvt Ltd Vs Toffee Coffee Roasters Pvt Ltd	Anuj Jain(P),	9310643421	anujjain60@gmail.com	25.06.2026
			25	CS (COMM)	466/2026	09-07-2026	SHUBHAM GOLDIEE MASALE PVT LTD Vs DINESH KUMAR LILARAM PESWANI PROPRIETOR OF SINDH CHAPPALS	Shravan Bansal(P),	0120-4939659	unitedmark@uniteddandunited.com	02.07.2026
			25	CS (COMM)	473/2026	10-07-2026	TRUE LINK FINANCE LTD Vs HARISH KUMAR SARAWAT(P),	RAJAT SARAWAT(P),	9818004454	not provided	07.07.2026
			25	CS (COMM)	484/2026	13-07-2026	DEUTSCHE BANK AG Vs M/S LOGIXKARTS PRIVATE LIMITED THROUGH ITS DIRECTOR AND ORS	SURUCHI SURI(P),	9971357074		11.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			25	CS (COMM)	489/2026	15-07-2026	DINESH KUMAR Vs GAUTAM VERMA Manoj Kumar Mishra(P),	9811085046			27.07.2026
			25	CS (COMM)	490/2026	15-07-2026	STATE BANK OF INDIA Vs AMBIKA KARMAKAR ADATTA KUMAR ROUT(P),	9015565892		akroutadvocate@gmail.com	01.07.2026
			25	CS (COMM)	491/2026	15-07-2026	STATE BANK OF INDIA Vs AMAR SINGH RATHORE ADATTA KUMAR ROUT(P),	9015565892			01.07.2026
			25	CS (COMM)	494/2026	16-07-2026	STATE BANK OF INDIA Vs GURLEEN KAUR JEEWAN PARKASH GUPTA(P),	9810099243		jpgadvocate@gmail.com	02.07.2026
			25	CS (COMM)	497/2026	17-07-2026	Paramount Communications Limited Vs DHARMENDRA SINGH MAYANK BUGHANI(P),	not provided		contact@alsheldonlawfirm.com	09.07.2026
			25	CS (COMM)	496/2026	17-07-2026	BANK OF INDIA Vs ANITA LUTHRA BINAY KUMAR MISHRA(P),	9868113796			08.07.2026
			25	CS (COMM)	500/2026	18-07-2026	CERA SANITARYWARE LIMITED Vs UDYOG AND ORS VANIK ADISH JAIN(P),	not provided		debasishmoitra@gmail.com	05.07.2026
			25	CS (COMM)	506/2026	22-07-2026	STATE BANK OF INDIA Vs MUDADLA LAKSHMANA RAO Mohit Tiwari(P),	9301232373		advjkmiahra@outlook.com	03.06.2026
			25	CS (COMM)	508/2026	24-07-2026	M/S NPT PAPERS PVT LTD Vs KAPIL PABHANSAL(P), MART PVT LTD KUSHAGRA BANSAL(P),	9999448797			12.07.2026
			25	CS (COMM)	513/2026	25-07-2026	UNION BANK OF INDIA Vs MADAN LAL Manoj Kumar Mishra(P),	9811085046		gupta26a@yahoo.co.in	04.07.2026
			25	CS (COMM)	516/2026	27-07-2026	DEUTSCHE BANK AG Vs M/S VOLANS SURI(P), INFORMATICS PVT LTD THROUGH ITS DIRECTORS AND ORS	9971357074		litigation@suricon.in	14.07.2026
			25	CS (COMM)	527/2026	29-07-2026	BIKANER BHUJIA Vs UDYOG SANGH Vs HARINDER PAL SINGH LAMBA AND ANR Shailen Bhatia(P),	9818558690			24.07.2026
			25	CS (COMM)	530/2026	29-07-2026	COGOPORT PVT LTD Vs DELHI RAHSAN GLOBAL TRADEX PRIVATE LIMITED Uday Kumar(P),	9810868162		advudaykumar@gmail.com	21.07.2026
			25	CS (COMM)	531/2026	29-07-2026	COGOPORT PVT LTD Vs DELHI ABDUL KADIR PROPRIETOR ADL INTERNATIONAL Uday Kumar(P),	9810868162		advudaykumar@gmail.com	21.07.2026
			25	CS (COMM)	529/2026	29-07-2026	COGOPORT PVT LTD Vs DELHI TRENDLOG CONSOL SERVICES PRIVATE LIMITED Uday Kumar(P),	9810868162			21.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT COURT FEES
			25	CS (COMM)	528/2026	29-07-2026	BIKANER BHUJIA UDYOG SANGH VS SIDDHARTHA AGARWAL	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	24.07.2026
			25	CS (COMM)	536/2026	30-07-2026	Sanjeev Kumar Garg Vs Sivasuryanarayana Chanamololu	Kamal Bansal(P),	9810911743	kba@kbaa.in	21.07.2026
			25	CS (COMM)	538/2026	31-07-2026	HAMDARD FOODS INDIA VS AMBUJ HOTEL REAL ESTATE, PVT LTD ANR	GOWTHAMAN(P)	9899339689	sg.great18@gmail.com	21.07.2026
22	MS. DEEPA SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM)/431/2026	01-07-2026	DURGA SHAKTI CONSTRUCTION PVT LTD VS DELHI METRO RAIL CORPORATION	RAJNI YADAV(P),	9540555756	YADAVRAJNI8@GMAIL.COM	05-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/436/2026	02-07-2026	JASS ELECTRICS AND ELECTRONICS VS NKG INFRASTRUCTURE LIMITED	KUNAL TYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	02-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/439/2026	03-07-2026	BANK OF INDIA VS MADHU	SUMIT KUMAR(P),	9312249796	SUMITKUMARLA WYER@GMAIL.COM	08-06-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/424/2026	04-07-2026	TRDP HAPPY WORLD PVT LTD. VS SYED INTEZAR MEHDI	SHAILEN BHATIA	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	29-05-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/425/2026	04-07-2026	BIKAJI FOODS INTERNATIONAL VS SANDEEP SALWANI	SHAILEN BHATIA	9818558690	ADVOCATE.SHAILENBHATIA89@GMAIL.COM	08-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/447/2026	04-07-2026	FAIRPLAN DISTRIBUTORS PVT LTD VS ERAAYA LIFESPACES LIMITED AND ORS	NITESH GOYAL(P),	9718343950	ADV.NITESH@YAHOO.CO.IN	24-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/446/2026	04-07-2026	BANK OF BARODA VS DHARA SINGH MEENA	PRATYUSH PARIMAL(P),	9703570353	PRATYUSH.KIS@GMAIL.COM	10-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/121/2026	04-07-2026	COUNCIL SCIENTIFIC INDUSTRIAL RESEARCH VS VIRTUAL WIRE TECHNOLOGIES PVT LTD	FORTUSHAR AND ALPHONSE JOHN(P),	9871109205	TUSHAR@OPTIMUSLEGAL.IN	02-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/445/2026	04-07-2026	ANJALI KALIA VS FASHION DWARS PRIVATE LIMITED	PRITHVI SINGH(P),	8860680136	NOT AVAILABLE	09-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/453/2026	06-07-2026	SHRI SUPREET BHAMRAH VS SHYAM VNL PVT LTD	NASIM MUDDIN(P),	NOT AVAILABLE	NOT AVAILABLE	02-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/125/2026	07-07-2026	UNION OF INDIA AND ANR VS MALKIT SINGH AND BROTHERS	NIRAJ KUMAR(P),	9818107438	NOT AVAILABLE	04-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/124/2026	07-07-2026	UNION OF INDIA VS SHIVAH INFRA VENTURE LLP	VARUN RAJ(PAL)(P),	9899893624	NOT AVAILABLE	04-07-2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			20	SUIT FOR RECOVERY	CS (COMM)/458/2026	07-07-2026	SKYSHOP IMPEX PVT LTD VS MANAV DEO(P), RACHNA UNIVERSITY	RISHIKESH	NOT AVAILABLE	NOT AVAILABLE	05-05-2026
			20	SUIT FOR RECOVERY	CS (COMM)/464/2026	08-07-2026	CANARA BANK VS RAHUL CHOUDHARY	MOHAMMAD MAZHAR SIDDIQUI(P),	8588833730	ADVOCATEMAZHAR10@GMAIL.COM	29-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/127/2026	09-07-2026	CLEAN COAL ENTERPRISES PVT LTD VS CEMENT CORPORATION OF INDIA LIMITED	NITIN MANGLA(P),	9811322965	NOT AVAILABLE	04-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/472/2026	09-07-2026	TRIVENI CARGO EXPRESS INDIA PVT LTD VS SATYABRATA SAHOO	RAJESH KUMAR(P),	9811968190	BRAJESHKR@GMAIL.COM	01-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/471/2026	09-07-2026	BANK OF BARODA VS GANPATI ADVERTISING AND MARKETING	PRATYUSH PARIMAL(P),	9703570353	PRATYUSH.KIS@GMAIL.COM	08-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/470/2026	09-07-2026	BANK OF BARODA VS PRADEEP KUMAR AND ANR	PRATYUSH PARIMAL(P),	9703570353	PRATYUSH.KIS@GMAIL.COM	08-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/129/2026	11-07-2026	PRATAP CHAUDHARY VS SUNIL M NICHANI	DIVYAKANT LAHOTI(P),	9868541200	DIVYAKANT@LAHOTIADVOCATES.COM	08-07-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/483/2026	13-07-2026	SHUBHAM GOLDEE MASALE PVT LTD VS VASU AGRO TECH	SHRAVAN BANSAL(P),	9810017859	SKBANSALIPR@GMAIL.COM	30-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/482/2026	13-07-2026	DEUTSCHE BANK AG VS MS AIEZE VERTEX PVT LTD	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	08-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/480/2026	13-07-2026	DEUTSCHE BANK AG VS VIRTUAL SUPPORT SERVICES PVT LTD	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	09-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/481/2026	13-07-2026	DEUTSCHE BANK AG VS MS ALMATIN ENERGY PVT LTD	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	09-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/488/2026	14-07-2026	LINK LOGISTICS MANAGEMENT PVT LTD VS KITCHN RAMA FOOD SERVICE EQUIPMENT PVT LTD	SHIVAM SHARMA(P),	9654545855	ADVOCATE.SHIVAMSHARMA@GMAIL.COM	04-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/133/2026	14-07-2026	MS NAGORY FOSTER PVT LTD VS DELHI METRO RAIL CORPORATION	ISHA TYAGI(P),	9811007270	MANISHATYAGILAW@YAHOO.COM	11-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/492/2026	15-07-2026	MS RAJASTHAN STEEL CORPORATIONS VS MS RAGHAV(P), NEWAGE SCOFFOLDS PVT LTD	RAJKUMAR RAGHAV(P),	9650793001	NOT AVAILABLE	09-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/134/2026	18-07-2026	ESIC VS UTTAR PRADESH RAJKYA NIRMAN NIGAM LTD.	VAIBHAV MANU	9873070955	NOT AVAILABLE	15-07-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/501/2026	18-07-2026	PUNJAB NATIONAL BANK VS TORA THES LVP GROUP AND ANR	SANCHEET SHARMA(P),	NOT AVAILABLE	NOT AVAILABLE	09-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/139/2026	21-07-2026	OMAXE LTD VS GARIMA BHARDWAJ AND ANR	MUKTI BODH(P),	9958944220	MUKTIBODH1@GMAIL.COM	17-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/141/2026	22-07-2026	DELHI TOURISM TRANSPORTATION DEVELOPMENT CORPORATION LTD VS ASHWANI GARG	RASHI ANAND(P),	9818228118	NOT AVAILABLE	18-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/142/2026	22-07-2026	UNION OF INDIA VS KUSHAL SINGH ENTERPRISES	DHARMENDRA SINGH PAL(P),	NOT AVAILABLE	NOT AVAILABLE	18-07-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/518/2026	27-07-2026	HERO INVESTCORP PVT LTD AND ANR VS ASHOK KUMAR	AASTHA SHARMA(P),	9718209970	AASTHA89SHARMA@GMAIL.COM	17-07-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/517/2026	27-07-2026	SUPREME INDUSTRIES LIMITED VS SUDHA INDUSTRIES	AADISH JAIN(P),	NOT AVAILABLE	NOT AVAILABLE	13-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/520/2026	27-07-2026	DEUTSCHE BANK AG VS MR HARI SHANKAR GOYAL	SURUCHI SURI(P),	9810255518	NOT AVAILABLE	14-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/521/2026	27-07-2026	MR ISHAN AGRAWAL VS MS SMALL BUSINESS SOLUTIONS	AKSHAYA AGARWAL(P),	9999777687	AKSHAYA.ADVOCAT@GMAIL.COM	12-05-2026
			20	SUIT FOR RECOVERY	CS (COMM)/524/2026	28-07-2026	IRC RUBBER COMPANY VS RS ASSOCIATES	AMIQUE KHALID(P),	9540753908	NOT AVAILABLE	22-07-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/525/2026	28-07-2026	HAMDARD NATIONAL FOUNDATION (INDIA) AND ANR VS REVANT SINGKA AND ORS	SHIVENDRA PRATAP SINGH(P),	9953394364	SHIVENDRA@THEACMECO.COM	22-07-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/149/2026	28-07-2026	ANIL KUMAR VS DESIDERATA IMPACT VENTURES PVT LTD	AAKASH NAVAL(P),	9999424323	AAKASHNAVAL@NAVALANDASSOCIATES.COM	22-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/534/2026	29-07-2026	COGOPORT PVT LTD VS ONAS CARGO SERVICES PVT LTD	UDAY KUMAR(P),	9810868162	ADVUDAYKUMAR@GMAIL.COM	04-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/532/2026	29-07-2026	MUKESH KUMAR VS RAJIV PURI	DEEPAK GUPTA(P),	9910166323	OMANSH@HOTMAIL.COM	19-02-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/151/2026	29-07-2026	UNION OF INDIA VS OM VAJRAKAYAK CONSTRUCTION CO	SANJAY KUMAR(P),	9312219064	SKUMARADV212@GMAIL.COM	27-07-2026
			20	SUIT FOR RECOVERY	CS (COMM)/533/2026	29-07-2026	MS DAT INFORMATICS PVT LTD VS THE CLAIRMAN RAILWAY BOARD	SURENDER SINGH(P), CEO	9899445060	SURENDERSINGH.ADV@GMAIL.COM	12-11-2025

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			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/152/2026	29-07-2026	BALBIR SINGH VS J S CHADHA AND ANR	SDHARMENDRA SINGH PAL(P),	NOT AVAILABLE	NOT AVAILABLE	27-07-2026
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Commercial Civil Suit	CS (COMM)/347/2026	46204	Veerji Restaurant Private Limited Vs Mrs Revati Raman	Bindra Rana(P),	9818202368	litigation@ssrora.com	05.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/354/2026	46206	ASHISH SAWE Vs SANJEEV AGRAWAL	Kaushal Kumar Kapoor(P),	9910035893	chamberofjoy@outlook.com	09.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/346/2026	46204	VISHAL DAHIYA PROP OF KAM DHENU FAB VS AM WEB PVT LTD THRU DIRECTORS	Himanshu Nagpal(P),	9818981831	himanshunagpal11@yahoo.in	28.04.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/345/2026	46204	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs NEELKANTH ENTERPRISES	Sonu Vivek(P),	7042286270	advdrpc1948@gmail.com	09.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/351/2026	46204	Max Healthcare Institute Limited Vs Maxwell Super Multispeciality Hospital Private Limited	Krutika Lakshmi(P),	9999947699	raunaq@ira.law	09.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/352/2026	46204	MANASH LIFESTYLE PRIVATE LIMITED Vs PURPLE INN	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	27.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/358/2026	46209	EXCLUSIVE CAPITAL LIMITED Vs TANMAN AGARWAL(P), SPORTS AND GENERAL ORDERS	APOORV AGARWAL(P),	8420524375	apoorv@asvlawoffices.com	15.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/359/2026	46209	EXCLUSIVE CAPITAL LTD Vs SILVER AND C ZAGARWAL(P), INTERNATIONAL	APOORV ZAGARWAL(P),	8420524375	apoorv@asvlawoffices.com	15.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/367/2026	46211	Infinitude International Private Limited Vs IFFCO Tokio General Insurance Co Ltd	HIMANSHU GARG(P),	8750618722	sswaniassociates@gmail.com	25.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/370/2026	46212	Ms OFB Tech Ltd Vs Universal MEP and Engineering Services Limited	Sameer Abhyankar(P),	9953328394	contact@innovatvslaw.in	06.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/374/2026	46213	VRB Consumer Products Private Limited Vs Suraj Garg and Sons	Dhruv Grover(P),	26920500	j.abhay@AMSShardul.com	07.07.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/381/2026	46216	CTL LOGISTICS INDIA PVT LTD Vs SUMAN KUMAR	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	27.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/387/2026	46218	SFAC Vs 1MSHRIKRUPA AGROTECH STORAGE COLD	Anmol Panwar(P),	9871717254	anmolpanwaroffice@gmail.com	13.03.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/411/2026	46225	DROOLS PET FOOD PVT LTD Vs VIKAS KUMAR KANSAL Prop VKK LOGISTICS	Divyam Agarwal(P),	47470761	office@alcelegal.in	20.05.2026

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			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/427/2026	46232	PRECISION ABRASIVES PVT LTD Vs Rajlaxmi Hardware	Pran Krishna Jana(P),	9811294972	advpran.krishna@gmail.com	25.07.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/372/2026	09.07.2026	M/S STALLION VS M/S NEERA FORGINGS & ORS	ROHAN BHAMBRI	9958813761	ADV.ROHAN96@GMAIL.COM	18.06.2026
			6, New Court Block-I	Commercial	CS (COMM)/364/2026	07.07.2026	KVG AGRO PVT LTD VS HEALTHY INDIA	NAVEEN KUMAR	9555481152	NAVEEN.RKCJ@GMAIL.COM	12.06.2026
			6, New Court Block-I	Commercial	CS (COMM)/365/2026	07.07.2026	ASHOK KUMAR AGGARWAL VS 360 ONE WAM LTD & ORS	GAURIKA SOOD	9999006448	GAURIKA@MINTADVISE.COM	02.06.2026
			6, New Court Block-I	Commercial	CS (COMM)/402/2026	18.07.2026	TIVOLI GARDENS & ANR VS TIVOLI COOPERATIVE HOUSING	SHRAVAN KUMAR BANSAL	1204939659	UNITEDMARK@UNITEDANDUNITED.COM	22.06.2026
			6, New Court Block-I	Commercial	CS (COMM)/415/2026	22.07.2026	M/S TIRTH AGRO TECHNOLOGY PRIVATE LTD VS ARSHAD AGRICULTURAL WORKS	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN	18.07.2026
			6, New Court Block-I	Commercial	CS (COMM)/416/2026	23.07.2026	MEGAMAX AVIATION PVT LTD VS CHAUHAN HIMALAYAN HELI SERVICES PVT LTD	RAHUL VS CHAUHAN	9971891788	INFOR@AUALEGAL.COM	20.07.2026
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/353/2026	02-07-2026	ASHOK SONS-HUF Trading as M/s Verma Industries Vs HIMACHAL PRADESH PUBLIC WORKS DEPARTMENT HPPWD	Jagriti Jain	8527506427	lawfirm@unsolvedlegal.com	46183
			17, New Court Block-I	Commercial	CS (COMM)/357/2026	04-07-2026	CANARA BANK Vs LAVI SHARMA	Nilendu Vatsyayan	9999050853	nilenduvatsyayan@gmail.com	46182
			17, New Court Block-I	Commercial	CS (COMM)/360/2026	06-07-2026	SH NEERAJ GUPTA PROPRIETOR AND AUTHORIZED REPRESENTATIVE OF MS SUMAN ENTERPRISES Vs SHALOK KUMAR CO.	Ashima Gupta	9717173272	adv.ashimagupta@gmail.com	46195
			17, New Court Block-I	Commercial	CS (COMM)/366/2026	07-07-2026	Union Bank Of India Vs Shyam Garments	Ritu Rastogi	9958183999	rituadvocate@gmail.com	46204
			17, New Court Block-I	Commercial	CS (COMM)/380/2026	11-07-2026	Ashish kumar Vs Home Designia E Commerce Pvt Ltd	DISHA SINGH	9810709340	dishasingh05@gmail.com	not provided
			17, New Court Block-I	Commercial	CS (COMM)/382/2026	14-07-2026	BANK OF BARODA Vs SURESH SINGH	NIRMAL KUMAR	9953128141	amb.nirmal@gmail.com	46210
			17, New Court Block-I	Commercial	CS (COMM)/383/2026	14-07-2026	BANK OF BARODA Vs SHASHIBALA	NIRMAL KUMAR	9953128141	amb.nirmal@gmail.com	46210
			17, New Court Block-I	Commercial	CS (COMM)/384/2026	14-07-2026	GAUTAM TANWAR Vs Municipal Corporation of Delhi through its Commissioner	VISHAL TANWAR	9899769994	advocatevikassharma@gmail.com	NOT FILED

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			17, New Court Block-I	Commercial	CS (COMM)/391/20 26	15-07-2026	SFAC Vs MS GAURAV FOODS PROPRIETORSHIP FIRM THROUGH MS SANGEETA JAGGI SOLE PROPRIETOR	ANMOL PANWAR	9871717254	anmolpanwaroffic e@gmail.com	46109
			17, New Court Block-I	Commercial	CS (COMM)/392/20 26	15-07-2026	SFAC Vs MS GVK COTTON MILLS PROPRIETORSHIP FIRM THROUGH MR VIKRAM GADE SOLE PROPRIETOR	ANMOL PANWAR	9871717254	anmolpanwaroffic e@gmail.com	46105
			17, New Court Block-I	Commercial	CS (COMM)/399/20 26	17-07-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs MANIRAM OVERSEAS	PURAN CHAND	7042286270	advdrpc1948@gm ail.com	46205
			17, New Court Block-I	Commercial	CS (COMM)/401/20 26	17-07-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs ORCHID EXPORTS	PURAN CHAND	7042286270	advdrpc1948@gm ail.com	46219
			17, New Court Block-I	Commercial	CS (COMM)/404/20 26	18-07-2026	Small Farmers Agri Business Consortium SFAC Vs Sumit Industries Through its Proprietor Om Prakash Sahu	YOGESH PACHAURI	9811895798	yogeshpachaurias ociates@gmail.co m	46179
			17, New Court Block-I	Commercial	CS (COMM)/405/20 26	18-07-2026	Trendytech Insights LLP Vs John Doe and ors	NAKUL GANDHI	9873485820	nakul.gandhi@ngl awchambers.com	46199
			17, New Court Block-I	Commercial	CS (COMM)/422/20 26	25-07-2026	STATE BANK OF INDIA Vs PRAMILA RANA	RANI BHARDWAJ	8010110831	rbhardwajassociat es@gmail.com	45477
26	SH. SUDESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/432/20 26	30-07-2026	DROOLS PET FOODS PVT LTD Vs PROSISODIA CANINE CARE PVT LTD	RANVIR SINGH SISODIA	8595047596	office@alclegal.in	46223
			29, New Court Block-II	Commercial	CS (COMM)/348/20 26	46204	M/S FREEDOM CHEMTECH LLP Vs M/S GDECOR INDUSTRIES INDIA PVT LTD AND ANR	Ashish Upadhayay(P),	9811215280	upadhayaylawcha mbers@gmail.com	11.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/349/20 26	46204	ALL WAYS YOU PVT LTD Vs KARTIRESHANA CRAFT PVT LTD AND ORS	Shikha Goel(P),	8287634805	officeofadvshikhag oel66@gmail.com	02.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/350/20 26	46204	PRAMIT SANGHAVI AND ORS Vs RDX RELOADED AND ORS	DAVESH VASHISHTHA(P),	7982104633	mail@dvipattorne ys.com	09.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/356/20 26	46206	EXCLUSIVE CAPITAL LIMITED Vs COSMIC TRADE AND INVESTMENTS PVT LTD	APOORV AGARWAL(P),	8420524375	apoorv@asvlawoffi ces.com	15.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/362/20 26	46210	INFINITUDE INTERNATIONAL PRIVATE LIMITED Vs IFFCO-TOKIO GENERAL INSURANCE CO LTD	SHAKEEL SARWAR WANI	8750618722	sswaniassociates@ gmail.com	25.06.2026
			29, New Court Block-II	Commercial	Execution (Comm)/100/20 26	46212	K N JAIN (HUF) AND ORS Vs M/S UNIVERSAL CONSULTING SERVICES AND ORS	S S Sobti(P),	9910040471	kohlisobti@gmail. com	01.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/376/20 26	46213	DR PRADIP JAYNA Vs FITJEE LIMITED	NISCHAL TRIPATHI(P),	8527531588	delhi@sanghi.co	08.05.2025

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			29, New Court Block-II	Commercial	CS (COMM)/377/2026	46213	POOJA PAL AND ANR Vs LEELA RAM	Rachit Gupta(P),	9871716265	advocaterachitgupta@gmail.com	01.02.2024
			29, New Court Block-II	Commercial	CS (COMM)/389/2026	46218	M/S NARULA SALES Vs MR MANISH KUMAR	Mohd Umar(P),	9873780660	advmhduar@gmail.com	27.05.2026
			29, New Court Block-II	Commercial	CS (COMM)/394/2026	46219	M/S RKS ENTERPRISES Vs M/S HIMANSHU OVERSEAS	Kriti Ranjan(P),	9582878867	info@boudhiklaw.com	15.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/403/2026	46221	DEEPANSHU BANSAL AND ANR Vs SWAPNA BANTHIA	Vikas Khera(P),	7834897828	info@lexfons.com	17.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/406/2026	46223	MOVIN EXPRESS PVT LTD Vs SHAKEEL KHAN (PROP OF IZAN ENTERPRISES)	Anuj Jain(P),	9310643421	anujjain60@gmail.com	13.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/407/2026	46223	GAJENDER SINGH (PROP OF M/S BARTER ZONE AND TRADE SOLUTIONS) Vs NAVEEN DAGAR (PROP OF M/S INSTA MEDIA BARTER AGENCY)	ANEESH SHARMA	9811828628, 011-45795880	aneesh1978sharma@gmail.com	29.05.2026
			29, New Court Block-II	Commercial	CS (COMM)/410/2026	46224	M/S TIRTH AGRO TECHNOLOGY PVT LTD Vs M/S JAI GURUDEV INDUSTRIES	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in, unitedip@unitedworld.co.in	09.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/412/2026	46225	M/S TIRTH AGRO TECHNOLOGY PVT LTD Vs M/S SUNRISE GROUP	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in, unitedip@unitedworld.co.in	09.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/413/2026	46225	STATE BANK OF INDIA Vs ARJUN	SALEHA HAIDAR(P),	9993817806	salehahai@gmail.com	15.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/424/2026	46230	TIVOLI GARDENS AND ANR Vs SHREE SIDDHI GROUP OF COMPANIES AND ANR	Shravan Kumar Bansal(P),	0120-4511311, 0120-4939659, 9810017859	unitedmark@uniteddandunited.com	24.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/429/2026	46232	SIEMENS INDUSTRY SOFTWARE INC AND ANR Vs YOGESH JAIN AND ORS	Aarshia Behl(P),	9818061242, 9810621272	aarshia@saikrishnaassociates.com	22.07.2026 (1 E-COURT FEES), 23.07.2026 (ONE E-COURT FEES) AND 25.07.2026 (THREE E-COURT FEES)
			29, New Court Block-II	Commercial	CS (COMM)/431/2026	46233	M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S VLIJAY MIRACLE CASHEW INDUSTRY	Anmol Panwar(P),	9871717254	anmolpanwaroffice@gmail.com	15.07.2026
			29, New Court Block-II	Commercial	CS (COMM)/434/2026	46234	SYSTEMAIR INDIA PRIVATE LIMITED Vs CENTECH ENGINEERS PVT LTD and ANR	Sunil Kumar Sharma(P),	9711747642	sunillegal103@gmail.com	30.07.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS (COMM)	527/2026	02-07-2026	M/s PROMEGA BIOTECH INDIA PRIVATE LIMITED Vs M/s MYLAB DISCOVERY SOLUTIONS PRIVATE LIMITED	ANUBHAV KATHURIA	9811653359	lawyer_anubhav@yahoo.com	27-05-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)	536/2026	03-07-2026	UNION BANK OF INDIA Vs AMZAD KHAN	NIHARIKA RAI & TSERING	9811884579	ADV.NIHARIKAR A11109@GMAIL.COM	22-06-2026
				CS (COMM)	534/2026	03-07-2026	BAL. GOVIND MISHRA VS SHIV KUMAR & ORS.	SUJAL BHATT	9910035893	CHAMBEROFJOY @OUTLOOK.COM	08-06-2026
				CS (COMM)	542/2026	04-07-2026	ANSAL PROPERTIES AND INFRASTRUCTURES LIMITED Vs TRAIT IT PARK PRIVATE LIMITED AND ORS.	MAHIMA AHUJA	78340841241	MAHIMA98.AHU JA@GMAIL.COM	16-06-2026
				CS (COMM)	545/2026	04-07-2026	UNION BANK OF INDIA Vs HANS RAJ AND ANR.	PRIYAM AGGARWAL	9971839717	ADVPRIAMAGG ARWAL@GMAIL.COM	09-06-2026
				CS (COMM)	546/2026	04-07-2026	SHABIR KHAN Vs CREATIVE HOTELS PRIVATE LIMITED	H R KHAN	8130230009	AFFLUXLAWFIR M@GMAIL.COM	20-05-2026
				CS (COMM)	555/2026	06-07-2026	AMIT AGARWAL Vs MEDALLIN SPORTS PVT LTD	JITENDRA SINGH	9268028823	JITUPANWAR451 6@GMAIL.COM	09-06-2026
				CS (COMM)	556/2026	06-07-2026	ULTRATECH CEMENT LIMITED Vs SANGRAM PROJECTS PRIVATE LIMITED	ASHKRIT TIWARI	7708748786	AKSHKRIT464@ GMAIL.COM	01-07-2026
				CS (COMM)	557/2026	06-07-2026	ULTRATECH CEMENT LIMITED Vs V. K AGGARWAL AND COMPANY PRIVATE LTD.	ASHKRIT TIWARI	7708748786	AKSHKRIT464@ GMAIL.COM	18-06-2026
				CS (COMM)	570/2026	07-07-2026	UNION BANK OF INDIA Vs NAUSHAD PROP. LUBA CABLES	DHANANJAY KUMAR	9312872882	N/A	01-07-2026
				CS (COMM)	571/2026	07-07-2026	MECHANICAL MASTERS AND ENGINEERS Vs D S FUELS	MUKESH SHARMA	9873289394	ADVO.MUKESH SHARMA@GMAIL.COM	02-07-2026
				CS (COMM)	587/2026	10-07-2026	SHYAM SUNDER VS KRISHNA SINGH BASIST	S K S SHARMA	9013439209	KSELITEATTORN EYS@GMAIL.COM	04-07-2026
				CS (COMM)	582/2026	10-07-2026	JINDAL FABRICS Vs GLOBAL VISION AND ORS	KAILASH DAGGARWAL	9811446490	KAILASHAGARW A@GMAIL.COM	12-02-2025
				CS (COMM)	603/2026	15-07-2026	STATE BANK OF INDIA Vs MS SAUBHAGYA FASHION AND ANR	K M MONIKA	9069091827	MONIKA.THEKM C@GMAIL.COM	04-07-2026
				CS (COMM)	604/2026	15-07-2026	State Bank Of India Vs MS MARC POWER AUTOMATION AND ANR	K M MONIKA	9069091827	MONIKA.THEKM C@GMAIL.COM	05-07-2026
				CS (COMM)	610/2026	17-07-2026	KAMDHENU CEMENT Vs BABITA Proprietor of Mohan Construction Co and Ors	MANISH GANDHI	9971772226	MANISHGANDHI 11@GMAIL.COM	11-08-2023

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				CS (COMM)	612/2026	17-07-2026	M/s STYLR BY SHYRENE Vs DIVYA COLLECTION AND ANR.	VAIBHAV SHAHI	7292099647	INFO@MAESTROLEGAL.IN	10-07-2026
				CS (COMM)	640/2026	28-07-2026	M/s VAYU CORPORATION Vs M/s ELITECON INTERNATIONAL LIMITED AND ORS.	ANAND PRAKASH DUBEY	N/A	ANAND@JUSTJURIST.COM	26-05-2026
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/520/2026	02.07.2026	ABHAY SHARMA Vs MONTU MANDAL	SANJAYSEHGAL	9873479585	SSCLAWFIRM@GMAIL.COM	27.06.2026
					CS (COMM)/522/2026	02.07.2026	Mohd Fasihullah Khan Vs M/S SHIVRAM FOODS PVT. LTD.	ADITYA AGGARWAL	9891789459	ADV.ANKITMUTREJA@GMAIL.COM	11.06.2026
					CS (COMM)/523/2026	02.07.2026	M/S FABKING SOLUTIONS PVT LTD Vs M/S KRISHNA TECHNO ENGINEERS	MAHESH CHAND SHARMA	8368941062	ADVAJITSINGH738@GMAIL.COM	16.05.2026
					CS (COMM)/547/2026	04.07.2026	UNION BANK OF INDIA Vs ANJU	DHANAJAY KUMAR	9312872852		01.07.2026
					CS (COMM)/551/2026	06.07.2026	MAHARISHI AYURVEDA PRODUCTS PVT. LTD. Vs DR. PUNEET	APARNA JAIN	9810296002	INFO@KNOWLEDGENTIA.COM	25.06.2026
					CS (COMM)/552/2026	06.07.2026	BERGER PAINTS INDIA LIMITED Vs Jai Mata Di Agencies Private Limited and Anr	ARUN KUMAR	9810131832	ONLINEARUN@YAHOO.COM	28.02.2026
					CS (COMM)/553/2026	06.07.2026	ULTRATECH CEMENT LIMITED Vs CHANDRALEKHA PVT. LTD.	ASHIKRIT TIWARI	7708748786	ASHKRIT464@GMAIL.COM	01.07.2026
					CS (COMM)/568/2026	07.07.2026	SAP Electro Contracts Pvt Ltd Vs Pacifica Hotels India Pvt Ltd	RAI & RAI	9810614546	ATTORNEYLLBRAI@GMAIL.COM	16.06.2026
					CS (COMM)/573/2026	08.07.2026	M/S KAMDHENU CEMENT Vs SGK PROJECTS PRIVATE LIMITED	MANISH GANDHI	9971772226	MANISHGANDHI11@GMAIL.COM	29.06.2026
					CS (COMM)/585/2026	10.07.2026	SACH SERVICES PVT. LTD. Vs ABRASIVES INDIA THROUGH ITS PROPRIETOR MS SALAKKA SHALINI DEVI	GURPREET SINGH SACHDEVA	9910850147	SACHDEVA.GURPREET@YAHOO.COM	01.07.2026
					CS (COMM)/597/2026	14.07.2026	CAMBRIDGE UNIVERSITY PRESS AND ASSESSMENT INDIA PVT LTD Vs ZUBAIR MAKEEN SONS PVT. LTD.	PRATIMA MALIK	9958378565	SK@ASSOCIATES.IN.INFO@SPSASOCIATES.IN	13.07.2026
					CS (COMM)/608/2026	16.07.2026	M/S EUREKA POLY PRODUCTS PVT. LTD. Vs MS VAALVE BATHWARE INDIA LIMITED AND OTHERS	ANANT RAO	9999421467	ANANTYADAV555@GMAIL.COM	N/A
					CS (COMM)/621/2026	21.07.2026	ORBIT TECHSOL INDIA PRIVATE LIMITED Vs CSC E GOVERNANCE SERVICES INDIA LIMITED	RAVI CHAUHAN	9871694660	MAIL@CNRPARTNERS.COM	04.06.2026

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					CS (COMM)/628/2026	23.07.2026	KIRLOSKAR PROPRIETORY LTD. Vs M/s EXCEL POWER SERVICE AND ANR.	HARI RAM SHARMA	9810040036	N/A	18.07.2026
					CS (COMM)/630/2026	24.07.2026	SHAMBHU GUPTA Vs MONIQUE PHARMACEUTICALS PVT. LTD.	ANKIT KUMAR	9015505737	ADV.AANKITARY A@GMAIL.COM	13.07.2026
					CS (COMM)/636/2026	27.07.2026	GYASI RAM Vs M/S A D ENTERPRISES	RAVINDER SINGH NAGAR	9312278469	SANDHYA.NAGA R28@GMAIL.CO M	06.07.2026
					CS (COMM)/641/2026	29.07.2026	DRHARORS AESTHETICS PRIVATE LIMITED Vs RITU MEHTA	APOORV AGARWAL	8420524375	APPORV@ASVLA WOFFCIES.COM	22.07.2026
					CS (COMM)/645/2026	30.07.2026	M/S S.D.A. PRINT AND PACK Vs M/S XOW BOOKS PVT. LTD.	DIWAN SINGH CHAUHAN	9810274088	DIWAKALI1990@ GMAIL.COM	24.07.2026
					CS (COMM)/647/2026	31.07.2026	DIGIT COMPUTERS PRIVATE LIMITED Vs ACS SOLUTIONS	SANJEEV DUGGAL	9810061057	SDUGGAL.ADVO CATE@GMAIL.C OM	22.07.2026
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS(COMM)/516/2026	M/S M.K. RA VI LOMOD & INTERIORS ASSOCIATES V/S DARYAGAN J HOSPITALI PVT. LTD.	9990117722	ravilomod@gma il.com	01.07.2026	11.06.2026	
					CS(COMM)/517/2026	WAHID ALI KHAN V/S M/S ETECHAN HEALTH CARE PVT. LTD.	SHAKEEL AHMED	9871519304	shakeeladvocate 74@	01.07.2026	11.06.2026
					MISC DJ/745/2026	M/S GONSAI LOGISTICS PVT. LTD. V/S MS MEGMA PRINT O	NAVEEN KUMAR JAIN	9971759700	ADV.NKJAIN@ GMAIL.COM	01.07.2026	-
					EX.COMM- AWARD ARB.COMM./101 /2026	LATE CAPTAIN VK SHARMA THROUGH LEGAL FIRME V/S	DEEPANK YADAV NISHANT GOYAL	9311331810	ADV.NISHANT GOYAL10@GM AIL.COM	02.07.2026	-
					EXECUTION(CO MM)/195/2026	SUSHEELA V/S NEWCON ENGINEER S PVT. LTD.	RAJEEV CHAUHAN AND ANKUR CHAWLA	9891467200	CASADVOCATE @GMAIL.COM	02.07.2026	-
					CS(COMM)524/2026	STATE BANK OF INDIA V/S AJAY RANA	RANI BHARDWAJ	9643680913	rbhardwajassoci ate@gmail.com	02.07.2026	08.06.2026
					CS(comm)/525/2026	SAHIR V/S THE NEW INDIA ASSURANC E COMPANY LTD.	Lex NY A ♦ ASSOCIATES	(011)- 41053797	lexnyayaoffices @gmail.com	02.07.2026	03.06.2026
					MISC DJ/755/2026	M/S GONSAI LOGISTICS PVT. LTD. V/S MS MEGMA PRINT O	NAVEEN KUMAR JAIN	971759700	ADV.NKJAIN@ GMAIL.COM	02.07.2026	-
					EX.COMM- AWARD ARB.COMM./102 /2026	M/S INTERMAR V/S NATIONAL COOPERAT IVE UNION	LPJ & Partners LLP Advocates & Solmtors	9899314700	www.lpjpartner s.com . . .	03.07.2026	-

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					CS(COMM)/532/2026	M/S SQUARE YARDS CONSULTING PVT. LTD. V/S M/S	PROPSLEGAL	9555967952	PropslgalMgm ail.com	03.07.2026	03.06.2026
					CS(COMM)554/2026	M/S TAURUS CLOTHING COMPANY PVT. LTD. V/S M/S	GAURAV ABHISHEK SINGH, SHIWANI PRIYA & SHUBHA\1 PANDEY	8797130 013 1	tatvalawlp@gmail.com	06.07.2026	03.07.2026
					OMP(I) (COMM)/124/2026	HERO FINCORP LTD. V/S ASHIF KHAN	SD JAIN & ASSOCIATES LAW	9910076176	sambhav@sdjainlaw.com	07.07.2026	-
					OMP(I) (COMM)/125/2026	HERO FINCORP LTD. V/S RAKESH KUMAR GURJAR	SD JAIN & ASSOCIATES LAW	9910076176	sambhav@sdjainlaw.com	07.07.2026	-
					CS(COMM)/569/2026	STATE BANK OF INDIA V/S MUKARA RADHAKRISHNA	SUCHITA DIXIT	896932838	agnihotrisuchita@gmail.com	07.07.2026	03.07.2026
					CS(COMM)/575/2026	HALDIRAM INDIA PVT. LTD. V/S SHREE RAM MARKETIN	MOHD. BILAL	9958000637	m25bila1@yahoo.co	08.07.2026	13.06.2026
					CS(COMM)/584/2026	BHUSHAN DEALMAR K PVT. LTD. V/S VIDYA BHOOSHAN	SS WANI & ASSOCIATES	8750618722	sswaniassociates@gmail.com	10.07.2026	07.07.2026
					CS(COMM)/591/2026	FRANE TECHNOLOGIES INDIA PVT. LTD. V/S M/S HEINRICH	PRATYUSH PARIMAL	9953154353,	suprapartnerslegal@gmail.com	14.07.2026	05.06.2026
					CS(COMM)/592/2026	M/S KASHI PETROFUELS VS RAMLA TRNASPORT COMPANY	Harshita Lulla	9619855276	advharshita03@gmail.com	14.07.2026	07.07.2026
					CS(COMM)/593/2026	M/S GREEN TREE BUILDING ENERGY V/S INDIA	BipinKumar	9899972768	eximiuslegal@gmail.com	14.07.2026	#VALUE!
					CS(COMM)600/2026	M/S ORIGIN APPLIANCE S PVT. LTD. V/S BARSHALA	NP SINGH AND ASSOCIATES	85110005604	npsinghandassociates@gmail.com	15.07.2026	14.07.2026
					MISC DJ/847/2026	M/S SHRISITARAMDASS THE RNS ENGINEERING WORKS	MOHD. SUHAIL	7838924058	suhailadvocate@gmail.com	17.07.2026	-
					CS(COMM)/620/2026	SHRI GULZAR AHMED V/S M/S EXTREME MOTORS LTD.	Firoz Iqbal Khan	9810020942	zoriflawfirm@gmail.com	20.07.2026	09.07.2026
					CS(COMM)/622/2026	BANK OF BARODA V/S SHIVAM KASHYAP	Rajnish kr. anyal Associate	9810872353	Rajnish-122@yahoo.com	21.07.2026	14.07.2026
					EXECUTION(CO MM)/229/2026	SRESH AROARA V/S ANU MANGLANI	S.C. SINGHAL	9810061558	scsinghal@rediffmail.com	24.07.2026	-

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					CS(COMM)/631/2026		STATE BANK OF INDIA V/S RAM NIWAS @RAMNIWAS	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	24.07.2026	22.07.2026
					CS(COMM)/632/2026		SHRI PRATAP SINGH V/S M/S THE NEW SHOP STORE NEWTOWN	MOHD. ASIF KHAN	9810510565	khanasifkhan33@gmail.com	24.07.2026	11.06.2026
					CS(COMM)/634/2026		GAURAV TANEJA V/S MOHAMMED RAZI AHMED	SHUBHANKAR SEHGAL	9999147160	contact@sehgalandco.com	24.07.2026	10.07.2026
					CS(COMM)/637/2026		M/S TALENT SOCIO BIZCON LLP V/S M/S PRESTO	RANA RANJIT SINGH AND ASSOCIATES	9910519481	ranaraniitsingh@gmail.com	27.07.2026	15.07.2026
					M-EX/58/2026		AVON LOGISTICS AND SHIPPING V/S ACCURATE	SUNIL BHARDWAJ KUMAR	9311603927	bhardwajsunil26@yahoo.co.in	29.07.2026	-
					CS(COMM)/643/2026		NUTECK POWER SOLUTIONS PVT. LTD. V/S GOREEN E-MOBILITY	White Collar Legal LLP	9370465710,	adv.divyagattani@gmail.com	29.07.2026	20.07.2026
					CS(COMM)/644/2026		BERGER PAINTS INDIA V/S M/S APOORVA PROPREIT	Arun Kar & Associates	9810131832	onlinearun@yahoo.co.in	30.07.2026	28.02.2026
					CS(comm)648/2026		SURJEET KAUR V/S DR. DIAGNO LAB	Saurabh munjal	7319365796	gyanprakash1250@gmail.com	31.07.2026	27.07.2026
					OMP(I) (COMM)/147/2026		CARS24 FINANCIAL SERVICES VS. PARTHA RAJAK	Sandeep Malik	9996193226	smalegalconsultants@gmail.com	31.07.2026	-
31	DR. RAKESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/513/2026	01-07-2026	M/S CHAITANYA INTERNATIONAL Vs M/S PICKBUZZ TECHNOLOGY PVT LTD AND ORS	Milind Garg(P),	9711133630	not provided	08.06.2026	
			COMMERCIAL SUIT	CS (COMM)/514/2026	01-07-2026	Vibrant Reality Infra Pvt Ltd Vs Xlerate Driveline India Limited	PREETI GOEL(P),	9999171441	preetigoel@pkmgilaw.com	02.06.2026		
			COMMERCIAL SUIT	CS (COMM)/530/2026	02-07-2026	M/S AUM Buildcon Prop Vs Seikh Mohammad Akram TWAMEV CONSTRUCTION AND INFRASTRUCTURE LTD (FORMERLY KNOWN AS TANIELA	DEV SHARMA(P),	9811387613	devsharmaadvocate@gmail.com	30.06.2026		
			COMMERCIAL SUIT	CS (COMM)/526/2026	02-07-2026	SHRI RAM NARAYAN PANIGRAHI SOLE PROP OF M/S PLANET DESIGN Vs TARANJEET BAWA SOLE PROP OF INTERMARC	YOGRAJ GULLAIYA(P),	9811132049	advocateyograj.gullaiya@gmail.com	05.06.2026		
			EXECUTION PETITION	EXECUTION (COMM)/206/2026	04-07-2026	DHARAM PAL VIG Vs ASHIMARA HOUSING PRIVATE LIMITED	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	24.04.2026		
			COMMERCIAL SUIT	CS (COMM)/561/2026	04-07-2026	JINDAL FABRICS Vs INDIGO COLLECTIONS PVT LTD	VINEET SINGH(P),	9811464690	kailashagarwal@gmail.co	12.02.2025		

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL SUIT	CS (COMM)/562/2026	04-07-2026	UNION BANK OF INDIA Vs SHOAB MALIK	Sunil Choudhary(P),	9312872882	advlalitkumar5700@gmail.com	01.07.2026
				MISC. APPLICATION	Misc DJ/802/2026	04-07-2026	RAKESH BALJNATH Vs M/S GLOBALCORE PACKAGING PVT LTD	NEERAJ JAIN(P),	9211996125	drjainlawfirm@gmail.com	02.02.2024
				CONTEMPT PETITION	Contempt Petition/7/2026	04-07-2026	M/S GB IDENTITY INDUSTRIES PVT LTD Vs M/ S DV PROMOTERS AND MARKETERS PVT LTD	KUSHAGRA BANSAL(P),	9999448797	ashishchauhan@akassociates.org.in	26.05.2026
				EXECUTION PETITION	EXECUTION (COMM)/205/2026	04-07-2026	JASPAL SINGH Kharbanda Vs ASHIMARA HOUSING PVT LTD	Ashish Aggarwal(P),	9810077771	aashishadvocate@gmail.com	24.04.2026
				EXECUTION PETITION	EXECUTION (COMM)/203/2026	06-07-2026	RCPL LOGISTICS PRIVATE LIMITED Vs CHINAR FORGE LIMITED	MOHAMMAD HASIBUDDIN(P),	9810468429	m.h.n.associates@gmail.com	21.05.2026
				COMMERCIAL SUIT	CS (COMM)/567/2026	07-07-2026	UNION BANK OF INDIA Vs MS TINA ARORA	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/563/2026	07-07-2026	SUBURBAN INDUSTRIAL WORKS PVT LTD Vs PARKSONS ENGINEERING COMPANY PVT LTD	Tarun Verma(P),	9871495838	cstarunverma@gmail.com	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/564/2026	07-07-2026	Bank Of Baroda Vs JAGDISH (HUSBAND) LEGAL HEIR OF LT MRS OMWATI(BORROWER)	Shudhansu(P),	9999802592	aliquaisar110@gmail.com	08.06.2026
				COMMERCIAL SUIT	CS (COMM)/566/2026	07-07-2026	Bank of Baroda Vs KASHMIRI (WIFE) LEGAL HEIR OF MR RAJU (BORROWER)	Shudhansu(P),	9999802592	aliquaisar110@gmail.com	08.06.2026
				MISC. APPLICATION	Misc DJ/823/2026	08-07-2026	M/S IZUK IMPEX Vs MEDISYNTH NATURALS PVT LTD	ARPIT SINGH (P)	011-26843455	unitedmark@uniteddandunited.com	24.04.2026
				MISC. APPLICATION	Misc DJ/824/2026	08-07-2026	M/S IZUK IMPEX Vs MEDISYNTH NATURALS PVT LTD	ARPIT SINGH (P)	011-26843455	unitedmark@uniteddandunited.com	16.12.2022
				COMMERCIAL SUIT	CS (COMM)/576/2026	08-07-2026	ESCORTS KUBOTA LIMITED AND ANR Vs ASHOK KUMAR AND ORS	Akshay Srivastava(P),	9810844052	mail@careintellect.com	09.06.2026
				COMMERCIAL SUIT	CS (COMM)/577/2026	08-07-2026	SHYAM SUNDAR SINGH Vs SUNIL DUTT BHARADWAJ	Sumit Kumar(P),	9911246063	sumit.law89@gmail.com	01.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/136/2026	10-07-2026	HERO FINCORP LTD Vs BABLU KUMAR MAHTO	Puneet Besoya(P),	9887514975	kumarbablu8468@gmail.com	16.03.2026
				EXECUTION PETITION	EXECUTION (COMM)/210/2026	10-07-2026	M/S WINDORZ INDIA PVT LTD Vs FAIZAL HAMID	A J Ashish(P),	8929873950	priyaadv218@gmail.com	29.04.2025

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				EXECUTION PETITION	ExCOMM Award by Arb Comm/105/2026	10-07-2026	Vijay Maheshwari Vs Splendor Buildwell Private Limited and Anr	Ashutosh Soman(P),	--	mmpclawchambers@gmail.com	25.03.2026
				EXECUTION PETITION	EXECUTION (COMM)/208/2026	10-07-2026	M/s Convergia Digital Education Pvt Ltd Vs Edugeetha Learning Solution Pvt Ltd and Ors	RAJESH KUMAR(P),	9810195013	kumarrajeshadv@yahoo.com	04.06.2026
				EXECUTION PETITION	EXECUTION (COMM)/214/2026	13-07-2026	AEROSHIP FREIGHT SOLUTIONS PVT LTD Vs DINESH CHANDER DUBEY PROPRIETOR OSAKA INTERNATIONAL INC	Uday Kumar(P),	9810868162	advudaykumar@gmail.com	24.02.2022
				COMMERCIAL SUIT	CS (COMM)/596/2026	14-07-2026	MICRO NETWORKS (INDIA) PRIVATE LIMITED Vs MSM PERIPHERALS POINT	Naveen Bhardwaj(P),	9811899279	mail@nbassocaite.net	01.07.2026
				EXECUTION PETITION	ExCOMM Award by Arb Comm/107/2026	15-07-2026	AXIS BANK LTD Vs DHYAN SINGH	VIMAL KHURANA(P),	7970440025	shivamjha@firstassociates.in	21.05.2026
				EXECUTION PETITION	ExCOMM Award by Arb Comm/106/2026	15-07-2026	AXIS BANK LTD Vs AND K FASHION	VIMAL KHURANA(P),	7970440025	shivamjha@firstassociates.in	21.05.2026
				EXECUTION PETITION	EXECUTION (COMM)/221/2026	17-07-2026	Excel Pack Pvt Ltd Vs Raja Udyog Private Limited	Rishabh Kapur(P),	7042181838	mail@rishabhkapur.com	01.07.2026
				COMMERCIAL SUIT	CS (COMM)/613/2026	17-07-2026	HALDIRAM INDIA PRIVATE LIMITED Vs KAPIL KUMAR SINGH	MOHAMMAD BILAL(P),	9958000637	legal@haldiram.com	10.07.2026
				COMMERCIAL SUIT	CS (COMM)/611/2026	17-07-2026	State Bank of India Vs Sh Devang Kalra and Anr	Obhirup Ghosh(P),	9319240201	obhirupghosh@gmail.com	06.07.2026
				EXECUTION PETITION	ExCOMM Award by Arb Comm/111/2026	17-07-2026	Servitor Intel Services (Formerly Known as Servitor Intelligence Services) Vs GB Pant Government Engineering Collage (Now known as CPJ Pant Government Engineering Collage)	ashish verma(P),	9717944394	advashishverma@gmail.com	20.04.2026
				COMMERCIAL SUIT	CS (COMM)/617/2026	18-07-2026	M/S KHAN AND SIKOHI Vs STATE OF UTTAR PRADESH	VINAY KUMAR VERMA(P),	9810175151	madhurima.mridul@gmail.com	16.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/222/2026	18-07-2026	Mukesh Bansal Prop M/s Smat Forms Vs Govt of NCT of Delhi Department of Food Supplies and Consumer Affairs	TANUSHKA KOHLI(P),	9582874212	advtanushkakohli@gmail.com	19.05.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/140/2026	22-07-2026	PIRAMAL FINANCE LIMITED Vs Muhammed K P	ANANJAY SINGH(P),	7455023130	asaplegalanandadvocates@gmail.com	03.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/227/2026	22-07-2026	UNION BANK OF INDIA Vs M/S NAZAR CLOTH HOUSE	JITENDER GARG	9810197621	jitendragargadv@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/228/2026	22-07-2026	M/S VARIS DESIGN AND ENGINEERS Vs M/S RELINE UV ASEAN PVT LTD	AKKA LAW FIRM	9953614060	zmhassociate@gmail.com	--

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				COMMERCIAL SUIT	CS (COMM)/623/2026	22-07-2026	A PAUL SOFTWARE SYSTEMS PVT LTD Vs PASTICHE ENERGY SOLUTIONS PVT LTD	Aman Sharma(P),	9911570169	aman@amansharma.pro	18.07.2026
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/37/2026	22-07-2026	MR CHATTAR SINGH Vs M/S BHARTI AIRTEL LIMITED	Prem Singh(P),	8368072167	adv.premsingh8@gmail.com	16.07.2026
				COMMERCIAL SUIT	CS (COMM)/626/2026	23-07-2026	PATANJALI FOODS LIMITED Vs RAVIKANT SAHU AND ANR	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	08.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/226/2026	23-07-2026	VIJAY KUMAR KANISH CHAWLA Vs	Mayank Shekhar Kushwaha(P),	9990849579	mskushwaha@gmail.com	14.05.2024
				EXECUTION PETITION	EXECUTION (COMM)/235/2026	30-07-2026	SUGANDHA KUMARI Vs TBC BY NATURE P LTD	rajendra yadav(P),	9312046733	yadavrazen@gmail.com	23.07.2026
				EXECUTION PETITION	EXECUTION (COMM)/236/2026	30-07-2026	M/S JAINSONS DEPARTMENTAL STORES Vs M/S STRIKER BEVERAGES PVT LTD AND ORS	NAVEEN LOHIA(P),	8860301018	associatesnplaw@gmail.com	24.07.2026
32	MS. NEELAM SINGH LD. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	22	ARBITRATION & CONCILIATION	OMP (COMM)/3/2026	08-01-2026	M/S ARC MOTORS PRIVATE LIMITED AND ORS Vs AKASA FINANCE LTD	Mohd. Jamal khlhas	8826758896	advocatejamalikhlas@gmail.com	06-01-2026
				EXECUTION PETITION	EXECUTION (COMM)/24/2026	31-01-2026	THE LEATHERS LAUNDRY PVT LTD Vs KAPIL MATHUR AND ORS	SUNEEL KUMAR YADAV	9540550099	skyandassociateslegalgroup@gmail.com	--
				EXECUTION PETITION	EXECUTION (COMM)/21/2024	29-01-2024	Ar Kay Medicos Private Limited Vs Corner Store Technologies Private Limited	Amit Dayal	9810164421	mail@amitdayal.attorney	--
				ARBITRATION & CONCILIATION	OMP (COMM)/9/2026	27-01-2026	JAIPAL SINGH Vs DELHI DEVELOPMENT AUTHORITY	Satyendra Kumar Rajmangal Kuma	987100848	jpsaini.arya@gmail.com	--
				COMMERCIAL SUIT	CS (COMM)/70/2026	28-01-2026	STATE BANK OF INDIA Vs AJAY KUMAR	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	24-01-2026

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				COMMERCIAL SUIT	CS (COMM)/84/2025	29-01-2025	M/S TRUENORTH TECHNOLOGIES PVT LTD Vs M/S BHAGWATI TRADING COMPANY	Jyoti	9811385576	liticorpjurists@gmail.com	17-01-2025
				CONTEMPT PETITION	Contempt Petition/1/2025	04-02-2025	MANTEC CONSULTANTS PVT LTD Vs CASTA ENGINEERS PVT LTD	SHADAB ANWAR	9910521100	--	--
				ARBITRATION & CONCILIATION	OMP (COMM)/12/2026	03-02-2026	SANCHIT BAJAJ Vs AKASA FINANCE LIMITED	Mohd Khalas Jamal	8826758896	advocatejamalikhlas@gmail.com	30-01-2026
				COMMERCIAL SUIT	CS (COMM)/116/2025	10-02-2025	M/S SAI FOODHOUSE PVT LTD Vs M/S NEW SHOP CSTORE NETWORK PRIVATE LTD	Pawan Kumar Mittal	987393 8816	mittalpk08@gmail.com	29-01-2025
				EXECUTION PETITION	EXECUTION (COMM)/86/2026	24-03-2026	M/S AVALOKITESHVAR VALINV LTD Vs Geeta Mandal	Sunil Ma lhotra & Sonali Malhotra	9810006974	sunilrnlhotraandassociates@gmail.com	--
				EXECUTION PETITION	ExCOMM Award by Arb Comm/11/2025	03-04-2025	MAHIPAL SINGH (NOW MPS CONST COMPANY) Vs UNION OF INDIA	Sanjoy Bhaumik	--	mps.const.company@gmail.com	--
				ARBITRATION & CONCILIATION	OMP (COMM)/39/2024	15-04-2024	GEETANJALI HOTELS AND RESORTS PVT LTD Vs OYO HOTELS AND HOMES PVT LTD	KAUSHIK CHAUDHARY	8826977998	--	--
				COMMERCIAL SUIT	CS (COMM)/338/2024	07-05-2024	M/S SOLUTIONS INC Vs M/S AVO SERVICES PVT LTD AND ORS	SANJIV KUMAR JAIN	9868944392	ssadvipr@gmail.com	10-10-2023
				COMMERCIAL SUIT	CS (COMM)/323/2026	25-04-2026	AKSHAY BHARGAV RISHAV INFRACONSTRUCTION PRIVATE LIMITED	AMARENDRA KUMAR DUBEY	9260958246	LEGALVIBES.LAWFIRM@GMAIL.COM	17-04-2026 & 27-04-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
				COMMERCIAL SUIT	CS (COMM)/413/2026	19-05-2026	Karina Fincap Ltd Vs Malvinder Singh	anuj arora & jugraj 9999238801	anujaroraadv@gmail.com	08-05-2026	
				EXECUTION PETITION	EXECUTION (COMM)/155/2026	21-05-2026	M/s H DOHIL CONSTRUCTION COCO PVT LTD Vs M/s TRUCARD INFO SOLUTIONS PVT LTD	89811010461	info@manchandao.com	27-01-2026	
				EXECUTION PETITION	EXECUTION (COMM)/171/2026	03-06-2026	State Bank of India Vs Avinasi Chinnathambi	DHARMENDRA SINGH & co	8800784740	shubhi1673@gmail.com	04-05-2026
				M.EXECUTION PETITION	M-Ex/46/2026	06-06-2026	MS ESSAR INDUSTRIES AND ORS Vs M/S ALL- WAYS LOGISTICS PVT LTD	VISHAL SINGHAL 9131264764	adv.vishalo52@gmail.com	--	
				COMMERCIAL SUIT	CS (COMM)/501/2026	06-06-2026	APM TERMINALS INDIA PRIVATE LIMITED Vs P AND G ENTERPRISES PRIVATE LIMITED	RAGHAV SETHI 9650644055	team@primelegal.co.in	--	
				EXECUTION PETITION	EXECUTION (COMM)/186/2026	06-06-2026	SAURABH GUPTA Vs Gyan Ved Foundation	ROHIT BANSAL 9555570447	rohit@rcba.in	--	
				COMMERCIAL SUIT	CS (COMM)/541/2026	04-07-2026	Bank of India Vs Lallan Kumar Jha	VP TIWARI 9990182901	VPTIWARIADVOCATE@GMAIL.COM	05-06-2026	
				COMMERCIAL SUIT	CS (COMM)/565/2026	07-07-2026	FOX TECH MECHS ENGINEERS PVT LTD Vs M/S APEX INFRA ENGINEERS PVT LTD	SATISH KUMAR 9811053833	OFFICESATISHKADV@GMAIL.COM	03-06-2026	
				EXECUTION PETITION	ExCOMM Award by Arb Comm/103/2026	03-07-2026	MR MOHAMMADA. KALAM ANSARI Vs M/S NABAT DATES PVT LTD	RASHEED 8810533708	i.rasheed1357@gmail.com	--	

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				EXECUTION PETITION	EXECUTION (COMM)/224/2026	20-07-2026	M/s DSTR Infrastructure Project Ltd Vs Swayash Infrastructure Pvt Ltd	9871469262	DMEHRA@DEVTKAMEHRA.COM	11-03-2026
				COMMERCIAL SUIT	CS (COMM)/667/2025	18-08-2025	M/S AVALOKITESHVAR VALINV LTD Vs MSSonali Malhotra GEETA MANDAL	9810006974	sunilrnalhotraandassociates@gmail.com	25-07-2025
				COMMERCIAL SUIT	CS DJ/992/2019	19-11-2019	KAMAL GERA Vs M/S SHIVPRIYA TRADING AND FIN CO PVT LTD	9999976632	VINOD411@GMAIL.COM	18-11-2019
				EXECUTION PETITION	EXECUTION (COMM)/252/2022	22-10-2022	PUNIT AGARWAL Vs MRS MANOHAR BHASIN HAZOORIA	99994 61507	Bhrigu.bnblegal@outlook.com	--
				ARBITRATION & CONCILIATION	OMP (COMM)/53/2022	31-10-2022	M/S QUICKDEL LOGISTICS PVT LTD Vs M/S G4S SECURE SOLUTION PVT LTD	9212515045	LEGALVIBES.LAWFIRM@GMAIL.COM	--
				COMMERCIAL SUIT	CS DJ/1113/2019	23-12-2019	GAURAV GERA Vs M/S SHIVAPRIYA TRADING AND FIN CO PVT LTD	9999976632	8368531263	07-01-2020
				COMMERCIAL SUIT	CS (COMM)/832/2025	14-10-2025	M/S ELCOM TRADING COMPANY PVT LTD Vs MR MANTU MANDAL (PROP)	9990316915	BKCHHABRACOO@YAHOO.CO.IN	04-10-2025
				REVIEW PETITION	RP/14/2025	12-11-2025	HARBHAJAN SINGH BAGGA Vs M/S SHIVKAPOOR ASSOCIATES AND ORS	9811106945	PROMI.SHARMA@GMAIL.COM	--
				EXECUTION PETITION	EXECUTION (COMM)/389/2025	02-12-2025	STATE BANK OF INDIA Vs Rahul	8800784740	shubhi1673@gmail.com	04-09-2025

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				EXECUTION PETITION	EXECUTION (COMM)/385/2025	28-11-2025	SKB CIVILTECH PROJECTS LIMITED VS INDIAN OIL CORPORATION LTD	RAJINDER KAUL	NA	NA	--
				COMMERCIAL SUIT	CS (COMM)/1034/2025	15-12-2025	STATE BANK OF INDIA Vs MR DEVENDER	Suchita Dixit	8896932838	AGnihotrisuchita@gmail.com	12-12-2025
				COMMERCIAL SUIT	CS (COMM)/1055/2025	18-12-2025	BANK OF BARODA Vs HARISH KUMAR	ERAM KHAN	9717099220	ERAMADV2000@GMAIL.COM	09-12-2025
33	MS. BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	NEERASA	SOUTH-EAST	Commercial Suit	CS (COMM.)/537/2026	03.07.2026	M/S RECAZ CHEMICALS (INDIA) PVT. LTD. VS. M/S RELIABLE FOAMS (P) LTD. AND OTHERS	DEEPAK GAUTAM	8178925937, 9999204626	advocatenks393@gmail.com	12.06.2026
				Commercial Suit	CS (COMM)/538/2026	03.07.2026	VIKAS GUPTA VS. M/S HOSTBOOKS LTD.	SHITANSHU	9871349116	advshitanshu92@gmail.com	05.06.2026
				Commercial Suit	CS(COMM.)/581/2026	10.07.2026	M/S SHISHA INFRA PROJECTS PVT. LTD. VS. M/S TATA PROJECTS LTD.	A.K. PATHAK	+91-9971931446	pathak26.adv@gmail.com	15.06.2026
				Commercial Suit	MISC DJ/836/2026	14.07.2026	GROG EVENTS & ENTERTAINMENT (P) LTD. VS. BOLLYBOOM INDIA PVT. LTD. AND ORS				NA
				Commercial Suit	CONTEMPT PETITION/08/2026	16.07.2026	SANDEEP SINGH VS. M/S NEW LAND VISASS THROUGH ITS CEO	JASPREET SINGH SOKHI	9810222212	infojaspreet89@gmail.com	NIL
				Commercial Suit	CS (COMM)/606/2026	16.07.2026	BHUSHAN DEALMARKS (P) LTD. VS. KRISHAN LAL	S WANI ASSOCIATES	88750618722	sswaniassociates@gmail.com	07.07.2026
				Commercial Suit	CS (COMM.)/627/2026	23.07.2026	RAHAT MEHMOOD & ORS. VS. IAAAN SCHOOL OF MASS COMMUNICATIONS AND ORS.	KARNAIL SINGH	9811163363 9999496017	karnailsinghlegal@yahoo.com	18.07.2026
				Commercial Suit	CS (COMM.)/629/2026	23.07.2026	M/S SKYLINE INFRASTRUCTURE PVT LTD Vs M/S SAATHI WORLD APP PVT. LTD.	NIKHIL MALHOTRA	9811343754	themalhotras7@gmail.com	17.07.2026
				Commercial Suit	CS (COMM.)/633/2026	24.07.2026	YES BANK LTD. VS. SUPER FOODS (INDIA)	ANANJAY SINGH	7455023130, 7030378800	asaplegalandadvocates@gmail.com	25.06.2026
				Commercial Suit	CS(COMM.)635/2026	25.07.2026	M/S PROFESSIONAL IMPEX (P) LTD. VS. M/S RANI ENTERPRISES	K.L. MISHRA	9811129475	kdmishraadv@gmail.com	11.06.2026

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				Commercial Suit	CS(COMM.)/638/2026	27.07.2026	M/S VOLGAM ENTERPRISES VS. M/S JAI SHRI SHYAM AND ORS.	MAMTA BARIK	9717960010	advocatemamtabarik@gmail.com	13.07.2026
				Commercial Suit	CS (COMM.)/639/2026	28.07.2026	ALUMOS EXTRUSION (P) LTS. VS. BRANLEY IMPEX (P) LTD.	ABHINAV GARG	8586035698	Advarg.abhinav@gmail.com	17.07.2026
				Commercial Suit	CS (COMM.)/583/2026	10.07.2026	THE FOUNDRY VISION MONGERS LTD. VS. BEJOY ARPUTHARAJ & ANR.	SHANTANU SAHAY	0120-4059300	shantanu@anandanand.com	10.07.2026
				Commercial Suit	CS (COMM.)/586/2026	10.07.2026	M/S WD-40 MANUFACTURING COMPANY VS. PRATEEK JAIN AND ANR.	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in	10.07.2026
				Commercial Suit	CS (COMM.)/589/2026	13.07.2026	M/S BALAJI MICROTECHNOLOGIES (P) LTD. VS. M/S K. P. ENTERPRISES	VASUDHA AERY	7973981758	advvasudhaery@outlook.com	13.07.2026
				Commercial Suit	CS (COMM.)/605/2026	16.07.2026	VIJAY PRATAP CHAUHAN VS. DHEERAJ AGARWAL & ORS.	RAKESH KUMAR	9910280608	rksharma54@gmail.com	NA
				U/S 9	OMP(1)COMM./127/2026	107.07.2026	HERO FINCORP LTD. VS. UMESH BENIWAL	SAMBHAV JAIN	9910076176	SAMBHAV@SDJANALAW.COM	NA
				U/S 9	OMP(1)COMM./129/2026	107.07.2026	HERO FINCORP LTD. VS. RATAN LAL MALI	SAMBHAV JAIN	9910076176	SAMBHAV@SDJANALAW.COM	NA
				U/S 9	OMP(1)COMM./128/2026	107.07.2026	HERO FINCORP LTD. VS. JITENDRA TIWARI	SAMBHAV JAIN	9910076176	SAMBHAV@SDJANALAW.COM	NA
				U/S 9	OMP(1)COMM./132/2026	108.07.2026	HERO FINCORP LTD. VS. NARAYAN SINGH	SAMBHAV JAIN	9910076176	SAMBHAV@SDJANALAW.COM	NA
34	SH. SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		CS(COMM)	CS (COMM)/531/2026	02-07-2026	T C INFOTECH PVT LTD Vs SKYEVO ONE STOP SHOP PVT LTD	SANJAY KUMAR MISHRA	9958299393	diligentlawyers@gmail.com	02.05.2026
				CS(COMM)	CS (COMM)/533/2026	03-07-2026	ULTRAVIOLET TECH PVT LTD Vs ORO SPORTS VILLAGE PVT LTD	Rohit Jain	9811074162	rohitjn2003@gmail.com	10.06.2026
				CS(COMM)	CS (COMM)/535/2026	03-07-2026	Rajesh Batra Vs Maab Bhagwati Commercial Realty NResort LLP	Pradeep Kataria	9717656653	kataria5449@gmail.com	11.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS(COMM)	CS (COMM)/548/2026	04-07-2026	SPJ Cargo Private Limited Vs ALM Industries Limited	Utkarsh Joshi	9013155901	utkarshjoshi255@gmail.com	22.04.2026
				CS(COMM)	CS (COMM)/549/2026	04-07-2026	AJAY DOGRA AND ORS Vs SUSHIL YADAV AND ANR	Joel Joel(P),	9873841456	joel@chambersofjoel.com	27.03.2026
				CS(COMM)	CS (COMM)/560/2026	06-07-2026	contrans cargo pvt ltd Vs AANCHAL SRIVASTAVA	Abhimanyu	9015668564	abhimanyu@asparter.in	15.05.2026
				CS(COMM)	CS (COMM)/574/2026	08-07-2026	KMI TECHNOLOGIES PVT LTD through AR KHALID KHUDASR Vs M/s Digital Video Point Through its Proprietor Javed Khan	DEEPAK TACHARYA	9810565959	goggimurthv@gmail.com	10.02.2026
				CS(COMM)	CS (COMM)/595/2026	14-07-2026	SPJ Cargo Private Limited Vs Corlim Marine Exports Private Limited	Utkarsh	9013155901	utkarshjoshi255@gmail.com	29.04.2026
				CS(COMM)	CS (COMM)/598/2026	14-07-2026	EDSTEAD MEDIA PRIVATE LIMITED Vs ELVIS ANTHONY	RIDHIMA SHARMA	7600675676	info@edstead.com	02.07.2026
				CS(COMM)	CS (COMM)/601/2026	15-07-2026	NIRIN VENTURES LLP Vs SATISH	Rajeev K. Sharma	9910463473	advocaterajeevsharma@gmail.com	26.05.2026
				CS(COMM)	CS (COMM)/607/2026	16-07-2026	CANARA BANK Vs DHARMENDRA KUMAR PROP MS MSD ENTERPRISES	Sanjeev Chopra	9711142200	chopra6791@gmail.com	25.06.2026
				CS(COMM)	CS (COMM)/609/2026	17-07-2026	MS ORTHO LIFE SYSTEM PVT LTD Vs ANJANI PANDEY	S K PAL	7703912283	advocateskpal15@gmail.com	06.07.2026
				CS(COMM)	CS (COMM)/646/2026	30-07-2026	CANARA BANK Vs NV AND SONS INDUSTRIES	SUNDRAM JOSHI	8448444842	admin@nivaaranlaw.com	13.05.2026
				CS(COMM)	CS (COMM)/649/2026	31-07-2026	Paramount Polytreat Chemicals Pvt Ltd Vs Shobha Devi	Manoj Kumar Bhagat(P),	9868726388	manojlegal12@gmail.com	24.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
35	MS. VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST			C.S.(COMM)	71/2026	15-07-2026	BANK BARODA ASMA Vs	Omumesh joshi	9910568669	advocateumesh2005@gmail.com
					C.S.(COMM)	72/2026	20-07-2026	SAKET SACHDEVA Vs AVADESH YADAV	devansh Vs aggarwal	9999856476	devansh.lawyer@gmail.com
					C.S.(COMM)	74/2026	24-07-2026	BSES YAMUNAPOWERTD Vs ANAND KUMAR	prashant kumar Vs sharma	9999420408	adv.pks.1985@gmail.com
					C.S.(COMM)	75/2026	24-07-2026	BSES YAMUNAPOWERTD Vs JANESHWAR	prashant kumar Vs sharma	9999420408	adv.pks.1985@gmail.com
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	302, New Court Building	CS(COMMERCI AL)	CS (COMM)/330/2026	04-07-2026	PUNJAB AND SINDH BANK Vs NIJAMUDDIN SIDDIQUE	BINAY KUMAR MISHRA			01.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/331/2026	06-07-2026	Punjab National Bank Vs Vineet Kaur Saggu and Ors	ADV.JYOTIGAUTAM			02.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/336/2026	08-07-2026	ASIF AHMED Vs BSES YAMUNA POWER LIMITED	Kuldeep Gola			04.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/337/2026	08-07-2026	PIONEER PETITIONER INDUSTRIES THROUGH ITS PARTNER MEENAKSHI BADOLA Vs	RITU GUPTA			07.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/338/2026	08-07-2026	Punjab National Bank Vs KLM Tents	ADV.JYOTIGAUTAM			07.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/345/2026	13-07-2026	RAJIV CHAUDHARY Vs SHIV KUMAR VASHISHTH	RAJ KUMAR MISHRA			06.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/346/2026	13-07-2026	MANAN ENTERPRISES Vs Shivam Udyog Pvt Ltd and Ors	MD. ZUNAID			09.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/348/2026	14-07-2026	Pawan Kumar Lakhota Vs Mayasheel Retail India Limited	GAURAV SHRMA			10.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/349/20 26	14-07-2026	Manoj Kumar Sharma Vs Dharam Pal Gupta Sons	GAURAV SHRMA			11.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/350/20 26	14-07-2026	M S Shree Radhika Traders Vs M S Superior Steel Trading Company	Nitish Chandra Tiwari			13.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/351/20 26	14-07-2026	Panch Rattan Fabrics Vs Pawan Garments	KRISHNA KUMAR			13.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/352/20 26	14-07-2026	Panch Rattan Fabrics Vs SK Enterprises	KRISHNA KUMAR			09.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/353/20 26	15-07-2026	CANARA BANK Vs SAHIL PROP MS HARIA KIRAN ENTERPRISES	SANJEEVCHOPR			10.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/354/20 26	15-07-2026	Sukhdeep Singh Vs Citi Mega Mart India Pvt Ltd	CHIRAG AGARWAL			06.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/358/20 26	17-07-2026	Mittal Fabrics Pvt. Ltd. Vs Manish Vijra	KAMAL GARG			14.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/363/20 26	20-07-2026	Arihant Pharmaceuticals Through its Proprietor Shri Pranav Kumar Jain Vs HK Pharma Through its Proprietor Mr Mashkoor Alam	CHANDER MOHAN			15.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/368/20 26	24-07-2026	ASHOK SUKHILJA PROP OF AK FABRICS Vs MR AMIT PROPRIETOR OF SHREE RADHEY ENTERPRISES	GAURAV MR KOCHAR			17.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/380/20 26	29-07-2026	BIOCON ELECTRIC PVT LTD Vs MANORAMAM ENTERPRISES	AMARENDRAKU MARDUBEY			18.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/381/20 26	29-07-2026	BIOCON ELECTRIC PVT LTD Vs SHREE SAIM TRADERS	AMARENDRAKU MARDUBEY			20.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/382/20 26	29-07-2026	BIOCON ELECTRIC PVT LTD Vs PRIYAM ELECTRICALS	AMARENDRAKU MARDUBEY			21.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/383/20 26	29-07-2026	Harey Krishna Cables Pvt Ltd Vs Omprakash Shankarlal Mundhada HUF	VARUN DIWAN			22.07.2026
			302, New Court Building	CS(COMMERCI AL)	CS (COMM)/385/20 26	31-07-2026	LAKHI RAM KASID RAM Through its Partner Mr Vishal Goyal Vs Narien Chem	MALVICA SATLJA			28.07.2026
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHADARA	ROOM NO 208	COMMERCIAL	CS (COMM)/325/20 26	02-07-2026	SH DHERAJ KUMAR Vs SH AKSHAY KUMAR	Sidhant Dhingra			18-12-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/327/2026	04-07-2026	State Bank of India Vs Krish Sharma	Krishna Kumar			08-12-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/328/2026	04-07-2026	Manoj Kumar Sharma Vs Amit Sagar	Gaurav Sharma			02-06-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/329/2026	04-07-2026	Pawan Kumar Lahotia Vs Sanvie Retail Pvt Ltd	Gaurav Sharma			02-06-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/332/2026	06-07-2026	ONEGO SOLUTIONS Vs SHRI RAMSWAROOP MULTI ENGINEERING SOLUTIONS PVT LTD	Mohd. Mohsin Raja			10-06-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/342/2026	09-07-2026	RAMADA JEANS Vs Ms UNIVOX EXPORTS PVT LTD	R. S. Goswami			19-03-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/355/2026	15-07-2026	NARENDER KUMAR Vs AMAN BHALLA	J. K. Gupta			13-07-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/359/2026	17-07-2026	ASHOK SUKHLJA PROPRIETOR OF AK FABRICS Vs MR BANNE CHAUDHARY PROPRIETOR OF BANNE FABRICS	Gaurav Kocchar			
			ROOM NO 208	COMMERCIAL	CS (COMM)/361/2026	18-07-2026	FUGROISS THROUGH ITS PARTNER MR KARTIK SHARMA Vs AJAY KAUL	Nitin Garg			11-06-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/373/2026	25-07-2026	INNOVISION LIMITED Vs Swiss Elmech Pvt Ltd	Varun Chug			
			ROOM NO 208	COMMERCIAL	CS (COMM)/375/2026	27-07-2026	MANJU LATA Vs RAJ KUMAR	Shiv Kumar Gautam			
			ROOM NO 208	COMMERCIAL	CS (COMM)/388/2026	31-07-2026	ICICI BANK LTD Vs MS SUJATARAM INFRACON PVT LTD	Deepak Kaushik			24-07-2026
41	SH. SANJAY SHARMA H, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCI AL)	CS(COMM) 321/2026	01.07.2026	BABULAL PUROHIT VS DEEPA RAM	KUSHAL AGGARWAL			02.06.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 322/2026	01.07.2026	PUNJAB NATIONAL BANK VS DALJEET KAUR	B K M ASSOCIATES			06.06.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 326/2026	02.07.2026	TCI EXPRESS LIMITED VS BHARAT GAMBHIR	PRERNA RAWAT			27.06.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 324/2026	02.07.2026	RINKU KAMBOJ VS M/S THE MESOMORPH ORS.	SANGEETA JALAN			10.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 334/2026	07.07.2026	NEXT GEN EXPORTER AND MANUFACTURERS VS MADURA CORPORATION	MAYANK SARASWAT			13.05.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 335/2026	07.07.2026	APOLLO PIPES LIMITED VS VIVEK DHINGRA	SHRIHAR TRIPATHI			06.07.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 339/2026	08.07.2026	M/S JAWAHAR EXPORTS VS BEST POLY CHEM LIMITED	SHUBHAM MAHAJAN			13.05.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 340/2026	09.07.2026	VIJAY KUMAR GOYAL VS M/S KAARICURRY	CM GROVER			04.07.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 341/2026	09.07.2026	MUKESH KUMAR GOYAL & ANR VS M/S KAARICURRY	CM GROVER			06.07.2026
			303, New Court Building	CS(COMMERCI AL)	CS(COMM) 356/2026	16.07.2026	PANCH RATTAN FABRICS VS NO MAX ENTERPRISES	KRISHNA KUMAR			02.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/323/2026	01-07-2026	MR SAMEER ARORA PROPRIETOR OF M/S JPS INDUSTRIES Vs M/S SMOOTH MOTORS THROUGH ITS PARTNERS	Nutshell Law Firm(P), 9354012505	nutshelllawfirm@gmail.com	46182
				COMMERCIAL	OMP (COMM)/14/2026	02-07-2026	MOHD ARBI Vs PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED	Yashi Jain(P), 8006396492	yashiepf@gmail.com	46008
				COMMERCIAL	CS (COMM)/333/2026	06-07-2026	SMT KIRTI BATRA AND ANRS Vs SH RAJAT ARORA	Mohd. Zaid 9811750070	zaid_u@rediffmail.com	45607
				COMMERCIAL	Ex - Award by Arb/52/2026	07-07-2026	KOTAK MAHINDRA PRIME LTD Vs NEHA KAUSHIK	MAYANK MAHAJAN(P), 9999631644	MAYANK_MAH JAN05@YAHOO. COM	46183
				COMMERCIAL	Ex - Award by Arb/55/2026	09-07-2026	Kotak Mahindra Prime Lid Vs SONIA RANI	MAYANK MAHAJAN(P), 9999631644	MAYANK_MAH JAN05@YAHOO. COM	46183
				COMMERCIAL	MISC DJ/708/2026	09-07-2026	LANDMARK CRAFTS LTD Vs GANRAJ AND ENTERPRISES ORS	STUTI WASON(P), 9811227766	info.lexjmd@gmail.com	46078
				COMMERCIAL	Ex - Award by Arb/56/2026	09-07-2026	Kotak Mahindra Prime Vs RAHUL MAHESHWARI	MAYANK MAHAJAN(P), 9999631644	MAYANK_MAH JAN05@YAHOO. COM	46183
				COMMERCIAL	CS (COMM)/343/2026	10-07-2026	SARAOGI SUPER SALES PVT LTD Vs LOOKS MENS AND GIRLS WEAR THROUGH SHIV KUMAR	VARUN BEDI(P), 8285672608	advocatevarunbedi@gmail.com	46209
				COMMERCIAL	CS (COMM)/344/2026	10-07-2026	RAJ KUMAR GUPTA Vs MOHAMMAD SHAMIM AHMED	SIDHANT DHINGRA AND ASSOCIATES(P), 9650677902	sidhantdhingra@advocatesidhantdhingra.com	46069
				COMMERCIAL	CS (COMM)/347/2026	13-07-2026	UNION BANK OF INDIA Vs REEMA GOEL	KAMALJIT SINGH RANOT(P), 9890410729	kamaljit singh ranot@gmail.com	46212
				COMMERCIAL	Ex - Award by Arb/58/2026	14-07-2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT SO PAPPU	Sagar Mishra(P), 7053284188	SAGARMISHRA2490@GMAIL.COM	46182
				COMMERCIAL	Ex - Award by Arb/57/2026	14-07-2026	KOTAK MAHINDRA PRIME LIMITED Vs AMAN SO SHIV NARAYAN	Sagar Mishra(P), 7053284188	SAGARMISHRA2490@GMAIL.COM	46182
				COMMERCIAL	Ex - Award by Arb/59/2026	14-07-2026	KOTAK MAHINDRA PRIME LTD Vs VISHAL R	Sagar Mishra(P), 7053284188	SAGARMISHRA2490@GMAIL.COM	46182
				COMMERCIAL	MISC DJ/732/2026	16-07-2026	SH RICH PAL SINGH Vs GURU TEGH BAHADUR HOSPITAL AND ANR	Deepak Bhardwaj(P), 9810662291	deepakbhardwaj_adv@yahoo.co.in	46178
				COMMERCIAL	CS (COMM)/360/2026	18-07-2026	SMT SUMAN LATA KALLIA Vs M/S NEXTUS VENTURES PRIVATE LIMITED AND ORS	Ajit Singh 9990525091	ajitsingh8881@gmail.com	46216

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL	CS (COMM)/362/2026	18-07-2026	BANK OF BARODA Vs PAWAN KHANNA AND ANR	Umesh Joshi(P), 9910568669	advumeshjoshi@gmail.com	46220
				COMMERCIAL	CS (COMM)/365/2026	21-07-2026	M/S THE GARDEN GALAXY Vs M/S EASY TRIP PLANNERS LIMITED (EASEMYTRIP)	SANJAY KUMAR PRAJAPATI(P), 9650197981	sanjaykumarprajapati000@gmail.com	46209
				COMMERCIAL	CS (COMM)/366/2026	22-07-2026	M/S WACHSTUM INDUSTRIES PVT LTD Vs SH DEEPAK BAJAJ	Narendra Bhandari 931362890	nbhandari2009@gmail.com	46219
				COMMERCIAL	CS (COMM)/367/2026	23-07-2026	MOHD ASHRAF Vs MRN P Singh SHAHRUKH	9910895954	npsinghaorsc@yahoo.com	46034
				COMMERCIAL	CS (COMM)/370/2026	24-07-2026	SHRI TAIIF AKHTER Vs SHRI MOHD JAVED ANSARI	Farahim Khan 9810869127	Farahimkhanadv@gmail.com	46225
				COMMERCIAL	CS (COMM)/371/2026	24-07-2026	SH SATISH CHAND JAIN Vs SH HARSIDAK SINGH	SIDHANT DHINGRA AND ASSOCIATES(P), 9650677902	sidhantdhingra@advocatesidhantdhingra.com	46212
				COMMERCIAL	CS (COMM)/374/2026	25-07-2026	M/S NIRAJ INTENSIVE AND ANESTHESIA CARE PVT LTD Vs M/S UKAR HEALTHCARE PVT LTD AND ORS	RAJESH KUMAR GUPTA(P), 9718555929	rajeshgupta.fiiit@gmail.com	46219
				COMMERCIAL	CS (COMM)/377/2026	27-07-2026	B L AGRO INDUSTRIES LIMITED Vs SATTVIKSHARMA(P), WELLNESS PRIVATE LIMITED	RAJESH SHARMA(P), 9312400662	thecaltrade@gmail.com	46226
				COMMERCIAL	CS (COMM)/379/2026	28-07-2026	ASHOK SHUKHLJAG PROPRIETOR OF M/S AK FABRICS Vs KHULLAR APPARELS PVT LTD THROUGH ITS DIRECTOR HEMANT KHULLAR	GAURAV KOCHHAR(P), 9810940055	NA	46219
				COMMERCIAL	Ex - Award by Arb/66/2026	30-07-2026	SWAGATAMA ENTERPRISES Vs NATIONAL HANDLOOM DEVELOPMENT CORPORATION LIMITED	RAJAN MALHOTRA(P), 9990666940	ADV.RAJANMALHOTRA@GMAIL.COM	46114
				COMMERCIAL	Ex - Award by Arb/70/2026	30-07-2026	SAMMAAN CAPITAL LIMITED (EARLIER INDIABULLS HOUSING FINANCE LIMITED) Vs RAJINDER AND ORS	ALOK KUMAR(P), 9911000126	ALOK.ADV2001@GMail.COM	46220
				COMMERCIAL	Ex - Award by Arb/71/2026	30-07-2026	SKK AYURVEDA Medical Superintendent Vs THE DIRECTOR GENERAL Directorate General of Health Services (Govt of NCT of Delhi) AND ORS	Vishwendra Verma(P), 9871704611	verma.vishwendra@yahoo.co.in	46091
				COMMERCIAL	CS (COMM)/389/2026	31-07-2026	SMT POONAM RAJOURIA Vs RAVINDER NATH	Anuj Gupta(P), 9999936866	aga.justice@gmail.com	46231
				COMMERCIAL	CS (COMM)/386/2026	31-07-2026	M/S GOYAL TEXTILES Vs MR PARMOD KUMAR	SUNIL SINGH(P), 9654224557	advsunilsinghp@gmail.com	46211
				COMMERCIAL	CS (COMM)/387/2026	31-07-2026	M/S AVS FABRICS PVT LTD Vs SH HARSIDAK SINGH	SIDHANT DHINGRA AND ASSOCIATES(P), 9650677902	sidhantdhingra@advocatesidhantdhingra.com	46212

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				COMMERCIAL	Execution (Comm)/128/2026	16-07-2026	M/S BO-BEE HOSIERY PVT LTD Vs M/S SHRI KHATU SHYAM MEGA MART LLP	Sonu Vivek(P),	9971146714	advocatehimanshu27@gmail.com	46042
				COMMERCIAL	MISC DJ/686/2026	04-07-2026	Punjab And Sindh Bank Vs Babita and Ors	AYUSH TYAGI(P),	9555526556	officekslaw@gmail.com	46207
				COMMERCIAL	OMP MISC (COMM)/2/2026	02-07-2026	VIJAY ARORA AND ORS Vs MAHANAGAR TELEPHONE NIGAM LIMITED (MTNL)	Astha Gupta(P),	991082777	clo@chopralawoffice@gmail.com	46197
43	SH. DEVENDER KUMAR DISTRICT JUDGE COMMERCIAL COURT	NORTH-WEST	NIL								
44	SH. VINOD YADAV DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR DISTRICT JUDGE COMMERCIAL COURT	NORTH	NIL								
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL								
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS (COMM)/410/2026	01-07-2026	MOGLI LABS INDIA PRIVATE LIMITED Vs CRESCENT PPG LINING PRIVATE LIMITED	Harsh Vardhan(P),	94671-94651	Infora),zlc.co.in	09.06.2026
			603	Commercial Suit	CS (COMM)/415/2026	02-07-2026	Puma Se Vs Ramakant Sharma	Gautam Bhasin(P),	9999306881/999093893	eludication.legal@outlook.com	22.09.2025
			603	Commercial Suit	CS (COMM)/416/2026	02-07-2026	UNION BANK OF INDIA Vs MRS SANTOSH KUMARI	Arun Kumar Shukla(P),	8586863313,	arunkumarshuklaT@gmail.com	10.06.2026
			603	Commercial Suit	CS (COMM)/417/2026	02-07-2026	Punjab National Bank Vs HARPREET SINGH	Raghav Sharma(P),	9717610124	VSRADVISORS@GMAIL.COM	09.06.2026
			603	Commercial Suit	CS (COMM)/418/2026	02-07-2026	SMT MALTI DEVI PROPRIETOR OF HIGHWAY LAB EQUIPMENTS Vs OM SWASTIK TESTING LABORATORY PVT LTD	Jogendra Kumar(P),	9582267585	adv.ik70l@gmail.com	09.06.2026
			603	Commercial Suit	CS (COMM)/421/2026	04-07-2026	MOHIT GUPTA Vs NEW HAIR PALACE PRIVATE LIMITED	Ravi Swami(P),	9999666665	raviswami191@yahoo.com	17.11.2025
			603	Commercial Suit	CS (COMM)/423/2026	06-07-2026	RAM AVTAR Vs ARUN KUMAR		9211416851	satjuris@gmail.com	06-04-2026
			603	Commercial Suit	CS (COMM)/433/2026	08-07-2026	NAINA RUHAIL Vs SANYAM META PLATFORMS, INC AND ORS	SANYAM KHETARPAL(P),	9873674225	sanyam@khetarpal.co.in	06.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			603	Commercial Suit	CS (COMM)/437/2026	09-07-2026	CANARA BANK Vs RIYAN FASHION PROP RAJIVRAI KUMAR	NIHARIKA RAI(P),	9811884579	adv.niharikarailo9@gmail.com	07.07.2026
			603	Commercial Suit	CS (COMM)/444/2026	15-07-2026	Puma Se Vs Ashok Kumar	Gautam Bhasin(P),	9999306881/999093893	eludication.legal@outlook.com	22.09.2025
			603	Commercial Suit	CS (COMM)/445/2026	15-07-2026	S S ENTERPRISES Vs MS VONKEN BRANDTECH PVT LTD	Vikas Sharma(P),	9811205567	sharmavikas407@gmail.com	24.12.2025
			603	Commercial Suit	CS (COMM)/447/2026	17-07-2026	THOMAS GLOBAL LOGISTICS PVT LTD Vs ULR FREIGHT SERVICES	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	23.07.2026
			603	Commercial Suit	CS (COMM)/452/2026	20-07-2026	Puma Se Vs Ashok Kumar	Gautam Bhasin(P),	9999306881/999093893	eludication.legal@outlook.com	17.07.2026
			603	Commercial Suit	CS (COMM)/453/2026	20-07-2026	NIRMAL DEVI Vs AMBEY FERROUS PVT LTD	Shubham Singhal(P),	8279850249	vshadvocates@gmail.com	16.07.2026
			603	Commercial Suit	CS (COMM)/454/2026	20-07-2026	SEEMA AGGARWAL Vs EARTH WIRES PVT LTD	Shubham Singhal(P),	8279850249	vshadvocates@gmail.com	16.07.2026
			603	Commercial Suit	CS (COMM)/456/2026	21-07-2026	PUNJAB AND SIND BANK Vs BLISS GIFTS AND ACCESSORIES	Geetanjali Tiwari(P),	8285103528	contact@randglawchambers.com	17.07.2026
			603	Commercial Suit	CS (COMM)/467/2026	23-07-2026	Bank of Baroda Vs Ashok Kumar Kushwaha	Akshay Raj(P),	9650501903	advhunnisharma.28@gmail.com	23.03.2026
			603	Commercial Suit	CS (COMM)/466/2026	23-07-2026	STATE BANK OF INDIA Vs VISHWAS CHAND	CHITRA MALHOTRA(P),	9301232373	advjkmishra@outlook.com	13.07.2026
			603	Commercial Suit	CS (COMM)/470/2026	24-07-2026	CANARA BANK Vs mahesh RAJIV BHALLA PROP MS RB ENTERPRISES	sharma(P),	9212888057	chitramalhotrasobti@gmail.com	29.04.2026
			603	Commercial Suit	CS (COMM)/475/2026	25-07-2026	Shri Rajinder Kumar Vs Ms. Richa Rani	sumit virmani(P),	9810493325	advmcsharma2010@gmail.com	30.06.2026
			603	Commercial Suit	CS (COMM)/476/2026	27-07-2026	Canara Bank Vs Monu Kumar	Vikash Kumar(P),	9873245548	virmanilawco@gmail.com	17.07.2026
			603	Commercial Suit	CS (COMM)/479/2026	28-07-2026	SPACE INDUS GLOBAL PRIVATE LIMITED Vs LIFEWALL GREENTECH PRIVATE LIMITED AND OTHERS	HIMANSHU PAL(P),	9999880149	adv.vikaskumar802@gmail.com	30.03.2026
			603	Commercial Suit	CS (COMM)/480/2026	28-07-2026	INFLUIR MEDIA PVT LTD Vs INFLUENZONE TECHNOLOGY PVT LTD	SUNDRAM JOSHI(P),	9910600436	advocatehimanshupal@gmail.com	13.05.2026

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			603	Commercial Suit	CS (COMM)/483/2026	29-07-2026	CANARA BANK Vs M/S R S TRADING COMPANY	SUNDRAM JOSHI(P),	8448444842	admin@nirvaanlaw.com	24.07.2026
			603	Commercial Suit	CS (COMM)/484/2026	29-07-2026	CANARA BANK Vs ZEST ENTERPRISE	Gautam Bhasin(P),	9811884579	adv.niharikarailio9@gmail.com	24.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
48	SH. BALWANT RAJ BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (COMM)/2578/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Sabir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2579/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Vijay Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2580/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Raj Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2581/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Mithlesh Mishra	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2582/2026	02-07-2026	Kotak Mahindra Bank Limited Vs Subham Vikal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2584/2026	02-07-2026	Ms Suryoday Small Finance Bank Limited Vs S P Traders	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2586/2026	02-07-2026	Ms Suryoday Small Finance Bank Limited Vs Vineet Tiwari	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2587/2026	02-07-2026	Kotak Mahindra Bank Ltd Vs Virender Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2588/2026	02-07-2026	Suryoday Small Finance Bank Limited Vs Tanaji Shivaji Madne	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/25/2026	02-07-2026	MS SANDHYA FINANCE LTD Vs NARESH KUMAR	Dr. Anand Duggal	7042421170	anandlegal1421@gmail.com	NA
			613	Commercial Suit	CS (COMM)/419/2026	02-07-2026	Puma se Vs Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	46202
			613	Commercial Suit	Execution (Comm)/227/2026	02-07-2026	ANJU SHARMA Vs NITIN GUPTA	Suresh Chand Singh(P),	9810061558	scsinghal@rediffmail.com	NA
			613	Commercial Suit	OMP (COMM)/2594/2026	03-07-2026	Suryoday Small Finance Bank Limited Vs Prashanth Kumar C R	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2595/2026	03-07-2026	Kotak Mahindra Bank Limited Vs Krishan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2599/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK YADAV 2092	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/2600/2026 (1)	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs QAISER ABBAS 0800	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2601/2026 (1)	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARENDER KUMAR SINGH 3146	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2602/2026 (1)	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DINESH KUMAR 0581	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2597/2026 (1)	04-07-2026	Kotak Mahindra Bank Limited Vs Jai Bhagwan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/425/2026 (1)	06-07-2026	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludicatoinallegal@outlook.com	46206
			613	Commercial Suit	CS (COMM)/429/2026 (1)	07-07-2026	BANK OF BARODA Vs Dr Dinesh Sharma	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	46182
			613	Commercial Suit	OMP (COMM)/2617/2026 (1)	07-07-2026	Kotak Mahindra Bank Limited Vs Gulpham	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2632/2026 (1)	09-07-2026	Kotak Mahindra Bank Ltd Vs Mahadev Transport	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/432/2026 (1)	08-07-2026	Sterling Steeltech Vs BKBS Karma Industries	SANJAY YADAV	8860851165	sanjay.yadav.law11@gmail.com	46183
			613	Commercial Suit	OMP (COMM)/2647/2026 (1)	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATNAM SINGH 6374	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2648/2026 (1)	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOGINDRA SINGH 7024	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2649/2026 (1)	11-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ZAKRA M 0473	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/51/2026	09-07-2026	AXIS BANK LTD Vs SANJAY KUMAR	VIMAL KHURANA(P),	---	no email	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/52/2026	09-07-2026	AXIS BANK Ltd Vs HARISH KUMAR	VIMAL KHURANA(P),	---	no email	NA
			613	Commercial Suit	OMP (COMM)/2669/2026 (1)	14-07-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Jane Alam	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	CS (COMM)/442/2026	11-07-2026	UCH LOGISTICS LTD Vs UNITED ART LOGISTICS INDIA PVT LTD	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	45993
			613	Commercial Suit	OMP (COMM)/2670/2026	14-07-2026	M/s Kotak Mahindra Bank Ltd Vs Sitaram Transport Co	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2668/2026	14-07-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Shree Shyam Transportservice	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2686/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RISHABH SOOD 4278	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2687/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRATHAM KHATRI 3758	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2688/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KALU BANJARA 0998	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2689/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJIT SINGH 7302	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2690/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITU SAINI 2076	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2691/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AVANTIKA BHARTI 1394	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2692/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARDEEP PRAJAPATI 0606	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2693/2026	15-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHIJITH AS 2064	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/449/2026	17-07-2026	MS MATRIX INTERTECH PVT LTD Vs MS INTOUCH QUALITY PVT LTD	Sushant Tripathi(P),	8447435082	no email	45779
			613	Commercial Suit	ExCOMM Award by Arb Comm/53/2026	14-07-2026	M/s Kotak Mahindra Prime Ltd Vs ROHIT SINGH	AMBIKA MEHRA(P),	9811193449	conceptgalllp@yahoo.in	NA
			613	Commercial Suit	OMP (COMM)/2713/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD ZUBER USMANI 8072	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2714/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MADAN LAL JANGID 1278	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/2715/2026 (1)	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANKIT MALIK 9162	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2716/2026 (1)	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHISHEK SINGH 1420	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2717/2026 (1)	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHUPINDER SINGH 4571	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2718/2026 (1)	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MONIKA KHATANA 3424	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/252/2026	16-07-2026	RAGHUBINDER GREWAL Vs Prabh Dayal Educational Trust	PRAMOD KUMAR AGARWAL(P),	9868920473	pkagg.adv@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2708/2026 (1)	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Kamal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2709/2026 (1)	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Choudhary Jubair	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2704/2026 (1)	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Chander Bhan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2702/2026 (1)	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Avdhesh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2700/2026 (1)	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Mukesh Kumar Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2735/2026 (1)	20-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs BEST HAWK INFOSYSTEMS PRIVATE LIMITED 1476	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2736/2026 (1)	20-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Snehit Bansal 1312	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2737/2026 (1)	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHD IMRAN 4969	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2738/2026 (1)	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NIRBHAY B 5399	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2739/2026 (1)	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEEPAK KUMAR 3396	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/2719/2026	18-07-2026	M/s Kotak Mahindra Bank Ltd Vs Bhupendra	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2740/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANDIP SINGH 4329	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2741/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHAND R 7006	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2742/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNEEL KUMAR DUBEY 6004	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2743/2026	20-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURPREET KAUR 9094	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/28/2026	20-07-2026	H And H Mechtech Pvt Ltd Vs MS OMEGA TELEVENTURE PVT LTD	Yogita(P),	9871777815	ansh@refin.co.in	NA
			613	Commercial Suit	CS (COMM)/459/2026	22-07-2026	Bank of Baroda Vs Anurag Bhat	Akshay Raj(P),	9650501903	advhunnysharma28@gmail.com	46104
			613	Commercial Suit	ExCOMM Award by Arb Comm/55/2026	24-07-2026	Kotak Mahindra Bank Limited Vs CHANDAN K PRASAD	Arvind Gupta(P),	9811317311	advocatearvindgupta@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2747/2026	21-07-2026	Kotak Mahindra Bank Ltd Vs Atul Yadav	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2785/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SALMAN KHAN 1151	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2786/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAHUL SINGH 1239	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/463/2026	23-07-2026	Punjab National Bank Vs RAJESH MOHAN	Saurav Bhasin(P),	9899331166	saoravbhasin10@gmail.com	46224
			613	Commercial Suit	CS (COMM)/464/2026	23-07-2026	Punjab National Bank Vs DOLI DEVI	Saurav Bhasin(P),	9899331166	saoravbhasin10@gmail.com	46224
			613	Commercial Suit	CS (COMM)/465/2026	23-07-2026	Punjab National Bank Vs SAHIL WASAN	Saurav Bhasin(P),	9899331166	saoravbhasin10@gmail.com	46224
			613	Commercial Suit	OMP (COMM)/2787/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANITA SINGH 1331	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/2788/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUBHASH KUMAR 7702	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2789/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURINDER SINGH 5248	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2790/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNDER N 6691	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2763/2026 (1)	23-07-2026	Rajiv Solanki Vs Anu Manglani aka Anu Miglani	Nand Kishore Aggarwal(P),	9818342898	chambersoknagg arwal@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2791/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRACHI VERMA 5569	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2792/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUDESH KUMAR 2691	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2793/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NAGJI RAM 6100	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2794/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHUL KHATRI 3488	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2795/2026 (1)	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARMILA P 0075	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2802/2026 (1)	25-07-2026	Suryoday Small Finance Bank Limited Vs Hemavathi Crane Service	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2803/2026 (1)	25-07-2026	Kotak Mahindra Bank Ltd Vs Dalbir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2804/2026 (1)	25-07-2026	Kotak Mahindra Bank Ltd Vs Netrapal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2805/2026 (1)	25-07-2026	Kotak Mahindra Bank Ltd Vs Shatrughan Singh Bundela	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2806/2026 (1)	25-07-2026	Kotak Mahindra Bank Ltd Vs Prahalad	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2807/2026 (1)	25-07-2026	Kotak Mahindra Bank Ltd Vs Shivdeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (COMM)/2808/2026	(1)25-07-2026	Kotak Mahindra Bank Ltd Vs Manvendra Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2809/2026	(1)25-07-2026	Kotak Mahindra Bank Ltd Vs Sulinder Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2810/2026	(1)25-07-2026	Kotak Mahindra Bank Ltd Vs Amar Public School Educational Samiti	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2821/2026	(1)27-07-2026	Kotak Mahindra Bank Ltd Vs Jasvant Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2822/2026	(1)27-07-2026	Kotak Mahindra Bank Ltd Vs Harsh Vardhan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2823/2026	(1)27-07-2026	Suryoday Small Finance bank Limited Vs Virender Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2824/2026	(1)27-07-2026	Suryoday Small Finance bank Limited Vs Virender Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2825/2026	(1)27-07-2026	Suryoday Small Finance bank Limited Vs Virender Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/481/2026	29-07-2026	CANARA BANK Vs MS VEENIT KITCHEN	SUNDRAM JOSHI(P),	8448444842	no email	46227
			613	Commercial Suit	CS (COMM)/478/2026	27-07-2026	MS PESTEA LIMITED Vs ALCAX SOLUTIONS LIMITED	siddharth jain	917709690578	siddharthjainlegal@gmail.com	45999
			613	Commercial Suit	OMP (COMM)/2845/2026	(1)29-07-2026	Kotak Mahindra Bank Ltd Vs Sanjiv Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2846/2026	(1)29-07-2026	Kotak Mahindra Bank Ltd Vs Dharmendr Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2847/2026	(1)29-07-2026	Kotak Mahindra Bank Ltd Vs Pinki Devi	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2848/2026	(1)29-07-2026	Kotak Mahindra Bank Ltd Vs Omkar Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2849/2026	(1)29-07-2026	Kotak Mahindra Bank Ltd Vs Mahender	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			613	Commercial Suit	OMP (COMM)/2850/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Imran	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2851/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Gaurav	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2852/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Chandrabhan Ramsingh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2853/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Indrajeet Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2854/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Satyendra Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2855/2026	29-07-2026	Kotak Mahindra Bank Ltd Vs Arimardan Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	CS (COMM)/482/2026	29-07-2026	Canara Bank Vs M/S SANCHIT ENTERPRISES	SUNDRAM JOSHI(P),	8448444842	no email	46227
			613	Commercial Suit	ExCOMM Award by Arb Comm/54/2026	24-07-2026	Kotak Mahindra Bank Limited Vs DEPAK KESARI	Arvind Gupta(P),	9811317311	advocatearvindgupta@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/265/2026	24-07-2026	KARATE INDIA ORGANISATION Vs CHADHA(P),	ANMOL CHADHA(P),	9953040018	lawcmchamber2@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/259/2026	21-07-2026	STATE BANK OF INDIA Vs ABDULLAH HAMIDI	JITENDRA KUMAR MISHRA	9310232373	advjkmishra@outlook.com	NA
			613	Commercial Suit	OMP (COMM)/2706/2026	17-07-2026	M/s Kotak Mahindra Bank Ltd Vs Ajay	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	MISC DJJ/642/2026	15-07-2026	STATE BANK OF INDIA Vs SHASHANK	ADAITA KUMAR ROUT(P),	9999132159	akrootadvocate@gmail.com	NA
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	EXECUTION	Execution (Comm.)/220/2026	01-07-2026	BALAJI PLYWOOD VS MS. SHARDA WINNER AWARDS AND TROPIES	MS. SHARDA GARG	9899355811	ADV.SHARDARG@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/221/2026	01-07-2026	VISWAKARMA KUMAR VS JRS INFRA	MR. G.S. GANGWAR	9717211123	INFO@JURISVISTA.IN	NA
			614	COMMERCIAL SUIT	CS (COMM)/406/2026	01-07-2026	THE SUPREME INDUSTRIES VS RAVI KUMAR GUPTA	MR. GAUTAM BHASIN	9999306881	LEGAL@OUTLOOK.COM	06.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E. OF	
			614	COMMERCIAL SUIT	CS (COMM)/407/2026	01-07-2026	UNION BANK OF INDIA VS STAR X RAY PATH LAB	MR. DHANANJAY KUMAR	9711343590	ADVOCATESHYA MJHA@GMAIL.COM	30.05.2026	
			614	COMMERCIAL SUIT	CS (COMM)/408/2026	01-07-2026	UNION BANK OF INDIA VS MEENAKSHI	MR. DHANANJAY KUMAR	9711343590	ADVOCATESHYA MJHA@GMAIL.COM	30.05.2026	
			614	COMMERCIAL SUIT	CS (COMM)/409/2026	01-07-2026	UNION BANK OF INDIA VS MOHIT CHUGH	MR. DHANANJAY KUMAR	9711343590	ADVOCATESHYA MJHA@GMAIL.COM	30.05.2026	
			614	COMMERCIAL SUIT	CS (COMM)/411/2026	01-07-2026	STATE BANK OF INDIA VS SWAPAN KUMAR DAS	MR. VAIBHAV YADAV	9971336611	VAIBHAV.YADAV@HOTMAIL.COM	09.06.2026	
			614	COMMERCIAL SUIT	CS (COMM)/412/2026	01-07-2026	INDIAN OVERSEAS BANK VS ANJALI KALHAN	MR. VINAY KUMAR	9811134771	KUMARVINAY.65@GMAIL.COM	09.06.2026	
			614	EXECUTION	Execution (Comm.)/223/2026	02-07-2026	M/S CASCADE ELECTRO WORLD	MR. HIMANSHU KAUSHIK	9811833026	H.KAUSHIK2009@GMAIL.COM	NA	
			614	EXECUTION	Execution (Comm.)/224/2026	02-07-2026	DELHI DEVELOPMENT AUTHORITY VS SUDHAKAR TIWARI	MR. NISHITHA CHHAWLA	9999661422	NISHTHACHAWLA.198@GMAIL.COM	NA	
			614	EXECUTION	Execution (Comm.)/225/2026	02-07-2026	MABEL APPAREL VS DATUM CONSUMER DURABLE	MR. BRAHM PRAKASH SHARMA	9811894486	ADVOCATE.BRAHM@GMAIL.COM	NA	
			614	COMMERCIAL SUIT	CS (COMM)/414/2026	02-07-2026	XXXXX VS YYYYY	MR. GAUTAM BHASIN	9999306881	LEGAL@OUTLOOK.COM	11.06.2026	
			614	ARBITRATION	OMP (COMM.)/2583/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS JITENDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM.)/2585/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS RAVI SHANKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM.)/2589/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS SUNIL R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM.)/2590/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS THUAMPUIA L	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM.)/2591/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS CHUDASMA DHARMENDRASINH R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA	
			614	ARBITRATION	OMP (COMM.)/2592/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS AMIT KUMAR PATEL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (COMM.)/2593/2026	02-07-2026	TOYOTA FINANCIAL SERVICES VS DHARAMBIR CHOPRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/424/2026	06-07-2026	ZAKIR HUSSAIN GAGAN DHANKER VS	MR. YASH PRAKASH	9953858877	CHAMBERSOFYASH.PRAKASH@GMAIL.COM	30.06.2026
			614	COMMERCIAL SUIT	CS (COMM.)/426/2026	06-07-2026	MANISH POPLI SHIVAY LOGISTICS AND TRADERS VS	MR. SANJAY JAIN	8860635799	COMMUNICATIONS@LEXCORP.ORG.IN	29.06.2026
			614	ARBITRATION	OMP (COMM.)/2607/2026	06-07-2026	KOTAK MAHINDRA BANK VS DEEPAK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2608/2026	06-07-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SUNIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2609/2026	06-07-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS ASRAF TRADERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2610/2026	06-07-2026	SURYODAY FINANCE LIMITED VS RAJBIR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2611/2026	06-07-2026	KOTAK MAHINDRA BANK LIMITED VS YOGESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2612/2026	06-07-2026	KOTAK MAHINDRA BANK VS SANJEET KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2613/2026	06-07-2026	KOTAK MAHINDRA BANK VS ABDUL HAQ	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2614/2026	06-07-2026	KOTAK MAHINDRA BANK VS PANKAJ RAJPUT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2615/2026	06-07-2026	KOTAK MAHINDRA BANK VS NARESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2616/2026	06-07-2026	KOTAK MAHINDRA BANK VS. RAKHA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/427/2026	07-07-2026	MATRIX POLYTECH VS DELTON CABLES	MR. RAJIV RAHEJA	981182600	RRAJIVE@GMAIL.COM	12.06.2026
			614	COMMERCIAL SUIT	CS (COMM.)/430/2026	07-07-2026	CHANDAN YADAV ALGO INFRATECH SYATEMS LLP VS	MR. VAIBHAV SINHA	9810472854	SINHAVAIBHAV@REDIFFMAIL.COM	12.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			614	EXECUTION	Execution (Comm.)/235/2026	08-07-2026	T 1 CREDIT LIMITED VS SHRI SHYAM MOTORS	MR. ASHOK KUMAR SINGH	8287291544	ADVOCATEASHOKKSINGH@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/236/2026	08-07-2026	CIRCLE RETAIL VS CITY MEGA MART	MS. ANJU SINGH	9873768392	ANJUSINGH3833@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/431/2026	08-07-2026	PUNJAB NATIONAL BANK VS GAURAV KUMAR	MR. SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	07-07-2026
			614	COMMERCIAL SUIT	CS (COMM.)/434/2026	08-07-2026	NIRAJ KUMAR VS NYSAA RETAIL VENTURE	MR. ASHWIN KUMAR	9873579804	ILS.AWNISH@GMAIL.COM	22.05.2026
			614	COMMERCIAL SUIT	CS (COMM.)/436/2026	08-07-2026	CANARA BANK RAAJPAL KARHANA VS MS. CHITRA MALHOTRA	MS. CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	29.04.2026
			614	EXECUTION	Ex.COMM Award by Arb. Comm./49/2026	09-07-2026	KOTAK MAHINDRA PRIME VS PRATAP KUMAR BEURA	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDI@TELEGAL@GMAIL.COM	NA
			614	EXECUTION	Ex.COMM Award by Arb. Comm./50/2026	09-07-2026	KOTAK MAHINDRA PRIME VS RAJAT SINGH	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDI@TELEGAL@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/238/2026	09-07-2026	KOTAK MAHINDRA PRIME VS JASPINDER SINGH SAMBY	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDI@TELEGAL@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/239/2026	09-07-2026	KOTAK MAHINDRA PRIME VS ROHIT SHOKHANDA	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDI@TELEGAL@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/240/2026	09-07-2026	KOTAK MAHINDRA PRIME VS JAIKUMAR PRAKASH	MR. KUSHAL KUMAR	7009793548	RISHABH.EDUDI@TELEGAL@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/439/2026	09-07-2026	PROFESSIONAL IMPEX VS MAVEN SHIPPERS INDIA	MR. K.L.MISHRA	9811129475	KLMISHRAADVO@GMAIL.COM	11.06.2026
			614	COMMERCIAL SUIT	CS (COMM.)/440/2026	09-07-2026	VINOD TIWARI VS GLITZ LOUNGE AND BAR LLP	MR. R.K. MISHRA	9891539006	SANDWITH2@GMAIL.COM	09.06.2026
			614	MICELLANEOUS	MISC ADJ/611/2026	09-07-2026	DELIUS PHARMACEUTICALS VS SARA EXPORTS	MR. DHARMENDER BHAN	9971796299	ADVDHARMENDERBHAN@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2638/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS PARAMJIT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOKK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2639/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS DILSHAD S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOKK1@GMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (COMM.)/2640/2026	(10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SURESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2641/2026	(10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS RAMESH SONI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2642/2026	(10-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SEEMA KUMARI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2650/2026	(13-07-2026	KOTAK MAHINDRA BANK VS SUPER SPEED CARGO MOVERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2651/2026	(13-07-2026	KOTAK MAHINDRA BANK VS SHRI RAM ROADLINES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2656/2026	(13-07-2026	KOTAK MAHINDRA BANK VS VINOD SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2657/2026	(13-07-2026	KOTAK MAHINDRA BANK VS RAJEEV SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2658/2026	(13-07-2026	KOTAK MAHINDRA BANK VS SANJAY YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2659/2026	(13-07-2026	KOTAK MAHINDRA BANK VS RITIKA MILK TANKER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2660/2026	(13-07-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS ANKIT CHAUHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2661/2026	(13-07-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SALEEM B	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2662/2026	(13-07-2026	KOTAK MAHINDRA BANK VS ANIL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2663/2026	(13-07-2026	KOTAK MAHINDRA BANK VS SHARIF	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2664/2026	(13-07-2026	KOTAK MAHINDRA BANK VS SURENDER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2665/2026	(13-07-2026	KOTAK MAHINDRA BANK VS UNIQUE CRANE SERVICES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E. OF
			614	ARBITRATION	OMP (COMM.)/2666/2026	14-07-2026	KOTAK MAHINDRA BANK VS RAJAT	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2667/2026	14-07-2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY VS SALEEM B	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/251/2026	16-07-2026	JINDAL CONCRETE UDYOG VS AROCHAN PROJECT	MR. SANJEEV	9868738523	SANJEEV.KUMAR@KNOWLEDGE.IN	NA
			614	ARBITRATION	OMP (COMM.)/2694/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS RAHUL GOSWAMI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2695/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS DOMNIKA J	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2696/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS VIKAS A	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2697/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS IRSHAD D	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2698/2026	16-07-2026	TOYOTA FINANCIAL SERVICES VS DHARMENDRA KUMAR MEENA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/450/2026	18-07-2026	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999093893	LEGAL@OUTLOOK.COM	16.07.2026
			614	ARBITRATION	OMP (COMM.)/2723/2026	20-07-2026	KOTAK MAHINDRA BANK VS AMITA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2724/2026	20-07-2026	KOTAK MAHINDRA BANK VS RITESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2727/2026	20-07-2026	KOTAK MAHINDRA BANK VS PREM SANKAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2731/2026	20-07-2026	KOTAK MAHINDRA BANK VS DINESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2734/2026	20-07-2026	KOTAK MAHINDRA BANK VS ASHOK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2744/2026	20-07-2026	KOTAK MAHINDRA BANK VS MOHIT KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E. OF
			614	ARBITRATION	OMP (COMM.)/2745/2026	(1)20-07-2026	KOTAK MAHINDRA BANK VS PARVEJ KHANSHANKAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2746/2026	(1)20-07-2026	KOTAK MAHINDRA BANK VS SHREESHYAM TRANSPORT SERVICE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/260/2026	21-07-2026	STATE BANK OF INDIA VS MAHAK SINGH	MR. JITENDER KUMAR MISHRA	9310232373	ADVKMISHRA@OUTLOOK.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/457/2026	21-07-2026	STATE BANK OF INDIA VS JUBER	MR. JITENDER KUMAR MISHRA	9310232373	ADVKMISHRA@OUTLOOK.COM	18.07.2026
			614	COMMERCIAL SUIT	CS (COMM.)/458/2026	22-07-2026	STATE BANK OF INDIA VS PRAMOD KUMAR SINGH	MR. JITENDER KUMAR MISHRA	9310232373	ADVKMISHRA@OUTLOOK.COM	18.07.2026
			614	COMMERCIAL SUIT	CS (COMM.)/460/2026	22-07-2026	RAJAT SETHI VS SIDDHARTH KATHURIA	MR. HIMANSHU AHUJA	9654546559	ADVOCATE.HIMANSHU23@GMAIL.COM	18.07.2026
			614	ARBITRATION	OMP (COMM.)/2764/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS AKASH GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2765/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SHAHBAN S	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2766/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS PARMINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2767/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS PRITAM SANDHU	MR. RAHUL BHARDWAJ SINGH	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2768/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS MUHAMMAD SABIR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2769/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SAVALA R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2770/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS RAVI JARWAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2771/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS ABDUL GAFFAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2772/2026	(1)23-07-2026	TOYOTA FINANCIAL SERVICES INDIA VS SAIF PATHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/2773/2026	(123-07-2026	BMW INDIA FINANCIAL SERVICES VS B SALEEM MALIK	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2774/2026	(123-07-2026	BMW INDIA FINANCIAL SERVICES VS ANIRBAN MUKHERJEE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2775/2026	(123-07-2026	BMW INDIA FINANCIAL SERVICES VS KAAPSTONES INDUSTRIES	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2776/2026	(123-07-2026	BMW INDIA FINANCIAL SERVICES VS SIDDHESH JAYAKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/468/2026	24-07-2026	XXXXX VS YYYYY	MR. GAUTAM BHASIN	9999093893	LEGAL@OUTLOOK.COM	22.07.2026
			614	CONTEMPT PETITION	Contempt Petition/7/2026	25-07-2026	APJ ENTERPRISES VS MDX GLOBAL PROP FAISAL YOUNUS	MR. RANJAN KUMAR	9560511243	INFO.ANANDCO@GMAIL.COM	18.07.2026
			614	ARBITRATION	OMP (COMM.)/29/2026	25-07-2026	JAGMEET SINGH BHATIA VS ANIL PURI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/472/2026	25-07-2026	UNION BANK OF INDIA VS NAWIN CHANDRA	MR. DHANANJAY KUMAR	9711343590	ADVOCATESHAYAMJHA@GMAIL.COM	30.05.2026
			614	COMMERCIAL SUIT	CS (COMM.)/473/2026	25-07-2026	RELIANCE PROJECTS AND MANAGEMENT SERVICES LIMITED VS GURBACHAN SALUJA AND ORS	MR. KAMLESH ANAND	99990946701	ANANDKAMLESH999@GMAIL.COM	22.07.2026
			614	ARBITRATION	OMP (COMM.)/2811/2026	(127-07-2026	TOYOTA FINANCIAL SERVICES LIMITED VS VIJAY YADAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2812/2026	(127-07-2026	TOYOTA FINANCIAL SERVICES LIMITED VS AMANPRIT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2813/2026	(127-07-2026	TOYOTA FINANCIAL SERVICES LIMITED VS MOHD NAIM	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2814/2026	(127-07-2026	TOYOTA FINANCIAL SERVICES LIMITED VS GOPALA THERMOPACKS INDIA PRIVATE LIMITED	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2826/2026	(128-07-2026	SURYODAY SMALL FINANCE BANK LIMITED VS VIRENDER KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2827/2026	(128-07-2026	KOTAK MAHINDRA BANK LTD VS DRAG VJAY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM.)/2828/2026	(128-07-2026	KOTAK MAHINDRA BANK LTD VS ASHOK KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2829/2026	(128-07-2026	KOTAK MAHINDRA BANK LTD VS KARTAR SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2830/2026	(128-07-2026	KOTAK MAHINDRA BANK LTD VS VIVEK	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2831/2026	(128-07-2026	KOTAK MAHINDRA BANK LTD VS MUKESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/485/2026	29-07-2026	SH RAM AVATAR CHAMRIA VS VNG CHAMRIA AYURVED LAB PRIVATE LIMITED THROUGH ITS DIRECTORS	MR. C.P. MALIK	9212057049	CPMALIK1@GMAIL.COM	18.07.2026
			614	ARBITRATION	OMP (COMM.)/2837/2026	(129-07-2026	KOTAK MAHINDRA BANK LTD VS KRISHNAPAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2838/2026	(129-07-2026	KOTAK MAHINDRA BANK LTD VS SHEELES YADAV	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2839/2026	(129-07-2026	KOTAK MAHINDRA BANK LTD VS RAMSAKHI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2856/2026	(129-07-2026	SH RAM AVATAR CHAMRIA VS SHRI KAMAL KUMAR CHAMRIA	MR. C.P. MALIK	9212057049	CPMALIK1@GMAIL.COM	18.07.2026
			614	EXECUTION	Execution (Comm.)/273/2026	30-07-2026	SUNITA KANWAR VS VIRENDER KUMAR	MR. SAMEER SIDHAN	9444446565	ADVSAMEERSIDHAN@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/274/2026	30-07-2026	SUNIL KUMAR MITTAL VS AJAY KUMAR	MR. RAMIT SEHRAWAT	9212375979	ADV RAMIT2003@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/487/2026	30-07-2026	MR PANKAJ MITTAL VS HEALTHCARE FIRST DIAGNOSTICS PRIVATE LIMITED THROUGH DIRECTORS/MANAGERS	MR. SURENDER KUMAR	9999993833	SURENDERSUPARN@GMAIL.COM	10.06.2026
50	SH. AJAY GULATI- DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	413/2026	01-07-2026	WORLDWIDE CARGO SOLUTIONS Vs DNA ENTERPRISES	MR. RANJAY KUMAR	9868401220	ranjaylawyer@gmail.com	04.06.2026
			509	CS (COMM)	420/2026	02-07-2026	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881/999993893	judication.legal@outlook.com	29.06.2026
			509	Execution (Comm.)	228/2026	04-07-2026	M/s Continental Carriers Pvt Ltd Vs M/s KVN Trade	RAJAN MIGLANI	9728410090	rajanmiglani@gmail.com	

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			509	CS (COMM)	422/2026	04-07-2026	Calvin Klein Trademark Trust and Anr Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881/999093893	judication.legal@outlook.com	02.07.2026
			509	OMP (COMM.)	(D)2603/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAI JOG MAYA TRANSPORT COMPANY 1085	RAHUL BHARDWAJ & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)2604/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT CHAUDHARY 3833	RAHUL BHARDWAJ & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)2605/2026	04-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARPREET SINGH 7302	RAHUL BHARDWAJ & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)2606/2026	04-07-2026	Bluwheelz Mobility Services Pvt Ltd Vs Honnenahalli Jaweragowda Bharathi	Hitesh Kumar Bhardwaj	9811829249	advocatehitesh12@gmail.com	
			509	Execution (Comm.)	234/2026	08-07-2026	M/S HOSPIDECOR INTERIOR Vs SANTOSH KUMAR SINGH	DHARMENDER SINGH	9810779585		
			509	CS (COMM)	435/2026	08-07-2026	MUSKAN CONTAINER LINES PRIVATE LIMITED Vs YOGI DYE CHEM PRIVATE LIMITED	UDAY KUMAR	9810868162	advudaykumar@gmail.com	25.11.2025
			509	OMP (COMM.)	(D)2621/2026	08-07-2026	Kotak Mahindra Bank Ltd Vs Wasim	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2622/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Rajat	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2623/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Faruk	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2624/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Ram Jiwan	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2625/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Surender	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2626/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Akshay Rao	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2627/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Sharif	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2628/2026	08-07-2026	Kotak Mahindra Bank Ltd Vs Anil	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	

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			509	OMP (COMM.)	(D)2629/2026	08-07-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Jane Alam	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2630/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Unique Crane Services	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	OMP (COMM.)	(D)2631/2026	08-07-2026	Kotak Mahindra Bank Limited Vs Sitaram Transport Co	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	CS (COMM)	438/2026	09-07-2026	VINOD TIWARI Vs MS GLTIZ LOUNGE AND BAR LLP A PARTNERSHIP FIRM	RUPESH KUMAR MISHRA	9873330292		09.06.2026
			509	Execution (Comm.)	241/2026	10-07-2026	AXIS BANK LTD Vs ANSYS INFOTECH	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	242/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs DILPREET SINGH SETHI	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	243/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs FRANK AVINASH KRALA AND ORS	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	244/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs JATIN JAIN	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	245/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs NITIN GUPTA AND ANR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	246/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs RAGHAVENDRA M	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	247/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs RAHUL VERMA AND ANR	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	248/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs VIBHOR VASHIST	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	Execution (Comm.)	249/2026	10-07-2026	KOTAK MAHINDRA PRIME LTD Vs VIRG SINGH	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	
			509	CS (COMM)	441/2026	10-07-2026	WOODWISE INDIA PVT LTD Vs GREENLAMP INDUSTRIES LIMITED	SURYAVRAT DUBEY	9716752820	survavrat.svd@emailcom	15.06.2026
			509	OMP (COMM.)	(D)2633/2026	10-07-2026	TOYOTA FINANCIAL SERVICES LIMITED MANINDERJEET SINGH 0791	RAHUL INDIABHARDWAJ & Co. Vs	9013493108		

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D)2634/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT KUMAR 0476	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2635/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARISH KUMAR	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2636/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAHANGIR K 0680	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2637/2026	10-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAIF PATHAN 6125	RAHUL BHARDWAJ & Co.	9013493108		
			509	CS (COMM)	443/2026	11-07-2026	Punjab National Bank Vs Gunjit Kaur	NITESH SHARMA	9667121819, 8750191518	ntadvocates@gmail.com	30.04.2026
			509	Execution (Comm.)	250/2026	14-07-2026	H K GANGWANI Vs M/S OYO INVESTMENTS LLP	SANJEET KUMAR	9540421497	sanjeetadvocate@gmail.com	
			509	OMP (COMM.)	(D)2676/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHAY G 0265	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2677/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH BANSAL 6812	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2678/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KAMLESH VIJAY VARGIYA 0562	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2679/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RINKU YADAV 0516	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2680/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARJIT SINGH 0953	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2681/2026	14-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ARUN KUMAR 3376	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	26/2026	15-07-2026	AMBIKA ENTERPRISES Vs HERO FINCORP LIMITED	SHITA PANCHOLI	6377551830	shita.pancholi@gmail.com	
			509	MISC DJ ADJ	640/2026	15-07-2026	Bull Value Incorporated VCC Sub Fund Vs ERAAYA Lifespaces Limited				
			509	CS (COMM)	446/2026	16-07-2026	GANPATI ENTERPRISES PROP OF PRIYA GOEL THROUGH SPA Vs MAHAGUN INDIA PVT LTD THROUGH ITS DIRECTORS	VISHAL CHHABRA	9873330292		30.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	Execution (Comm.)	255/2026	17-07-2026	THE BALUSSERY BENEFIT CHIT FUNDS PVT LTD Vs DINESH KUMAR AND ORS	KARTIKAY SHARMA	9811297200		
			509	CS (COMM)	448/2026	17-07-2026	Ms Gonsai Logistics Pvt Ltd Through its Director Sh Pankaj Mehndiratta Vs Ms R K Impex House Through its Proprietor	RAKESH KUMAR SHARMA	868040826,	sharmarakeshadv1@gmail.com	12.06.2026
			509	OMP (COMM.)	(D)2710/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ABHISHEK B 9742	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2711/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RIBHAV RISHI 7897	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2712/2026	17-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIS ALVI 7532	RAHUL BHARDWAJ & Co.	9013493108		
			509	CS (COMM)	451/2026	18-07-2026	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9999306881/9999093893	eludication.legal@outlook.com	18.07.2026
			509	CS (COMM)	455/2026	21-07-2026	NIRMAL DEVVARSHA THROUGH ITS SOLE AGARWAL/NN LITE UP Vs AMBEYSHUBHAM FERROUS PVT LTD SINGHAL	VARSHA SHUBHAM SINGHAL	91-8279-850249	vshadvocates@gmail.com	16.07.2026
			509	OMP (COMM.)	(D)2753/2026	21-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SAYED MURTHALA THANGAL 1104	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2754/2026	21-07-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AYUSH CHAUDHARY 0792	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2755/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs OM PRAKASH 0904	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2756/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PANKAJ SINGH CHAUHAN 5772	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2757/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SONU SUKKAN 9369	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(D)2758/2026	21-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAROJ S 5227	RAHUL BHARDWAJ & Co.	9013493108		
			509	Execution (Comm.)	261/2026	22-07-2026	SAMMAAN CAPITAL LIMITED Vs MICROMANDAL ENGINEERING WORKS	NEERAJ	9899165086	neerajmandal06@gmail.com	
			509	CS (COMM)	461/2026	22-07-2026	Punjab National Bank Vs CHANDAN	SAURAV BHASIN	989 933ti66	sauravbhasin10@gmail.com	21.07.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	CS (COMM)	462/2026	22-07-2026	Punjab National Bank Vs GAURAV BISHNOI	SAURAV BHASIN 989 933166	sauravbhasin10@gmail.com	21.07.2026
			509	Execution (Comm.)	263/2026	23-07-2026	SAMMAAN CAPITAL LIMITED Vs MANU MALHOTRA AND ORS	NEERAJ 9899165086	neerajmandal06@gmail.com	
			509	Execution (Comm.)	264/2026	23-07-2026	STATE BANK OF INDIA Vs LATA	Jitender Kumar Mishra 9310232373	advjkmishra@outlook.com	
			509	CS (COMM)	469/2026	24-07-2026	Spigen India Pvt Ltd Vs JUPITER TELECOM	GAUTAM BHASIN 9999306881/999093893	eludication.legal@outlook.com	31.03.2026
			509	CS (COMM)	471/2026	24-07-2026	DURGA DATT SHARMA Vs LAXMI AND ORS	DALIP SINGH 9810197092	dsadv13@gmail.com	28.08.2019
			509	OMP (COMM.)	(D)2777/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SOMVIR M 4835	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2778/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GOVIND K 4031	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2779/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RISHI PAL 4582	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2780/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHOUD N 1356	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2781/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH K 4529	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2782/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NEELAM S 8872	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2783/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RIJVANA KHATUN 6038	RAHUL BHARDWAJ & Co. 9013493108		
			509	OMP (COMM.)	(D)2784/2026	24-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL KUMAR 6471	RAHUL BHARDWAJ & Co. 9013493108		
			509	CS (COMM)	474/2026	25-07-2026	SH SATISH KUMAR Vs Kendriya Apartment Owners Welfare Association	NISHTHA GUPTA 9415152494	nishthagupta95@gmail.com	25.07.2026
			509	Execution (Comm.)	270/2026	27-07-2026	M/s Sundaram Finance Ltd. Vs SHIVAM SOLANKI, Prop of M/s Harsh Logistics	MANISHA BARUAH 8826750777	manishabaruahlegal@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	Execution (Comm.)	271/2026	27-07-2026	ANIL JAIN Vs M/s ROADPIN TECHNOLOGIES PVT LTD	SUDHIR ANAND	9560322277	advocatesudhiranand@gmail.com	
			509	CS (COMM)	477/2026	27-07-2026	MS SANKALP FIN SEC PVT LTD Vs GAURAV SHARMA	AMAN OBEROI	9811740707	Oberoiaman.advgmail.com	23.07.2026
			509	Execution (Comm.)/	272/2026	28-07-2026	JAI MAA STEEL Vs VAISHNO GULSHAN GUGNANI	SUMIT ARORA	9958202122		
			509	OMP (COMM.)/	(I)2836/2026	28-07-2026	Ms Sri Akshai National Highways Authority of India Vs SAJAL JAIN		9773885024	sajalsjain@outlook.com	
			509	CS (COMM)/486/2026	486/2026	29-07-2026	CANARA BANK Vs ARADHYE BHANDAR BARTAN SINGH	NIKHIL KUMAR	8448444842		24.07.2026
			509	Execution (Comm.)/	275/2026	30-07-2026	PARVINDER KAUR Vs M/s RICH LOOK INDIA PVT LTD	VIJAY CHANDRA JHA	9810474034	vcjhaandassociates@gmail.com	
			509	OMP (COMM.)/	(I)2869/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AAQIB JAVED 2722	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2870/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHARMEEN KHAN 2272	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2871/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HITESH P 1257	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2872/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANPREET SINGH GULATI 6001	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2873/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BINAY PRASAD 3957	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2874/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARTINDER SHARMA 5088	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2875/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY JAIN 0402	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2876/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASKARAN SINGH 3106	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)/	(I)2877/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIT CHAUHAN 9869	RAHUL BHARDWAJ & Co.	9013493108		

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			509	OMP (COMM.)	(1)/2878/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHOK A 5438	RAHUL BHARDWAJ & Co.	9013493108		
			509	OMP (COMM.)	(1)/2879/2026	31-07-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALBIR SINGH 8072	RAHUL BHARDWAJ & Co.	9013493108		
TOTAL					1223						